



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP (KAT) NO. 198 OF 2022

AGAINST THE ORDER IN OA (EKM) 1266/2020 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

SRI.SHAJU A.N.,
AGED 45 YEARS
S/O.NANDANAN A.R. SUB INSPECTOR OF POLICE, INFO PARK,
KOCHI CITY, NOW WORKING AT ERNAKULAM TOWN NORTH POLICE
STATION, ERNAKULAM - 682 018 RESIDING AT APPACHATH
HOUSE, MANACHERIKUNNU, PUTHENVELIKARA P.O. ERNAKULAM
DISTRICT, PIN - 683594

BY ADVS.
P.MARTIN JOSE
P.PRIJITH
THOMAS P.KURUVILLA
R.GITESH
AJAY BEN JOSE
MANJUNATH MENON
SACHIN JACOB AMBAT
ANNA LINDA EDEN
S.SREEKUMAR (SR.)

RESPONDENT/S:

- 1 SRI.RAHOOF P.K.
AGED 38 YEARS
S/O.ASSAINAR, SUB INSPECTOR OF POLICE, PERAMBRA POLICE
STATION, KOZHIKODE RURAL - 673 001, RESIDING AT
PARAKKETTIL HOUSE, PAYYOLI ANGADI P.O., KOZHIKODE,
KERALA, PIN - 673523
- 2 SRI.SWAROOP K.D. ,
AGED 39 YEARS
S/O.DASAN K.K., SUB INSPECTOR OF POLICE, CRIME BRANCH,
ERNAKULAM RANGE - 682 011, RESIDING AT KANAVATTUSSERY
HOUSE, CHITTATTUKARA P.O., NORTH PARAVOOR, KERALA, PIN -
683513



- 3 SRI.BIJU R.C.,
AGED 45 YEARS
S/O.RAMACHANDRA KURUP, SUB INSPECTOR OF POLICE,
VALAYAM POLICE STATION, KOZHIKODE DISTRICT - 673
517, RESIDING AT PUNNORATH HOUSE, KOOTHALI P.O.,
PERAMBRA, KOZHIODE ,KERALA, PIN - 673532
- 4 SRI.SYAM K,
AGED 41 YEARS
S/O.SANKARANKUTTY, SUB INSPECTOR OF POLICE, MAVOOR
POLICE STATION, KOZHIKODE CITY, PIN - 673 661,
RESIDING AT ADWAITHAM, TRIPPANACHI P.O., MALAPPURAM
DISTRICT, KERALA, PIN - 676505
- 5 SRI.SANTHOSHKUMAR K.O.,
S/O.K.OMANAKUTTAN, SUB INSPECTOR OF POLICE,
KALAMASSERY POLICE STATION, KALAMASSERY, KOCHI CITY -
683 104, RESIDING AT KEZHUPPILLY SAROVARAM,
VELLATTUPADAM, THRIKKAKARA P.O., KOCHI , KERALA, PIN -
682021
- 6 SRI.MUHAMMED RAFEEQ N.,
AGED 42 YEARS
S/O.MOIDEEN N., SUB INSPECTOR OF POLICE, VENGARA
POLICE STATION, MALAPPURAM - 676 304, RESIDING AT
CHOYAKKAD HOUSE, KUZHIMANNA P.O., KIZHISSERI,
MALAPPURAM DISTRICT , KERALA, PIN - 676505
- 7 SRI.MANIKANDAN K.,
S/O.CHAMI, SUB INSPECTOR OF POLICE, SREEKANDAPURAM
POLICE STATION, PALAKKAD DISTRICT - 678 001, RESIDING
AT KATTANAPPADI, THOTTAKKARA P.O., OTTAPPALAM ,
KERALA., PIN - 679101
- 8 STATE OF KERALA,
REPRESENTED BY THE SECRETARY TO GOVERNMENT, HOME
DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM , KERALA.,
PIN - 695011
- 9 THE STATE POLICE CHIEF,
POLICE HEAD QUARTERS, THIRUVANANTHAPURAM , KERALA.,
PIN - 695001
- 10 ARUNDEV M.V.,
AGED 36 YEARS
SUB INSPECTOR OF POLICE, N. PARAVUR POLICE STATION,
ERNAKULAM RURAL - 682 011, RESIDING AT MAVANKAPARAMBIL
HOUSE, CHALPURAM, ANDIKADAVU P.O., ERNAKULAM
DISTRICT , KERALA., PIN - 682008

BY ADVS.

M.U.VIJAYALAKSHMI

SHRI.ANTONY MUKKATH, SENIOR G.P.

O.H.NAZEEBA



2023/KER/37275

OP(KAT).No. 198/2022

-:3:-

K.JAJU BABU (SR.)
BRIJESH MOHAN

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY HEARD ON 23/6/2023, ALONG WITH OP(KAT).204/2022, 216/2022 AND CONNECTED CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP (KAT) NO. 204 OF 2022

AGAINST THE ORDER IN OA (EKM) 646/2021 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 RINZ. M THOMAS,
AGED 43 YEARS
S/O M.I THOMAS, MANIYARA HOUSE, VIUNJISHAI P.O., NORTH
PARAVUR, ERNAKULAM, PIN:683513, PIN - 683513
 - 2 SOOFI T.M,
AGED 42 YEARS
S/O T.M MOITHEEN, THEKKUMPARAMBIL HOUSE, KUZHIPPIYILLY
P.O, INCHOR, KOTHAMANGALAM, PIN - 686691
 - 3 K.G KRISHANKUMAR,
AGED 43 YEARS
S/O K.K GOPLAN, KATTOOR HOUSE, KOORAKENCHERY P.O,
THRISSUR, PIN - 680007
- BY ADVS.
O.A.NURIYA
HARIS BEERAN

RESPONDENT/S:

- 1 ARUNKUMAR.M.R,
AGED 43 YEARS
SUB INSPECTOR OF POLICE, OLLUR POLICE STATION, TRISSUR-
680001, AGED 43, S/O RAJAN, RESIDING AT MALAMPADAM HOUSE
CHIMBUKAD POST, KUTHANUR, PALAKKAD 678721, PIN - 678721
- 2 SAJEESH.A.K
AGED 38 YEARS
SUB INSPECTOR OF POLICE KOLAVALLUR POLICE STATION,
KANNUR- 67001, S/O CHANDRAN, RESIDING AT NADAPARAMBIL
HOUSE, CHENOLI P.O PERAMBRA, KOZHIKODE, PIN - 673525

**OP(KAT) NO. 204 OF 2022**

-:2:-

- 3 NITHEESH T M
AGED 35 YEARS
SUB INSPECTOR OF POLICE, IRIKKUR POLICE STATION,
KANNUR- 679702, S/O RAGHAVAN, RESIDING AT SNEEHASREE,
PERAMBRA, ERVATTOR PO KOZHICODE, PIN - 673525
- 4 BIJU P
AGED 43 YEARS
SUB INSPECTOR OF POLICE, MEENANGHADI POLICE STATION,
MEENANGHADI, WAYANAD- 673122, S/O ASOKAN P, RESIDING
AT NIRMAL, VALLIYALI, PATHAYANKUNNU PO, THALASSERI
VIA, KANNUR, KERALA, PIN - 670691
- 5 STATE OF KERALA
REPRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM
695001., PIN - 695001
- 6 THE STATE POLICE CHIEF KERALA
POLICE HEADQUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM-
695014, PIN - 695014
- 7 THE DEPUTY INSPECTOR GENERAL OF POLICE
POLICE HEADQUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM-
695014, PIN - 695014
- 8 THE DEPARTMENTAL PROMOTION COMMITTEE (HIGHER) FOR
PREPARATION OF THE SELECTION FOR THE POST OF C
REPRESENTED BY ITS CONVENOR, SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM-
695001 KERALA, PIN - 695001
- 9 SARATH KUMAR. P.R
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
PARASSALA, PIN 695502, PIN - 695502
- 10 KAMARUDHEEN VALLIKADAN
SUB INSPECTOR OF POLICE, CRIME BRANCH, MALAPPURAM -PIN
676504, PIN - 676504
- 11 ARUN NARAYAN
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
KOTTAYAM, PIN 686001 KERALA, PIN - 686001
- 12 RAGESHELLYAN,
SUB INSPECTOR OF POLICE VYTHIRI POLICE STATION
WAYANADU PIN 676576 KERALA, PIN - 676576
- 13 KYLASNATH S.B,
SUB INSPECTOR OF POLICE, CRIME BRANCH (KOZHICODE),
KOZHICODE, PIN 673004 KERALA, PIN - 673004

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- 14 SAJI. S.S,
SUB INSPECTOR OF POLICE, SPSTS, TRIVANDRUM
(SREEPADMANABHA SWAMI TEMPLE SECURITY, TRIVANDRUM, PIN
- 605023
- 15 RATHEESH P,
SUB INSPECTOR OF POLICE, THIRUVALLA POLICE STATION,
PATHANAMTHITTA, PIN 689101, PIN - 689101
- 16 SHAJU. A.N,
SUB INSPECTOR OF POLICE, MARARIKULAM PS, ALAPPUZHA PIN
KERALA, PIN - 688523
- 17 ARUN DEV. M.V,
SUB INSPECTOR OF POLICE, KATTAPPANA POLICE STATION,
IDUKKI, PIN KERALA, PIN - 685515
- 18 BOBY VARGHESE,
SUB INSPECTOR OF POLICE, MULANTHURUTHY POLICE STATION,
ERNAKULAM RURAL, ERNAKULAM -PIN 682314 KERALA, PIN -
682314
- 19 SUMITH JOSE,
SUB INSPECTOR OF POLICE, SPECIAL OPERATION GROUP
(SOG), AREECKODE- PIN 673639 KERALA, PIN - 673639
- 20 RAJESH. P
SUB INSPECTOR OF POLICE, AYIROOR POLICE STATION,
TRIVANDRUM RURAL, THIRUVANANTHAPURAM, PIN 695310
KERALA, PIN - 695310
- 21 RATHEESH GOPAL,
SUB INSPECTOR OF POLICE CIAL, NEDUMBASSERY, (BUREAU OF
IMMIGRATION, DEPUTATION (BOI), PIN 683111 KERALA, PIN
- 683111
- 22 VIMAL. V.V
SUB INSPECTOR OF POLICE, AREECKODU PS, MALAPPURAM, PIN
673639 KERALA, PIN - 673639
- 23 BIJEESH, K.V,
SUB INSPECTOR OF POLICE, KERALA POLICE ACADEMY,
THRISSUR, PIN 680631 KERALA, PIN - 680631
- 24 AMIRITH SINGH NAYAKOM. A.J,
SUB INSPECTOR OF POLICE, AIR PORT, "TRIVANDRUM (BOI)
DEPUTATION, THIRUVANANTHAPURAM, PIN 683111 KERALA, PIN
- 683111
- 25 ABHILASH. A.L,
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ERNAKULAM, PIN 682016 KERALA, PIN - 682016

OP (KAT) NO. 204 OF 2022

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- 26 SARIN. A.S,
SUB INSPECTOR OF POLICE, VILAPILSALA, TRIVANDRUM
RURAL, THIRUVANANTHAPURAM, PIN 695573 KERALA,
- 27 AJITHKUMAR. P
SUB INSPECTOR OF POLICE, ARANMULA POLICE STATION,
PATHANAMTHITTA, PIN 689533 KERALA, PIN - 689533
- SHIBIN. K.A
28 SUB INSPECTOR OF POLICE, NIA, KOCHI (DEPUTATION),
ERNAKULAM, PIN 682020 KERALA, PIN - 682020
- 29 SREEJITH. T,
T, SUB INSPECTOR OF POLICE, SPECIAL BRANCH, KOTTAYAM,
PIN 686002 KERALA, PIN - 686002
- 30 BIJU. V,
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ALAPPUZHA, PIN 688012 KERALA, PIN - 688012
- 31 RAJKUMAR. V
SUB INSPECTOR OF POLICE, KADAVANTHRA, KOCHI CITY,
ERNAKULAM, PIN 682020 KERALA, PIN - 682020
- 32 SAJITH KUMAR. T.V
SUB INSPECTOR OF POLICE, STATE SPECIAL
BRANCH, TRIVANDRUM RURAL, THIRUVANANTHAPURAM, PIN 695012
KERALA, PIN - 695012
- 33 PREMLAL. S.L
SUB INSPECTOR OF POLICE, KOLLAM WEST POLICE STATION,
KOLLAM CITY, KOLLAM, PIN 691001 KERALA, PIN - 691001
- 34 CHITHARANJAN. I.C,
SUB INSPECTOR OF POLICE KASABA POLICE STATION,
PALAKKAD, PIN 678007 KERALA, PIN - 678007
- 35 VISHNU. G
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
PATHANAMTHITTA, PIN 689671 KERALA, PIN - 689617
- 36 VIJAYARAJAN. V,
. V, SUB INSPECTOR OF POLICE, MEDICAL COLLEGE POLICE
STATION, TRISSUR CITY, THRISSUR, PIN 680596 KERALA,
PIN - 680596
- 37 MURALIKRISHNAN V,
SUB INSPECTOR OF POLICE, DIG OFFICE, TRIVANDRUM, PIN
695033 KERALA, PIN - 695033
- 38 MAHESH KANDAMBETH
SUB INSPECTOR OF POLICE, ADHUR POLICE STATION,
KASARAGOD, PIN 671124 KERALA, PIN - 671124

OP (KAT) NO. 204 OF 2022

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- 39 ANTONY JOSEPH NETTO
SUB INSPECTOR OF POLICE, KUNDARA POLICE STATION,
KOLLAM RURAL, KOLLAM, PIN 691501 KERALA, PIN - 691501
- 40 AJEESH. V.S
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
TRIVANDRUM, PIN 695035 KERALA, PIN - 695035
- 41 MUHAMMED BASHEER. K.A
SUB INSPECTOR OF POLICE, MUTTAM POLICE STATION, IDUKKI
PIN 685587 KERALA, PIN - 685587
- 42 K.V HARIKUTTAN
AGED 37 YEARS
S/O VISWABHRAN P.K, SUB INSPECTOR OF POLICE, SPECIAL
BRANCH, ERNAKULAMRURAL ALUVA ERNAKULAM- 683101
RESIDING AT KAIPPAKASSERIL THEKKATHIL ERAVIPEROOR P.O
THRUVALLA, PATHANAMTHITTA - 689542, PIN - 689542
- 43 MANOJ K.,
AGED 38 YEARS
S/O RADHAKRISHNAN T., SUB INSPECTOR OF POLICE, CYBER
CELL, KOCHI CITY, ERNAKULAM -682011, RESIDING AT
KAMMANGATTU HOUSE, PERAMANGALAM, THRISSUR - 680545,
PIN - 680545
- 44 SANTHOSH SAJEEV
AGED 38 YEARS
S/O SAJEEV N.K., SUB INSPECTOR OF POLICE, PIRAVOM
POLICE STATION, PIRAVOM, ERNAKULAM-686664, RESIDING AT
SANTHOSH BHAVAN, VELLAYAMKUDY P.O., KATTAPANA, IDUKKI-
685515, PIN - 685515
- 45 ANISH P B
AGED 38 YEARS
S/O V.G. BALAKRISHNA PANICKER, SUB INSPECTOR OF
POLICE, NOW ON DEPUTATION AS VIGILANCE OFFICER,
TRAVANCORE DEVASWOM BOARD, NANTHENCODE,
THIRUVANANTHAPURAM 695003, RESIDING AT PARVATHY NIVAS,
NEENDOOR P.O., KOTTAYAM 686601, PIN - 686601
- BY ADVS.
P.C.SASIDHARAN
SHRI.ANTONY MUKKATH, SENIOR G.P.
P.RAMAKRISHNAN
S.P.ARAVINDAKSHAN PILLAY
K.P.SATHEESAN (SR.)
Nandakumar P
AMRUTHA SANJEEV(K/001000/2016)



2023/KER/37275

OP (KAT) NO. 204 OF 2022

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VIVEK VIJAYAKUMAR (K/1018/2016)

SHRI.ANTONY MUKKATH, SENIOR G.P.

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP (KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP(KAT) NO. 216 OF 2022

AGAINST THE ORDER IN OA (EKM) 646/2021 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

1 SRI.SHAJU A.N.,
AGED 45 YEARS
S/O.NANDANAN A.R., SUB INSPECTOR OF POLICE,
MARARIKULAM PS, ALAPPUZHA, PIN - 688 523 NOW WORKING
AT TOWN NORTH POLICE STATION, ERNAKULAM, PIN - 682018

2 SRI.SHIBIN K.A
SUB INSPECTOR OF POLICE, NIA, KOCHI (DEPUTATION),
ERNAKULAM:, PIN - 682020

BY ADVS.
P.MARTIN JOSE
P.PRIJITH
THOMAS P.KURUVILLA
R.GITHESE
AJAY BEN JOSE
MANJUNATH MENON
SACHIN JACOB AMBAT
ANNA LINDA EDEN
HARIKRISHNAN S.
S.SREEKUMAR (SR.)

RESPONDENT/S:

1 SRI.ARUNKUMAR M.R,
AGED 43 YEARS
SUB INSPECTOR OF POLICE, OLLUR POLICE STATION,
THRISSUR, ,S/O. RAJAN, RESIDING AT MALAMPADAM HOUSE,
CHIMBUKAD POST, KUTHANUR, PALAKKAD, KERALA-678 721,
PIN - 680001

**OP (KAT) NO. 216 OF 2022**

-2-

- 2 SRI.SAJEESH A.K.,
AGED 38 YEARS
SUB INSPECTOR OF POLICE, KOLAVALLUR POLICE STATION,
KANNUR , S/O CHANDRAN, RESIDING AT NADAPARAMBIL HOUSE,
CHENOLI P. O, PERAMBRA, KOZHIKODE-673 525., PIN -
670001
- 3 SRI.NITHEESH T.M.
AGED 35 YEARS
SUB INSPECTOR OF POLICE, IRIKKUR POLICE STATION,
KANNUR, S/O.RAGHAVAN, RESIDING AT SNEHASREE, PERAMBRA,
ERVATTOR P O, KOZHIKODE 673 525., PIN - 679702
- 4 SRI.BIJU P.
AGED 43 YEARS
SUB INSPECTOR OF POLICE, MEENANGADI POLICE STATION,
MEENANGADI, WAYANAD, PIN-673 122. S/O.ASOKAN P.,
RESIDING AT NIRMAL, VALLIYAYI, PATHAYAKUNNU P.O.,
THALASSERI VIA, KANNUR-670 691., PIN - 673122
- 5 STATE OF KERALA,
REPRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM.PIN-
695 001., PIN - 695001
- 6 THE STATE POLICE CHIEF
KERALA, POLICE HEADQUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM-, PIN - 695014
- 7 THE DEPUTY INSPECTOR GENERAL OF POLICE,
POLICE HEADQUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM,, PIN - 695014
- 8 THE DEPARTMENTAL PROMOTION COMMITTEE (HIGHER)
FOR PREPARATION OF THE SELECTION FOR THE POST OF
CIRCLE INSPECTOR OF POLICE IN THE GENERAL EXECUTIVE
BRANCH, REPRESENTED BY ITS CONVENOR, SECRETARY TO
GOVERNMENT, HOME DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM,, PIN - 695001
- 9 SRI.SARATH KUMAR P.R.
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
PARASSARA, PIN-695 502., PIN - 695502
- 10 SRI.KAMARUDHEEN VALLIKADAN,
SUB INSPECTOR OF POLICE, CRIME BRANCH, MALAPPURAM, PIN-
676 504.
- 11 SRI.RINZ.M.THOMAS,
SUB INSPECTOR OF POLICE, KOTTAYAM WEST POLICE STATION,
P IN-686 001., PIN - 686001

**OP(KAT) NO. 216 OF 2022**

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- 12 SRI.ARUN NARAYAN,
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
KOTTAYAM, PIN-686 001., PIN - 686001
- 13 SRI.RAGESH ELIYAN,
SUB INSPECTOR OF POLICE, VYTHIRI POLICE STATION,
WAYANADU, PIN-673 576., PIN - 673576
- 14 SRI.KRISHNAKUMAR K.G.,
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY (BUREAU OF
IMMIGRATION, DEPUTATION(BOI), PIN-683 111., PIN -
683111
- 15 SRI.KYLASNATH S.B.,
SUB INSPECTOR OF POLICE, CRIME BRANCH (KOZHIKODE),
KOZHIKODE, PIN-673 004., PIN - 673004
- 16 SRI.SAJI S.S.,
SUB INSPECTOR OF POLICE, SPSTS, TRIVANDRUM (SREE
PADMANABHA SWAMI TEMPLE SECURITY, TRIVANDRUM, PIN-695
023., PIN - 695023
- 17 SRI.RATHEESH P.,
SUB INSPECTOR OF POLICE, THIRUVALLA POLICE STATION,
PATHANAMTHITTA, PIN-689 101., PIN - 689101
- 18 SRI.ARUN DEV M.V.,
SUB INSPECTOR OF POLICE, KATTAPPANA POLICE STATION,
IDUKKI, PIN-685 515., PIN - 685515
- 19 SRI.BOBY VARGHESE
SUB INSPECTOR OF POLICE, MULANTHURUTHY POLICE STATION,
ERNAKULAM RURAL, ERNAKULAM, PIN-682 314., PIN - 682314
- 20 SRI.SUMITHJOSE,
SUB INSPECTOR OF POLICE, SPECIAL OPERATION GROUP
(SOG), AREECKODE, PIN-673 639., PIN - 673639
- 21 SRI.RAJESH P.,
SUB INSPECTOR OF POLICE, AYIROOR POLICE STATION,
TRIVANDRUM RURAL, THIRUVANANTHAPURAM, PIN-695 310.,
PIN - 695310
- 22 SRI.SOOFI T.M.,
SUB INSPECTOR OF POLICE, MUNNAR POLICE STATION,
IDUKKI, PIN-685 546., PIN - 685546
- 23 SRI.RATHEESH GOPAL,
SUB INSPECTOR OF POLICE CIAL, NEDUMBASSERY, (BUREAU OF
IMMIGRATION, DEPUTATION(BOI), PIN-683111., PIN -
683111

**OP(KAT) NO. 216 OF 2022**

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- 24 SRI.VIMAL V.V.,
SUB INSPECTOR OF POLICE, AEECKODU POLICE STATION,
MALAPPURAM, PIN-673639., PIN - 673639
- 25 SRI.BIJEESH K.V.,
SUB INSPECTOR OF POLICE, KERALA POLICE ACADEMY,
THRISSUR, PIN-680631., PIN - 680631
- 26 SRI.AMIRITH SINGH NAYAKOM A.J.,
SUB INSPECTOR OF POLICE, AIR PORT, TRIVANDRUM(BOI)
DEPUTATION, THIRUVANANTHAPURAM, PIN-683 111., PIN -
683111
- 27 SRI.ABHILASH A.L.,
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ERNAKULAM, PIN-682016., PIN - 682016
- 28 SRI. SARIN A.S.,
SUB INSPECTOR OF POLICE, VILAPILSALA TRIVANDRUM RURAL,
THIRUVANANTHAPURAM, PIN-695 573., PIN - 695573
- 29 SRI.AJITHKUMAR P.
SUB INSPECTOR OF POLICE, ARANMULA POLICE STATION,
PATHANMTHITTA, PIN-689 533., PIN - 689533
- 30 SRI.SREEJITH T.
SUB INSPECTOR OF POLICE, SPECIAL BRANCH, KOTTAYAM,,
PIN - 686002
- 31 SRI.BIJU, V.
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ALAPPUZHA,, PIN - 688012
- 32 SRI.RAJKUMAR V.,
SUB INSPECTOR OF POLICE, KADAVANTHRA, KOCHI CITY,
ERNAKULAM,, PIN - 682020
- 33 SRI.SAJITH KUMAR T.V.
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
THIRUVANANTHAPURAM RURAL, THIRUVANANTHAPURAM, PIN -
695012
- 34 SRI.PREMLAL S.L.
SUB INSPECTOR OF POLICE, KOLLAM WEST POLICE STATION,
KOLLAM CITY, KOLLAM,, PIN - 691001
- 35 SRI.CHITHARANJAN I.C.,
SUB INSPECTOR OF POLICE, KASABA POLICE STATION,
PALAKKAD,, PIN - 678007

OP(KAT) NO. 216 OF 2022

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- 36 SRI.VISHNU G.
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
PATHANAMTHITTA ,, PIN - 689671
- 37 SRI.VIJAYARAJAN V.
SUB INSPECTOR OF POLICE, MEDICAL COLLEGE POLICE
STATION, THRISSUR CITY, THRISSUR, PIN - 680596
- 38 MURALIKRISHNAN.V,
SUB INSPECTOR OF POLICE, DIG OFFICE, TRIVANDRUM,, PIN
- 695033
- 39 SRI.MAHESH KANDAMBETH
SUB INSPECTOR OF POLICE, ADHUR POLICE STATION,
KASARAGOD,, PIN - 671124
- 40 SRI.ANTONY JOSEPH NETTO,
SUB INSPECTOR OF POLICE, KUNDARA POLICE STATION,KOLLAM
RURAL, KOLLAM,, PIN - 691501
- 41 SRI.AJEESH V.S.,
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
TRIVANDRUM,, PIN - 695035
- 42 SRI.MUHAMMED BASHEER K.A.,
SUB INSPECTOR OF POLICE, MUTTAM POLICE STATION,
IDUKKI,, PIN - 685587
- 43 SRI.K.V.HARIKUTTAN,
AGED 37 YEARS
S/O VISWAMBHARAN P.K., SUB INSPECTOR OF POLICE,
SPECIAL BRANCH, ERNAKULAM RURAL, ALUVA, ERNAKULAM-683
101, RESIDING AT KAIPPAKASSERIL THEKKATHIL,
ERAVIPEROOR P.O., THIRUVALLA, PATHANAMTHITTA, PIN -
689542
- 44 SRI.MANOJ K.,
AGED 38 YEARS
,S/O RADHAKRISHNAN T., SUB INSPECTOR OF POLICE, CYBER
CELL, KOCHI CITY, ERNAKULAM, PIN-682 011, RESIDING AT
KAMMANGATTU HOUSE, PERAMANGALAM, THRISSUR, PIN -
680545
- 45 SRI.SANTHOSH SAJEEV,
S/O SAJEEV N.K., SUB INSPECTOR OF POLICE, PIRAVOM
POLICE STATION, PIRAVOM, ERNAKULAM-686 664, RESIDING
AT SANTHOSH BHAVAN, VELLAYAMKUDY P.O., KATTAPANA,
IDUKKI, PIN - 685515



OP(KAT) NO. 216 OF 2022

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46 SRI.ANISH P.B.
AGED 38 YEARS
S/O V.G. BALAKRISHNA PANICKER SUB INSPECTOR OF POLICE,
NOW ON DEPUTATION AS VIGILANCE OFFICER, TRAVANCORE
DEVASWOM BOARD, NANTHANCOD, THIRUVANANTHAPURAM-695
003, RESIDING AT PARVATHY NIVAS, NEENDOOR P.O.,
KOTTAYAM, PIN - 686601

BY ADVS.
P.C.SASIDHARAN
P.RAMAKRISHNAN
O.A.NURIYA
S.PRASANTH (AAYAPPANKAVU)
S.P.ARAVINDAKSHAN PILLAY
K.P.SATHEESAN (SR.)
Nandakumar P
T.R.RAJESH
VARSHA BHASKAR(K/487/2004)
THRETTY THOMAS(K/000161/2017)
ANUPAMA SIBI(K/698/2019)
AMRUTHA SANJEEV(K/001000/2016)
VIVEK VIJAYAKUMAR(K/1018/2016)
HARIS BEERAN

SHRI.ANTONY MUKKATH, SENIOR G.P.

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP(KAT) NO. 227 OF 2022

AGAINST THE ORDER IN OA (EKM) 646/2021 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 SARATH KUMAR P.R.
AGED 35 YEARS
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
PARASSARA, PIN - 695502
- 2 RATHEESH P.
AGED 46 YEARS
SUB INSPECTOR OF POLICE, THIRUVALLA POLICE STATION,
PATHANAMTHITTA, PIN - 689101
- 3 SAJITH KUMAR T.V.
AGED 45 YEARS
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
TRIVANDRUM RURAL, THIRUVANANTHAPURAM, PIN - 695012
- 4 VISHNU G.,
AGED 39 YEARS
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
PATHANAMTHITTA, PIN - 689671
- 5 MURALIKRISHNAN V.,
AGED 42 YEARS
SUB INSPECTOR OF POLICE, DIG OFFICE, TRIVANDRUM, PIN -
695033

BY ADVS.
S.P.ARAVINDAKSHAN PILLAY
K.N.REMYA
N.SANTHA
SAJU JOHN
V.VARGHESE
PETER JOSE CHRISTO
S.A.ANAND
L.ANNAPOORNA
VISHNU V.K.
ABHIRAMI K. UDAY

RESPONDENT/S:

- 1 ARUNKUMAR M.R.
SUB INSPECTOR OF POLICE, OLLUR POLICE STATION,
THRISSUR-680 001, AGED 43, S/O RAJAN, RESIDING AT
MALAMPADAM HOUSE, CHIMBUKAD POST, KUTHANUR, PALAKKAD,
PIN - 678721
- 2 SAJEESH A.K.
SUB INSPECTOR OF POLICE, KOLAVALLUR POLICE STATION,
KANNUR-670 001, AGED 38, S/O CHANDRAN, RESIDING AT
NADAPARAMBIL HOUSE, CHENOLI P.O., PERAMBRA, KOZHIKODE,
PIN - 673525
- 3 NITHEESH T.M.
SUB INSPECTOR OF POLICE, IRIKKUR POLICE STATION,
IRIKKUR, KANNUR-679 702, AGED 35, S/O
RAGHAVAN, RESIDING AT SNEHASREE, PERAMBRA, ERVATTOR
P.O., KOZHIKODE, PIN - 673525
- 4 BIJU P
SUB INSPECTOR OF POLICE, MEENANGADI POLICE STATION,
MEENANGADI, WAYANAD-673 122, AGED 43, S/O ASOKAN P.,
RESIDING AT NIRMAL, VALLIYAYI, PATHAYAKUNNU P.O.,
THALASSERI VIA, KANNUR, PIN - 670691
- 5 STATE OF KERALA,
REPRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM, PIN
- 695001
- 6 THE STATE POLICE CHIEF
KERALA, POLICE HEADQUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM, PIN - 695014
- 7 THE DEPUTY INSPECTOR GENERAL OF POLICE
POLICE HEADQUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM,
PIN - 695014
- 8 THE DEPARTMENTAL PROMOTION COMMITTEE (HIGHER)
FOR PREPARATION OF THE SELECTION FOR THE POST OF
CIRCLE INSPECTOR OF POLICE IN THE GENERAL EXECUTIVE
BRANCH, REPRESENTED BY ITS CONVENOR, SECRETARY TO
GOVERNMENT, HOME DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001

**OP(KAT) NO. 227 OF 2022**

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- 9 KAMARUDHEEN VALLIKADAN
SUB INSPECTOR OF POLICE, CRIME BRANCH, MALAPPURAM, PIN
- 676504
- 10 RINZ M.THOMAS
SUB INSPECTOR OF POLICE, KOTTAYAM WEST POLICE STATION,
PIN - 686001
- 11 ARUN NARAYAN
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
KOTTAYAM, PIN - 686001
- 12 RAGEESH ELIYAN
SUB INSPECTOR OF POLICE, VYTHIRI POLICE STATION,
WAYANADU, PIN - 673576
- 13 KRISHNAKUMAR K.G.
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY(BUREAU OF
IMMIGRATION, DEPUTATION(BOI), PIN - 683111
- 14 KYLASNATH S.B.
SUB INSPECTOR OF POLICE, CRIME BRANCH(KOZHICODE),
KOZHICODE, PIN - 673004
- 15 SAJI S.S.
SUB INSPECTOR OF POLICE, SPSTS, TRIVANDRUM(SREE
PADMANABHA SWAMI TEMPLE SECURITY, TRIVANDRUM, PIN -
695023
- 16 SHAJU A.N.
SUB INSPECTOR OF POLICE, MARARIKULAM POLICE STATION,
ALAPPUZHA, PIN - 688523
- 17 ARUN DEV M.V.
SUB INSPECTOR OF POLICE, KATTAPPANA POLICE STATION,
IDUKKI, PIN - 685515
- 18 BOBY VARGHESE
SUB INSPECTOR OF POLICE, MULANTHURUTHY POLICE STATION,
ERNAKULAM RURAL, ERNAKULAM, PIN - 682314
- 19 SUMITH JOSE
SUB INSPECTOR OF POLICE, SPECIAL OPERATION GROUP
(SOG), AREECKODE, PIN - 673639
- 20 RAJESH P
SUB INSPECTOR OF POLICE, AYIROOR POLICE STATION,
TRIVANDRUM RURAL, THIRUVANANTHAPURAM, PIN - 695310
- 21 SOOFI T.M.
SUB INSPECTOR OF POLICE, MUNNAR POLICE STATION,
IDUKKI, PIN - 685546

**OP (KAT) NO. 227 OF 2022**

-4-

- 22 RATHEESH GOPAL
SUB INSPECTOR OF POLICE CIAL, NEDUMBASSERY, (BUREAU OF
IMMIGRATION, DEPUTATION(BOI), PIN - 683111
- 23 VIMAL V.V.
SUB INSPECTOR OF POLICE, AREECKODU POLICE STATION,
MALAPPURAM, PIN - 673639
- 24 BIJEESH K.V.
SUB INSPECTOR OF POLICE, KERALA POLICE ACADEMY,
THRISSUR, PIN - 680631
- 25 AMIRITH SINGH NAYAKOM
SUB INSPECTOR OF POLICE, AIR PORT, TRIVANDRUM(BOI)
DEPUTATION, THIRUVANANTHAPURAM, PIN - 683111
- 26 ABHILASH A.L.
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ERNAKULAM, PIN - 682016
- 27 SARIN A.S.
SUB INSPECTOR OF POLICE, VILAPILSALA, TRIVANDRUM
RURAL, THIRUVANANTHAPURAM, PIN - 695573
- 28 AJITHKUMAR P
SUB INSPECTOR OF POLICE, ARANMULA POLICE STATION,
PATHANMTHITTA, PIN - 689533
- 29 SHIBIN K.A.
SUB INSPECTOR OF POLICE, NIA, KOCHI (DEPUTATION),
ERNAKULAM, PIN - 682020
- 30 SREEJITH T.
SUB INSPECTOR OF POLICE, SPECIAL BRANCH, KOTTAYAM, PIN
- 686002
- 31 BIJU V
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ALAPPUZHA, PIN - 688012
- 32 RAJKUMAR V
SUB INSPECTOR OF POLICE, KADAVANTHRA, KOCHI CITY,
ERNAKULAM, PIN - 682020
- 33 PREMLAL S.L.
SUB INSPECTOR OF POLICE, KOLLAM WEST POLICE STATION,
KOLLAM CITY, KOLLAM, PIN - 691001
- 34 CHITHARANJAN I.C.
SUB INSPECTOR OF POLICE, KASABA POLICE STATION,
PALAKKAD, PIN - 678007

**OP(KAT) NO. 227 OF 2022****-5-**

- 35 VIJAYARAJAN V
SUB INSPECTOR OF POLICE, MEDICAL COLLEGE POLICE
STATION, THRISSUR CITY, THRISSUR, PIN - 680596
- 36 MAHESH KANDAMBETH
SUB INSPECTOR OF POLICE, ADHUR POLICE STATION,
KASARAGOD, PIN - 671124
- 37 ANTONY JOSEPH NETTO
SUB INSPECTOR OF POLICE, KUNDARA POLICE STATION,
KOLLAM RURAL, KOLLAM, PIN - 691501
- 38 AJEESH V.S.
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
TRIVANDRUM, PIN - 695035
- 39 MUHAMMED BASHEER K.A.
SUB INSPECTOR OF POLICE, MUTTAM POLICE STATION,
IDUKKI, PIN - 685587
- 40 K.V.HARIKUTTAN
SUB INSPECTOR OF POLICE, SPECIAL BRANCH, ERNAKULAM
RURAL, ALUVA, ERNAKULAM-683 101, RESIDING AT
KAIPPAKASSERIL THEKKATHIL, ERAVIPEROOR P.O.,
THIRUVALLA, PATHANAMTHITTA, PIN - 689542
- 41 MANOJ K
SUB INSPECTOR OF POLICE, CYBER CELL, KOCHI CITY,
ERNAKULAM, PIN-682 011, RESIDING AT KAMMANGATTU HOUSE,
PERAMANGALAM, THRISSUR, PIN - 680545
- 42 SANTHOSH SAJEEV
SUB INSPECTOR OF POLICE, PIRAVOM POLICE STATION,
PIRAVOM, ERNAKULAM-686 664, RESIDING AT SANTHOSH
BHAVAN, VELLAYAMKUDY P.O., KATTAPANA, IDUKKI, PIN -
685515
- 43 ANISH P.B.
SUB INSPECTOR OF POLICE, NOW ON DEPUTATION AS
VIGILANCE OFFICER, TRAVANCORE DEVASWOM BOARD,
NANTHANCODE, THIRUVANANTHAPURAM-695 003, RESIDING AT
PARVATHY NIVAS, NEENDOOR P.O., KOTTAYAM, PIN - 686601

BY ADVS.

SHRI.P.C.SASIDHARAN, SC, KPSC

S.PRASANTH (AYYAPPANKAVU)

O.A.NURIYA

P.NANDAKUMAR

HARIS BEERAN(D/000800/1999)

VARSHA BHASKAR(K/487/2004)

THRESSY THOMAS(K/000161/2017)

ANUPAMA SIBI(K/698/2019)

AMRUTHA SANJEEV



2023/KER/37275

OP(KAT) NO. 227 OF 2022

-6-

VIVEK VIJAYAKUMAR

SHRI.ANTONY MUKKATH, SENIOR G.P.

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP (KAT) NO. 226 OF 2022

AGAINST THE ORDER IN OA (EKM) 646/2021 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 STATE OF KERALA,
REPRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM KERALA, PIN - 695001
- 2 THE STATE POLICE CHIEF,
KERALA, POLICE HEADQUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM, KERALA, PIN - 695014
- 3 THE DEPUTY INSPECTOR GENERAL OF POLICE,
POLICE HEADQUARTERS VAZHUTHACAUD, THIRUVANANTHAPURAM ,
KERALA., PIN - 695014
- 4 THE DEPARTMENTAL PROMOTION COMMITTEE (HIGHER),
FOR PREPARATION OF THE SELECTION FOR THE POST OF
CIRCLE INSPECTOR OF POLICE IN THE GENERAL EXECUTIVE
BRANCH, REPRESENTED BY ITS CONVENER, SECRETARY TO
GOVERNMENT, HOME DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM , KERALA, PIN - 695001

BY SHRI.ANTONY MUKKATH, SENIOR G.P.

RESPONDENT/S:

- 1 ARUNKUMAR M.R.,
SUB INSPECTOR OF POLICE, OLLUR POLICE STATION, TRISSUR
- 680 001, AGED 43, S/O RAJAN, RESIDING AT MALAMPADAM
HOUSE, CHIMBUKAD POST, KUTHANUR, PALAKKAD, KERALA MOB:
9447354665, PIN - 678721
- 2 SAJEESH A.K.,
SUB INSPECTOR OF POLICE, KOLAVALLUR POLICE STATION,
KANNUR - 670 001, AGED 38, S/O CHANDARAN, RESIDING AT
NADAPARAMBIL HOUSE, CHENOLI P.O., PERAMBRA,
KOZHIKODE , MOB: 9074919006, KERALA, PIN - 673525

**OP (KAT) NO. 226 OF 2022**

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- 3 NITHEESH T.M.
SUB INSPECTOR OF POLICE, IRIKKUR POLICE STATION,
IRIKKUR, KANNUR - 679 702, AGED 35, S/O RAGHAVAN,
RESIDING AT SNEHASREE, PERAMBRA, ERVATTOR P.O.,
KOZHIKODE MOB: 8075014313, KERALA., PIN - 673525
- 4 BIJU P.,
SUB INSPECTOR OF POLICE, MEENANGADI POLICE STATION,
MEEENANGADI, WAYANAD 673 122, AGED 43, S/O ASOKAN P,
RESIDING AT NIRMAL, VALLIYAYI, PATHAYAKUNNU P.O.,
THALASSERI VIA, KANNUR , MOB: 6282120299, KERALA., PIN
- 670691
- 5 SARATH KUMAR P.R.,
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
PARASSALA, KERALA., PIN - 695502
- 6 KAMARUDHEEN VALLIKADAN,
SUB INSPECTOR OF POLICE, CRIME BRANCH, MALAPPURAM,
KERALA., PIN - 676504
- 7 RINZ. M. THOMAS,
SUB INSPECTOR OF PLICE KOTTAYAM WES POLICE STATION,
KOTTAYAM, KERALA, PIN - 686001
- 8 ARUN NARAYAN,
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
KOTTAYAM, KERALA, PIN - 686001
- 9 RAGESHELIYAN
SUB INSPECTOR OF POLICE, VYTHIRI POLICE STATION,
WAYANADU, KERALA, PIN - 673576
- 10 KRISHNAKUMAR K.G
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY (BUREAU OF
IMMIGRATION, DEPUTAITON (BOI),, KERALA, PIN - 683111
- 11 KYLASNATH S.B.
SUB INSPECTOR OF POLICE, CRIME BRANCH (KOZHIKODE),
KOZHIKODE, KERALA, PIN - 673004
- 12 SAJI S.S.
SUB INSPECTOR OF POLICE, SPSTS, TRIVANDRUM
(SREEPADMANABHA SWAMI TEMPLE SECURITY, TRIVANDRUM,
KERALA, PIN - 695023
- 13 RATHEESH P
SUB INSPECTOR OF POLICE, THIRUVALLA POLICE STATION,
PATHANAMTHITTA, KERALA., PIN - 689101

**OP(KAT) NO. 226 OF 2022**

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- 14 SHAJU A.N
SUB INSPECTOR OF POLICE, MARARIKULAM PS, ALAPPUZHA,
KERALA, PIN - 688523
- 15 ARUN DEV M.V.
SUB INSPECTOR OF POLICE, KATTAPPANA POLICE STATION,
IDUKKI, KERALA., PIN - 685515
- 16 BOBY VARGHESE
SUB INSPECTOR OF POLICE, MULANTHURUTHY POLICE STATION,
ERNAKULAM RURAL, ERNAKULAM,, KERALA., PIN - 682314
- 17 SUMITHJOSE
SUB INSPECTOR OF POLICE, SPECIAL OPERATION GROUP
(SOG), AREECKODE, KERALA., PIN - 673639
- 18 RAJESH P.
SUB INSPECTOR OF POLICE, AYIROOR POLICE STATION,
TRIVANDRUM RURAL, THIRUVANANTHAPURAM, KERALA., PIN -
695310
- 19 SOOFI. T.M.
SUB INSPECTOR OF POLICE, MOONNAR POLICE STATION,
IDUKKI, KERALA., PIN - 685546
- 20 RATHESSEH GOPAL
SUB INSPECTOR OF POLICE CIAL, NEDUMBASSERY, (BUREAU OF
IMMIGRATION, DEPUTATION (BOI), KERALA., PIN - 683111
- 21 VIMAL V.V
SUB INSPECTOR OF POLICE, AREECKODU PS, MALAPPURAM,
KERALA., PIN - 673639
- 22 BIJEESH K.V.
SUB INSPECTOR OF POLICE, KERALA POLICE ACADEMY,
THRISSUR, KERALA., PIN - 680631
- 23 AMIRITH SINGH NAYAKOM A.J.
SUB INSPECTOR OF POLICE, AIR PORT, THIRUVANANTHAPURAM
(BOI) DEPUTATION, THIRUVANANTHAPURAM, KERALA., PIN -
683111
- 24 ABHILASH A.L.
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ERNAKULAM, KERALA., PIN - 682016
- 25 SARIN. A.S.
SUB INSPECTOR OF POLICE, VILAPILSALA, TRIVANDRUM
RURAL, THIRUVANANTHAPURAM, KERALA., PIN - 695573

**OP(KAT) NO. 226 OF 2022**

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- 26 AJITHKUMAR P.
SUB INSPECTOR OF POLICE, ARANMULA POLICE STATION,
PATHANAMTHITTA, KERALA., PIN - 689533
- 27 SHIBIN K.A.
SUB INSPECTOR OF POLICE, NIA, KOCHI (DEPUTATION),
ERNAKULAM, KERALA., PIN - 682020
- 28 SREEJITH T.
SUB INSPECTOR OF POLICE, SPECIAL BRANCH, KOTTAYAM,
KERALA., PIN - 686002
- 29 BIJU V.
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ALAPPUZHA, KERALA., PIN - 688012
- 30 RAJKUMAR V.
SUB INSPECTOR OF POLICE, KADAVANTHRA, KOCHI CITY,
ERNAKULAM, KERALA., PIN - 682020
- 31 SAJITH KUMAR. T.V.
SUB INSPECTOR OF POLICE, SATE SPECIAL BRANCH,
TRIVANDRUM RURAL, THIRUVANANTHAPURAM, KERALA., PIN -
695012
- 32 PREMLAL S.L.
SUB INSPECTOR OF POLICE, KOLLAM WEST POLICE STATION,
KOLLAM CITY, KOLLAM, KERALA., PIN - 691001
- 33 CHITHARANJAN. I.C.
SUB INSPECTOR OF POLICE, KASABA POLICE STATION,
PALAKKAD, KERALA., PIN - 678007
- 34 VISHNU G.
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
PATHANAMTHITTA, KERALA., PIN - 689671
- 35 VIJAYARAJAN V.
SUB INSPECTOR OF POLICE, MEDICAL COLLEGE POLICE
STATION, TRISSUR CITY, THRISSUR, KERALA., PIN - 680596
- 36 MURALIKRISHNAN V.
SUB INSPECTOR OF POLICE, DIG OFFICE, TRIVANDRUM,
KERALA., PIN - 695033
- 37 MAHESH KANDAMBETH
SUB INSPECTOR OF POLICE, ADHUR POLICE STATION,
KASARAGOD, KERALA., PIN - 671124
- 38 ANTONY JOSEPH NETTO
SUB INSPECTOR OF POLICE, KUNDARA POLICE STATION,
KOLLAM RURAL, KOLLAM, KERALA., PIN - 691501

**OP (KAT) NO. 226 OF 2022**

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- 39 AJEESH V.S.
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
TRIVANDRUM, KERALA., PIN - 695035
- 40 MUHAMMED BASHEER K.A
SUB INSPECTOR OF POLICE, MUTAM POLICE STATION, IDUKKI,
PIN - 685 587, KERALA., PIN - 685587
- 41 K.V. HARIKUTTAN
AGED 37 YEARS, S/O VISWABHARAN P.K., SUB INSPECTOR OF
POLICE, SPECIAL BRANCH, ERNAKULAM RURAL, ALUVA,
ERNAKULAM - 683 101, RESIDING AT KAIPPAKASSERIL
THEKKATHIL, ERAVIPEROOR P.O., THIRUVALLA,
PATHANAMTHITTA , PHONE: 9745309617, KERALA., PIN -
689542
- 42 MANOJ K.
AGED 38 YEARS, S/O RADHAKRISHNAN T., SUB INSPECTOR OF
POLICE, CYBER CELL, KOCHI CITY, ERNAKULAM - 682 011,
RESIDING AT KAMMANGATTU HOSUE, PERAMANGALAM, THRISSUR
- 680 545. PHONE: 9446622293 (ADDL. R41 AND R42 ARE
IMPLEADED AS PER ORDER DATED 08.06.2021 IN M.A. (EKM)
NO. 802/2021, KERALA., PIN - 680545
- 43 SANTHOSH SAJEEV
AGED 38 YEARS, S/O SAJEEV N.K., SUB INSPECTOR OF
POLICE, PIRAVOM POLICE STATION, PIRAVOM, ERNAKULAM -
686 664, RESIDING AT SANTHOSH BHAVAN, VELLAUAMKUDY
P.O., KATTAPANA, IDUKKI , KERALA., PIN - 685515
- 44 ANISH P.B.
AGED 38 YEARS, S/O V.G. BALAKRISHNA PANICKER, SUB
INSPECTOR OF POLICE, NOW ON DEPURATION AS VIGILANCE
OFFIER, TRAVANCORE DEVASWOM BOARD, NATHENCODE,
THIRUVANANTHAPURAM - 686 601 (ADDL. R43 AND R44 ARE
IMPLEADED AS PER ORDER DATED 23.06.2021 IN M.A. (EKM)
NO. 837/2021), KERALA., PIN - 686601
- 45 SHAM MURALI (SOUGHT TO BE IMPLEADED)
S/O MURALEEDHARAN NAIR, MURALI NIVAS, POOZHIKAD,
PANDALAM, (SOUGHT TO BE IMPLEADED)

BY ADVS.

P.C.SASIDHARAN

P.RAMAKRISHNAN

Nuriya

S.P.ARAVINDAKSHAN PILLAY

P.MOHANDAS

Nandakumar P

C.A.ANOOP

N.SANTHA(S-176)

V.VARGHESE(K/514/1996)

PETER JOSE CHRISTO(K/1216/2004)

OP (KAT) NO. 226 OF 2022



S.A.ANAND(K/1216/2006)
K.N.REMYA(K/712/2010)
L.ANNAPOORNA(K/952/2013)
VISHNU V.K.(K/001396/2018)
ABHIRAMI K. UDAY(K/001426/2018)
AMRUTHA SANJEEV(K/001000/2016)
VIVEK VIJAYAKUMAR(K/1018/2016)
HARIS BEERAN(D/000800/1999)

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP (KAT) NO. 233 OF 2022

AGAINST THE ORDER IN OA (EKM) 646/2021 OF

PETITIONER/S:

- 1 SANTHOSH SAJEEV
AGED 38 YEARS
S/O.SAJEEV.N.K., SUB INSPECTOR OF POLICE, PIRAVOM
POLICE STATION, PIRAVOM P.O., ERNAKULAM- 686 664,
RESIDING AT SANTHOSH BHAVAN, VELLAYAMKUDY P.O,
KATTAPANA, IDUKKI - 685 515 (PRESENTLY WORKING AS SUB
INSPECTOR OF POLICE, BUREAU OF IMMIGRATION,
NEDUMBASSERY P.O., ERNAKULAM, PIN - 683585
- 2 ANISH P.B
AGED 38 YEARS
S/O.V.G.BALAKRISHNA PANICKER, SUB INSPECTOR OF POLICE,
DEPUTATION AS VIGILANCE OFFICER, TRAVANCORE DEVASWOM
BOARD, NANTHENCODE P.O., THIRUVANANTHAPURAM- 695 003,
RESIDING AT PARVATHY NIVAS, NEENDOOR P.O., KOTTAYAM-
686 601 (PRESENTLY WORKING AS SUB INSPECTOR OF POLICE,
THRIKKAKARA POLICE STATION, THRIKKAKARA P.O.,
ERNAKULAM - 682 021)

BY ADVS.
P.NANDAKUMAR
AMRUTHA SANJEEV
VIVEK VIJAYAKUMAR
SHEMA ELIZABETH SCARIA
K.G. DEVIPRIYA

RESPONDENT/S:

- 1 ARUNKUMAR M.R
SUB INSPECTOR OF POLICE, OLLUR POLICE STATION,
THRISSUR - 680 001, AGED43, S/O. RAJAN, RESIDING AT
MALAMPADAM HOUSE, CHIMBUKAD POST, KUTHANUR, PALAKKAD,
PIN - 678721

**OP(KAT) NO. 233 OF 2022**

-2-

- 2 SAJEESH A.K
NADAPPARAMBIL HOUSE, CHENOLI P.O., PERAMBRA,
KOZHIKODE, PIN - 673525
- 3 NITHEESH T.M.
SUB INSPECTOR OF POLICE, IRIKKUR POLICE STATION,
IRIKKUR, KANNUR - 679 702, RESIDING AT SNEHASREE,
PERAMBRA, ERVATTOOR P.O., KOZHIKODE, PIN - 673525
- 4 BIJU P
SUB INSPECTOR OF POLICE, MEENANGADI POLICE STATION,
MEENANGADI, WAYANAD - 673 122 , RESIDING AT NIRMAL,
VALLIYAYI, PATHAYAKUNNU P.O., THALASSERI VIA, KANNUR,
PIN - 670691
- 5 STATE OF KERALA,
REPRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM -,
PIN - 695001
- 6 THE STATE POLICE CHIEF
KERALA, POLICE HEADQUARTERS, VAZHUTHACAUD
THIRUVANANTHAPURAM, PIN - 695014
- 7 THE DEPUTY INSPECTOR GENERAL OF POLICE
POLICE HEADQUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM,
PIN - 695014
- 8 THE DEPARTMENTAL PROMOTION COMMITTEE (HIGHER) FOR
PREPARATION OF THE SELECTION FOR THE POST OF CIRCLE
INSPECTOR OF POLICE IN THE GENERAL EXECUTIVE BRANCH,
REPRESENTED BY ITS CONVENOR
SECRETARY TO GOVERNMENT, HOME DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 9 SARATH KUMAR. P.R
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
PARASSALA P.O., THIRUVANANTHAPURAM, PIN - 695502
- 10 KAMARUDHEEN VALLIKADAN
SUB INSPECTOR OF POLICE, CRIME BRANCH, MALAPPURAM, PIN
- 676504
- 11 RINZ M THOMAS
SUB INSPECTOR OF POLICE KOTTAYAM WEST POLICE STATION,
KOTTAYAM, PIN - 686001
- 12 ARUN NARAYAN
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
KOTTAYAM, PIN - 686001
- 13 RAGESH ELIYAN
SUB INSPECTOR OF POLICE, VYTHIRI POLICE STATION
WAYANADU, PIN - 673576

OP (KAT) NO. 233 OF 2022

-3-

- 14 KRISHNAKUMAR K.G
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY (BUREAU OF
IMMIGRATION, DEPUTATION (BOI), ERNAKULAM, PIN - 683111
- 15 KYLASNATH S.B
SUB INSPECTOR OF POLICE, CRIME BRANCH, KOZHICKODE, PIN
- 673004
- 16 SAJI. S.S
SUB INSPECTOR OF POLICE, SPSTS (SREEPADMANABHA SWAMI
TEMPLE SECURITY), THIRUVANANTHAPURAM, PIN - 695023
- 17 RATHEESH P
SUB INSPECTOR OF POLICE, THIRUVALLA POLICE STATION
PATHANAMTHITTA, PIN - 689101
- 18 SHAJU A.N
SUB INSPECTOR OF POLICE, MARARIKULAM POLICE STATION,
ALAPPUZHA - 688 523, PIN - 688523
- 19 ARUN DEV M.V
SUB INSPECTOR OF POLICE, KATTAPPANA POLICE STATI
IDUKKI, PIN - 685515
- 20 BOBY VARGHESE
SUB INSPECTOR OF POLICE, MULANTHURUTHY POLICE STATION,
ERNAKULAM RURAL, ERNAKULAM, PIN - 682314
- 21 SUMITH JOSE
SUB INSPECTOR OF POLICE, SPECIAL OPERATION GROUP (SOG)
AREECKODE, MALAPPURAM, PIN - 673639
- 22 RAJESH P
SUB INSPECTOR OF POLICE, AYIROOR POLICE STATION,
THIRUVANANTHAPURAM RURAL, THIRUVANANTHAPURAM, PIN -
695310
- 23 SOOFI T.M,
SUB INSPECTOR OF POLICE, MUNNAR POLICE STATION, IDUKKI
- 685 546, PIN - 685546
- 24 RATHEESH GOPAL
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY, (BUREAU
OF IMMIGRATION, DEPUTATION (BOI), ERNAKULAM, PIN -
683111
- 25 VIMAL V.V
SUB INSPECTOR OF POLICE, AREECKODU POLICE STATION,
MALAPPURAM, PIN - 673639

**OP (KAT) NO. 233 OF 2022**

- 26 -4-
BIJEESH K.V
SUB INSPECTOR OF POLICE, KERALA POLICE ACADEMY,
THRISSUR, PIN - 680631
- 27
AMIRITH SINGH NAYAKOM A.J
SUB INSPECTOR OF POLICE, AIRPORT THIRUVANANTHAPURAM
(BOI) DEPUTATION, THIRUVANANTHAPURAM, PIN - 683111
- 28
ABHILASH A.L
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION
ERNAKULAM - 682 016, PIN - 682016
- 29
SARIN A.S
SUB INSPECTOR OF POLICE, VILAPILSALA,
THIRUVANANTHAPURAM RURAL, THIRUVANANTHAPURAM, PIN -
695573
- 30
AJITHKUMAR P
SUB INSPECTOR OF POLICE, ARANMULA POLICE STATION,
PATHANAMTHITTA - 689 533, PIN - 689533
- 31
SHIBIN K.A
SUB INSPECTOR OF POLICE, NIA, KOCHI (DEPUTATION),
ERNAKULAM, PIN - 682020
- 32
SREEJITH T
SUB INSPECTOR OF POLICE, SPECIAL BRANCH, KOTTAYAM, PIN
- 686002
- 33
BIJU V
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ALAPPUZHA - 688 012, PIN - 688012
- 34
RAJKUMAR V
SUB INSPECTOR OF POLICE, KADAVANTHRA, ERNAKULAM, PIN -
682020
- 35
SAJITH KUMAR T.V
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
THIRUVANANTHAPURAM RURAL, THIRUVANANTHAPURAM - 695
012, PIN - 695012
- 36
PREMLAL S.L
SUB INSPECTOR OF POLICE, KOLLAM WEST POLICE STATION,
KOLLAM - 691 001, PIN - 691001
- 37
CHITHARANJAN I.C
SUB INSPECTOR OF POLICE ,KASABA POLICE STATION
PALAKKAD, PIN - 678007

OP(KAT) NO. 233 OF 2022

-5-

- 38 VISHNU G,
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
PATHANAMTHITTA - 689 671, PIN - 689671
- 39 VIJAYARAJAN V
SUB INSPECTOR OF POLICE, MEDICAL COLLEGE POLICE
STATION, THRISSUR - 680 596, PIN - 680596
- 40 MURALIKRISHNAN V
SUB INSPECTOR OF POLICE, DIG OFFICE,
THIRUVANANTHAPURAM, PIN - 695033
- 41 MAHESH KANDAMBETH
SUB INSPECTOR OF POLICE, AANUR POLICE STATION,
KASARAGOD, PIN - 671124
- 42 ANTONY JOSEPH NETTO
SUB INSPECTOR OF POLICE, KUNDARA POLICE STATION,
KOLLAM RURAL, KOLLAM, PIN - 691501
- 43 AJEESH V.S
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
THIRUVANANTHAPURAM - 695 035, PIN - 695035
- 44 MUHAMMED BASHEER K.A
SUB INSPECTOR OF POLICE, MUTTAM POLICE STATION, IDUKKI
- 685 587, PIN - 685587
- 45 K.V.HARIKUTTAN,
SUB INSPECTOR OF POLICE, SPECIAL BRANCH, ERNAKULAM
RURAL, ALUVA, ERNAKULAM - 683 101, RESIDING AT
KAIPPAKASSERIL THEKKATHIL, ERAVIPEROOR P.O.,
THIRUVALLA, PATHANAMTHITTA, PIN - 689542
- 46 MANOJ K.,
SUB INSPECTOR OF POLICE, CYBER CELL, ERNAKULAM - 632
011, RESIDING KAMMANGATTU HOUSE, PERAMANGALAM,
THRISSUR, PIN - 680545

BY ADVS.

ADV.P.C.SASIDHARAN(B/O)

SR.GOVERNMENT PLEADER SHRI ANTONY MUKKATH(B/O)

ADV.P.RAMAKRISHNAN R9 TO R27,R29 TO R34(B/O)

O.A.NURIYA

Martin Jose P

S.P.ARAVINDAKSHAN PILLAY(B/O)

ADV.P.RAMAKRISHNAN(B/O) R36,R37 AND R39 TO 34

P.MOHANDAS(B/O)

P.PRIJITH(K/233/2005)

THOMAS P.KURUVILLA(K/420-B/2005)

R.GITHESE(K/630/2002)

AJAY BEN JOSE(K/729/2012)

MANJUNATH MENON(K/000474/2015)

SACHIN JACOB AMBAT(K/734/2016)

ANNA LINDA V.J(K/1201/2020)

HARIKRISHNAN S.(K/497/2019)



2023/KER/37275

OP(KAT) NO. 233 OF 2022

-6-

S.SREEKUMAR (SR.) (S-571)
HARIS BEERAN(D/000800/1999)

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP (KAT) NO. 230 OF 2022

PETITIONER/S:

- 1 K.V. HARIKUTTAN,
AGED 37 YEARS
SUB INSPECTOR OF POLICE, SPECIAL BRANCH, ERNAKULAM
RURAL, ALUVA, ERNAKULAM -683101 RESIDING AT
KAIPPAKASSERIL THEKKATHIL, ERAVIPEROOR P.O.,
THIRUVALLA, PATHANAMTHITTA, PIN - 689542
- 2 MANOJ K.,
AGED 38 YEARS, S/O. RADHAKRISHNAN T., SUB INSPECTOR OF
POLICE, CYBER CELL, KOCHI CITY, ERNAKULAM - 682011;
RESIDING AT KAMMANGATTU HOUSE, PERAMANGALAM, THRISSUR,
PIN - 680545

BY ADVS.
P.MOHANDAS (ERNAKULAM)
K.SUDHINKUMAR
S.K.ADHITHYAN
SABU PULLAN
GOKUL D. SUDHAKARAN
K.P.SATHEESAN (SR.)

RESPONDENT/S:

- 1 ARUNKUMAR M.R.,
AGED 43 YEARS
S/O.RAJAN, SUB INSPECTOR OF POLICE, OLLUR POLICE
STATION, THRISSUR 680001, RESIDING AT MALAMPADAM
HOUSE, CHIMBUKAD POST KUTHANUR, PALAKKAD, PIN - 678721
- 2 SAJEESH A.K.
SUB INSPECTOR OF POLICE, KOLAVALLUR POLICE STATION,
KANNUR 670001, AGED 38, SO. CHANDRAN, RESIDING AT
NADAPARAMBIL HOUSE, CHENOLI P.O., PERAMBRA, KOZHIKODE,
PIN - 673525
- 3 NITHEESH T.M.
AGED 35 YEARS, SO. RAGHAVAN, SUB INSPECTOR OF POLICE,
IRIKKUR POLICE STATION, IRIKKUR, KANNUR 679702,
RESIDING AT SNEHASREE, PERAMBRA, ERAVATTOR P.O.,
KOZHIKODE, PIN - 673525

**OP(KAT) NO. 230 OF 2022**

-2-

- 4 BIJU P.
AGED 43 YEARS, SO. ASOKAN P., SUB INSPECTOR OF POLICE,
MEENANGADI POLICE STATION, MEENANGADI, WAYANAD 673122;
RESIDING AT NIRMAL, VALLIYAYI, PATHAYAKUNNU P.O.,
THALASSERY, VIA. KANNUR, PIN - 670691
- 5 STATE OF KERALA
REPRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT, PIN - 695001
- 6 THE STATE POLICE CHIEF
POLICE HEADQUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM,
PIN - 695014
- 7 THE DEPUTY INSPECTOR GENERAL OF POLICE
POLICE HEADQUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM,
PIN - 695014
- 8 THE DEPARTMENTAL PROMOTION COMMITTEE HIGHER
FOR PREPARATION OF SELECTION FOR THE POST OF CIRCLE
INSPECTOR OF POLICE IN THE GENERAL EXECUTIVE BRANCH,
REPRESENTED BY ITS CONVENER, SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM, PIN
- 695001
- 9 SARATH KUMAR P.R.
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
PARASSALA, THIRUVANANTHAPURAM, PIN - 695505
- 10 KAMARUDHEEN VALLIKADAN
SUB INSPECTOR OF POLICE, CRIME BRANCH, MALAPPURAM, PIN
- 676504
- 11 RINZ M. THOMAS
SUB INSPECTOR OF POLICE, KOTTAYAM WEST POLICE STATION,
KOTTAYAM, PIN - 686001
- 12 ARUN NARAYAN,
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
KOTTAYAM, PIN - 686001
- 13 RAGESH ELIYAN
SUB INSPECTOR OF POLICE, VYTHIRI POLICE STATION,
WAYANAD, PIN - 673576
- 14 KRISHNAKUMAR K.G.
SUB INSPECTOR OF POLICE, CIAL NEDUMBASSERY BUREAU OF
IMMIGRATION DEPUTATION, NEDUMBASSERY, ERNAKULAM, PIN -
683111

**OP(KAT) NO. 230 OF 2022**

-3-

- 15 KYLASNATH S.B.
SUB INSPECTOR OF POLICE, CRIME BRANCH, KOZHIKODE, PIN
- 673004
- 16 SAJI S.S.
SUB INSPECTOR OF POLICE, SPSTS, SREE PADMANABHA SWAMY
TEMPLE SECURITY, THIRUVANANTHAPURAM, PIN - 695003
- 17 RATHEESH P.
SUB INSPECTOR OF POLICE, THIRUVALLA POLICE STATION,
PATHANAMTHITTA, PIN - 689101
- 18 SHAJU A.N.
SUB INSPECTOR OF POLICE, MARARIKULAM POLICE STATION,
ALAPPUZHA-688523, PIN - 688523
- 19 ARUN DEV M.V.
SUB INSPECTOR OF POLICE, KATTAPANA POLICE STATION,
IDUKKI, PIN - 685515
- 20 BOBY VARGHESE,
SUB INSPECTOR OF POLICE, MULANTHURUTHY POLICE STATION,
ERNAKULAM RURAL, ERNAKULAM, PIN - 682314
- 21 SUMITH JOSE
SUB INSPECTOR OF POLICE, SPECIAL OPERATION GROUP SOG,
AREECKODE, MALAPPURAM, PIN - 673639
- 22 RAJESH P.
SUB INSPECTOR OF POLICE, AYROOR POLICE STATION,
THIRUVANANTHAPURAM RURAL, THIRUVANANTHAPURAM, PIN -
695310
- 23 SOOFI T.M.
SUB INSPECTOR OF POLICE, MUNNAR POLICE STATION,
IDUKKI, PIN - 685546
- 24 RATHEESH GOPAL
SUB INSPECTOR OF POLICE, CIAT NEDUMBASSERY BUREAU OF
IMMIGRATION DEPUTATION, NEDUMBASSERY, ERNAKULAM, PIN -
683111
- 25 VIMAL V.V.
SUB INSPECTOR OF POLICE, AREECKODE POLICE STATION,
MALAPPURAM, PIN - 673639
- 26 BIJEESH K.V.
SUB INSPECTOR OF POLICE, KERALA POLICE ACADEMY,
THRISSUR, PIN - 680631
- 27 AMIRITH SINGH NAYAKOM A.J.
SUB INSPECTOR OF POLICE, AIRPORT THIRUVANANTHAPURAM,
BUREAU OF IMMIGRATION DEPUTATION, PIN - 683111

**OP (KAT) NO. 230 OF 2022**

-4-

- 28 ABHILASH A.L.
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ERNAKULAM, PIN - 682016
- 29 SARIN A.S.
SUB INSPECTOR OF POLICE, VILAPPILSALA POLICE STATION,
THIRUVANANTHAPURAM RURAL, THIRUVANANTHAPURAM, PIN -
695573
- 30 AJITH KUMAR P.
SUB INSPECTOR OF POLICE, ARANMULA POLICE STATION,
PATHANAMTHITTA, PIN - 689533
- 31 SHIBIN K.A.
SUB INSPECTOR OF POLICE, NIA KOCHI, DEPUTATION,
ERNAKULAM, PIN - 682020
- 32 SREEJITH T.
SUB INSPECTOR OF POLICE, SPECIAL BRANCH, KOTTAYAM, PIN
- 686002
- 33 BIJU V.
SUB INPSECTOR OF POLICE, RAILWAY POLICE STATION
ALAPPUZHA, PIN - 688012
- 34 RAJKUMAR V.
SUB INSPECTOR OF POLICE, KADAVANTHRA POLICE STATION,
COCHIN CITY, ERNAKULAM, PIN - 682020
- 35 SAJITH KUMAR T.V.
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
THIRUVANANTHAPURAM RURAL, THIRUVANANTHAPURAM, PIN -
695012
- 36 PREMLAL S.L.
SUB INSPECTOR OF POLICE, KOLLAM WEST POLICE STATION,
KOLLAM CITY, KOLLAM, PIN - 691001
- 37 CHITHARANJAN I.C.
SUB INSPECTOR OF POLICE, KASABA POLICE STATION,
PALAKKAD, PIN - 678007
- 38 VISHNU G.
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
PATHANAMTHITTA, PIN - 689671
- 39 VIJAYARAJAN V.
SUB INSPECTOR OF POLICE, MEDICAL COLLEGE POLICE
STATION, THRISUR CITY, THRISSUR, PIN - 680596
- 40 MURALIKRISHNAN V.
SUB INSPECTOR OF POLICE, DIG OFFICE,
THIRUVANANTHAPURAM, PIN - 695033



OP(KAT) NO. 230 OF 2022

-5-

- 41 MAHESH KANDAMBETH
SUB INSPECTOR OF POLICE, ADHUR POLICE STATION,
KASARAGOD, PIN - 671124
- 42 ANTONY JOSEPH NETTO
SUB INSPECTOR OF POLICE, KUNDARA POLICE STATION,
KOLLAM RURAL, KOLLAM, PIN - 691501
- AJEESH V.S.
43 SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
THIRUVANANTHAPURAM, PIN - 695035
- 44 MUHAMMED BASHEER K.A.
SUB INSPECTOR OF POLICE, MUTTAM POLICE STATION,
IDUKKI, PIN - 685587
- 45 SANTHOSH SAJEEV
SUB INSPECTOR OF POLICE, PIRAVOM POLICE STATION,
PIRAVORM, ERNAKULAM, PIN - 686664
- 46 ANISH P.B.
AGED 38 YEARS, SO. V.G. BALAKRISHNA PANICKER, SUB
INSPECTOR OF POLICE NOW ON DEPUTATION AS VIGILANCE
OFFICER , TRAVANCORE DEVASWOM BOARD, NANTHANCODE,
THIRUVANANTHAPURAM 695003, RESIDING AT PARVATHY NIVAS,
NEENDOOR P.O., KOTTAYAM, PIN - 686601
- BY ADVS.
PRASANTH SUGATHAN
Nuriya
Nandakumar P
AMRUTHA SANJEEV(K/001000/2016)
VIVEK VIJAYAKUMAR(K/1018/2016)
SHEMA ELIZABETH SCARIA(K/002354/2019)
K.G. DEVIPRIYA(K/001342/2022)
HARIS BEERAN(D/000800/1999)
VARSHA BHASKAR(K/487/2004)
THRESSY THOMAS(K/000161/2017)
ANUPAMA SIBI(K/698/2019)
- SHRI ANTONY MUKKATH, SR.GP

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP (KAT) NO. 234 OF 2022

AGAINST THE ORDER IN OA (EKM) 844/2020 OF KERALA ADMINISTRATIVE
TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 STATE OF KERALA,
REPRESENTED BY THE SECRETARY TO THE GOVERNMENT, HOME
DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM - 695 001,
KERALA
 - 2 THE STATE POLICE CHIEF,
POLICE HEADQUARTERS, THIRUVANANTHAPURAM- 695 001,
KERALA, PIN - 695001
 - 3 THE DEPUTY INSPECTOR GENERAL OF POLICE,
HEADQUARTERS, POLICE HEADQUARTERS, THIRUVANANTHAPURAM
- 695 001, KERALA., PIN - 695001
- BY SHRI.ANTONY MUKKATH, SENIOR G.P.

RESPONDENT/S:

- 1 ANOOP G. MENON,
SUB INSPECTOR OF POLICE, VADANAPPALLY, THRISSUR-
680569, RESIDING AT NEDIYEDATH HOUSE, KARUVANNUR P.O.,
THRISSUR- 680 711, PH: 8281068499, KERALA.
- 2 THOMAS K.X.,
SUB INSPECTOR OF POLICE, CENTRAL POLICE STATION,
ERNAKULAM, RESIDING AT KUMULLIL HOUSE, P.O. THAMMANAM.
PAP ROAD, KOCHI - 682 032, PH: 9446609193, KERALA.,
PIN - 682032
- 3 NOUFAL.K.
SUB INSPECTOR OF POLICE, KARIPUR POLICE STATION,
MALAPPURAM DISTRICT-673 647, RESIDING AT
KARUVANTHADATHIL HOUSE, P.O. PARAMBILPEEDIKA - 676
317, MALAPPURAM DISTRICT, PH.9645059949,

**OP (KAT) NO. 234 OF 2022****-2-**

- 4 SHAJU.A.N
ARSI INFOPARK POLICE STATION, KOCHI CITY, 682 030,
RESIDING AT APPACHATH HOUSE, MANACHERIKUNNU P.O.,
PUTHENVELIKKARA- 683 594, ERNAKULAM DISTRICT, KERALA
- 5 ARUN DEV.M.V.
ARSI INFOPARK POLICE STATION, KOCHI CITY, 682 030,
RESIDING AT MAVUNKAPARAMBIL HOUSE, CHALPURAM, P.O.
ANDIKKADAVU-682 008, ERNAKULAM DISTRICT, KERALA., PIN
- 682008
- 6 SARATH KUMAR P.R
S.I. OF POLICE, RAILWAY POLICE STATION, PARASSALA- 695
502, RESIDING AT SANDEEP BHAVAN, ARUVIKUZZHI,
VEERANAKAVU P.O., THIRUVANANTHAPURAM - 695 572, KERALA.
- 7 KAMARUDHEEN VALLIKADAN
SUB INSPECTOR OF POLICE, CRIME BRANCH, MALAPPURAM -
676 505, RESIDING AT VALLIKADAN HOUSE, OK MURY,
MALAPPURAM- 678 515, KERALA.
- 8 RINZ M. THOMAS,
S.I. OF POLICE, KOTTAYAM WEST POLICE STATION, RESIDING
AT MANIYARA HOUSE, KUNJITHAI P.O., 686 001, NORTH
PARAVUR, ERNAKULAM- 683 522, KERALA.
- 9 ARUN NARAYANAN,
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION- 686
001, KOTTAYAM, RESIDING AT MANALADIYIL, THONNALLOR,
PANTHALAM P.O., PATHANAMTHITTA - 689 501, KERALA.
- 10 RAGESH ELIYAN,
SUB INSPECTOR OF POLICE, VYTHIRI POLICE STATION,
WAYANAD DISTRICT- 673 576, RESIDING AT KORATTEN HOUSE,
VENGAD, KANNUR - 670612, KERALA.
- 11 KRISHNAKUMAR K.G.
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY, BUREAU OF
INVESTIGATION, DEPUTATION (BOI) 683 111, RESIDING AT
KATTOOR HOUSE, KOORKKENCHERY P.O., THRISSUR - 680 007,
KERALA.
- 12 KYLASNATH. S.B.,
SUB INSPECTOR OF POLICE, CRIME BRANCH, KOZHIKODE-673
004, RESIDING AT KAILAS NIVAS, NOCHAD, KOZHIKODE- 673
624, KERALA
- 13 SAJI .S.S.
SUB INSPECTOR, SPSTS THIRUVANANTHAPURAM , SREE
PADMANABHA SWAMI TEMPLE SECURITY, THIRUVANANTHAPURAM-
695 001, RESIDING AT SAJI NIVAS, ELAMPLANCHERI,
KAVALAKULAM, NEYYATTINKARA, THIRUVANANTHAPURAM 695 121



- OP(KAT) NO. 234 OF 2022**
- 14 -3-
- RATHEESH P.
, SUB INSPECTOR OF POLICE, THIRUVALLA POLICE STATION,
PATHANAMTHITTA- 689 101, RESIDING AT VISAKHOM,
ERUTHAVOOR, RUSSELPURAM P.O., THIRUVANANTHAPURAM - 695
501, KERALA., PIN - 695501
- 15 BOBY VARGHESE,
SUB INSPECTOR, MULANTHURUTHY, ERNAKULAM RURAL- 682
314, RESIDING AT THEKKE PUTHEAN PURACKAL, VENLOTTA,
MADAPPALLY, KOTTAYAM - 686 546, KERALA., PIN - 686546
- 16 SUMITH JOSE,
SUB INSPECTOR, SPECIAL OPERATION GROUP (SOG),
AREECODE- 673 639, RESIDING AT GANAPATHYPLACKAL HOUSE,
CHENGALAM P.O., KOTTAYAM- 686 585, KERALA., PIN -
686585
- 17 RAJESH P.,
SUB INSPECTOR, AYIROOR POLICE STATION,
THIRUVANANTHAPURAM - 695 310 RESIDING AT P.M. SADANAM,
THAZHAM, CHATHANNUR P.O., KOLLAM- 691 572, KERALA.,
PIN - 691572
- 18 SOOFI T.M.,
SUB INSPECTOR, MOONAR, IDUKKI - 685 613, RESIDING AT
THEKKEPARAMBIL HOUSE, KOZHIPALLY P.O., INCHOOOR,
KOTHAMANGALAM, ERNAKULAM - 686 691, KERALA., PIN -
686691
- 19 RATHEESH GOPAL,
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY, (BOI)
BUREAU OF INVESTIGATION DEPUTATION (BOI), 683 111,
RESIDING AT CHIRANGARAPUTHEN HOUSE, PERUMBAVOOR P.O.,
THRISSUR - 683 542, KERALA., PIN - 683542
- 20 VIMAL V.V.
SUB INSPECTOR, AREEKODE POLICE STATION, MALAPPURAM-673
639, RESIDING AT VALLANCHERY, MAMBILLY, KANDASANKADAVU
P.O., THRISSUR - 680 613, KERALA., PIN - 680613
- 21 BIJEESH K.V.,
SUB INSPECTOR, KERALA POLICE ACADEMY C.S., THRISSUR-
680 631, RESIDING AT KARUPPATHADAN HOUSE, CHEMBUCHIRA
P.O., THRISSUR - 680 684, KERALA., PIN - 680684
- 22 AMIRITH SINGH NAYOKOM A.J,
SUB INSPECTOR OF POLICE, THIRUVANANTHAPURAM AIRPORT
(BO DEPUTATION)-695 024, RESIDING AT KANJIRAVILA
VEEDU, CHERUVARAKONAM PARASSALA, THIRUVANANTHAPURAM -
695 502, KERALA., PIN - 680684

**OP (KAT) NO. 234 OF 2022**

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- 23 ABHILASH A.L.
, SUB INSPECTOR, RAILWAY POLICE STATION, ERNAKULAM -
682 031, RESIDING AT AKSHRAM, KOONAYIL, PARAVOOR P.O.,
PIN- 691 301, KERALA., PIN - 691301
- 24 SARIN A.S
. , SUB INSPECTOR OF POLICE, VILAPPILSALA,
THIRUVANANTHAPURAM RURAL- 695 573, RESIDING AT
BHADRALAYAM, PERUMANNOOR P.O., KOLLAM- 691 545,
KERALA., PIN - 691545
- AJITHKUMAR P.,
25 SUB INSPECTOR, ARANMULA POLICE STATION, PATHANAMTHITTA
-689 533, RESIDING AT NAKSHATHRA BHAVAN, KUDUMBANNOOR,
PRAVACHAMBALAM, NEMOM P.O., THIRUVANANTHAPURAM - 695
020, KERALA., PIN - 695020
- 26 SHIBIN K.A.,
SUB INSPECTOR OF POLICE, NIA, KOCHI (DEPUTATION) 682
020, RESIDING AT ERAVIKATTU CHIRAYIL HOUSE, AROOR,
ALAPPUZHA - 688 534., PIN - 688534
- 27 SREEJITH T,
SUB INSPECTOR, SPECIAL BRANCH, KOTTAYAM - 686 002,
RESIDING AT VAZHACKATHADATHIL, POOVATHUKAVALA,
THEKETHUKAVALA P.O., PONKUNNAM, KOTTAYAM- 686 519,
KERALA., PIN - 686519
- 28 BIJU V.
, SUB INSPECTOR, RAILWAY POLICE STATION, ALAPPUZHA-
688 012, RESIDING AT NEDUNGOTTU, VADAKKETHARA, MARU
SOUTH, ALUMKADAVU P.O., KOLLAM - 690 573, KERALA., PIN
- 690573
- 29 RAJKUMAR V.,
SUB INSPECTOR, KADAVANTHRA, KOCHI CITY- 682 020,
RESIDING AT VIJAYA NIVAS, VANDANAM P.O., ALAPPUZHA -
688 005, KERALA., PIN - 688005
- 30 SAJITH KUMAR T.V
, SUB INSPECTOR, STATE SPECIAL BRANCH,
THIRUVANANTHAPURAM, RANGE - 695 035, RESIDING AT
ARADHANA, UDHIYARAMOOLA, KOTTAIKONAM P.O.,
THIRUVANANTHAPURAM - 695 584, KERALA., PIN - 695584
- 31 PREMLAL S.L.,
SUB INSPECTOR OF POLICE, KOLLAM WEST POLICE STATION-
691 001, RESIDING AT PILLAVEEDU, KEEZHAMMAKAM, CHENKAL
P.O., TRIVANDRUM - 695 132, KERALA., PIN - 695132

**OP (KAT) NO. 234 OF 2022**

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- 32 CHITHRANJAN I.C
. , SUB INSPECTOR, KASABA POLICE STATION, PALAKKAD-673
004, RESIDING AT ILLATHUPARAMBIL, VATTEKADU,
KANAKAMALA P.O., THRISSUR- 680 689, KERALA., PIN -
680689
- 33 VISHNU G.
, SUB INSPECTOR, STATE SPECIAL BRANCH, PATHANAMTHITTA-
689 694, POIKAYIL VEEDU, SASTHAMKOTTA, PALLISERIKKAL
P.O., KOLLAM - 690 521, KERALA., PIN - 690521
- 34 VIJAYARAJAN V
. , SUB INSPECTOR, MEDIAL COLLEGE POLICE STATION,
THRISSUR CITY- 680 596, RESIDING AT VELUTHEDUTH HOUSE,
CHENGARA, IRUVATTI P.O. AREACODE (VIA), MALAPPURAM -
673 639, KERALA., PIN - 673639
- 35 MURALIKRISHNAN V.,
SUB INSPECTOR, DIG OFFICE, THIRUVANANTHAPURAM RANGE -
695 035, RESIDING AT CHAMPAYIL PUTHEN VEEDU,
KADUVATTARAM, NEYYATTINKARA P.O., TRIVANDRUM - 695
121, KERALA., PIN - 695121
- 36 MAHESH KANDAMBETH
SUB INSPECTOR, ADHUR POLICE STATION, KASARAGOD- 671
543 RESIDING AT MANDAMBETH HOUSE, KOTTARATHUMPARA
P.O., AZHIKODE, KANNUR-670 009, KERALA., PIN - 670009
- 37 ANTONY JOSEPH NETO
ANTONY JOSEPH NETO, SUB INSPECTOR, KUNDARA POLICE
STATION, KOLLAM RURAL- 691 501, RESIDING AT ST.JOSEPH
HOUSE, MOOPPANTHETHOTTAM, KARUMKULAM, PUTHIYATHURA
P.O., TRIVANDRUM- 695 526, KERALA., PIN - 695526
- 38 AJEESH V.S
SUB INSPECTOR, STATE SPECIAL BRANCH,
THIRUVANANTHAPURAM - 680 003, RESIDING AT AJINEESH
BHAVAN, ANTHIYOOR, NEAR LUTHERAN, L.P.S.BALARAMAPURAM
P.O., TRIVANDRUM - 695 501, KERALA., PIN - 695501
- 39 MUHAMMED BASHEER K.A.,
SUB INSPECTOR OF POLICE, MUTTAM POLICE STATION,
IDUKKI- 685 587, RESIDING AT KODOPPILLY HOUSE,
PARAMBAYAM, NEDUMBASSERY P.O., ERNAKULAM- 683 585.,
PIN - 683585



2023/KER/37275

OP (KAT) NO. 234 OF 2022

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BY ADVS.
M.SASINDRAN
O.H.NAZEEBA
S.P.ARAVINDAKSHAN PILLAY
Nuriya
HARIS BEERAN(D/000800/1999)

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP(KAT) NO. 239 OF 2022

AGAINST THE ORDER IN OA 646/2021 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

1 BIJEESH K.V,
AGED 43 YEARS
SUB INSPECTOR OF POLICE, KERALA POLICE ACADEMY,
THRISSUR, PIN - 680631

2 ABHILASH.A.L ,
AGED 43 YEARS
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION
ERNAKULAM, PIN - 682016

BY ADVS.
LAKSHMI RAMADAS
M.R.SABU
APARNA RAJAN
SREEDHAR RAVINDRAN
P.RAVINDRAN (SR.)

RESPONDENT/S:

1 ARUNKUMAR M.R.,
SUB INSPECTOR OF POLICE, OLLUR POLICE STATION,
THRISSUR - 680 001, S/O. RAJAN, RESIDING AT MALAMPADAM
HOUSE, CHIMBUKAD POST, KUTHANUR, PALAKKAD, KERALA -
678 721

2 SAJEESH.A.K
SUB INSPECTOR OF POLICE, KOLAVALLUR POLICE STATION,
KANNUR S/O.CHANDRAN, RESIDING AT NADAPARAMBIL HOUSE,
CHENOLI.P.O., PERAMBRA, KOZHIKODE - 673 525, KERALA

**OP (KAT) NO. 239 OF 2022**

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- 3 NITHEESH.T.M
SUB INSPECTOR OF POLICE, IRIKKUR POLICE STATION,
IRIKKUR, KANNUR S/O.RAGHAVAN, RESIDING AT SHEHASREE,
PERAMBRA, ERVATTOR.P.O., KOZHIKODE - 673 525, KERALA,
PIN - 679702
- 4 BIJU P
SUB INSPECTOR OF POLICE, MEENANGADI POLICE STATION,
MEENANGADI, WAYANAD- 673 122 S/O.ASOKAN P., RESIDING
AT NIRMAL, VALLIYAYI, PATHAYAKUNNU.P.O., THALASSERI
VIA, KANNUR-670 691, KERALA
- 5 STATE OF KERALA
REPRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM - 695
001, KERALA
- 6 THE STATE POLICE CHIEF
KERALA, POLICE HEADQUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM - 695 014, KERALA
- 7 THE DEPUTY INSPECTOR GENERAL OF POLICE
POLICE HEADQUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM
- 695014, KERALA
- 8 THE DEPARTMENTAL PROMOTION COMMITTEE (HIGHER) FOR
PREPARATION OF THE SELECTION FOR THE POST OF CIRCLE
INSPECTOR OF POLICE IN THE GENERAL EXECUTIVE BRANCH
REPRESENTED BY ITS CONVENOR, SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM - 695
001, KERALA
- 9 SARATH KUMAR, P.R
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
PARASSALA, PIN - 695 502, KERALA
- 10 KAMARUDHEEN VALLIKADAN,
SUB INSPECTOR OF POLICE, CRIME BRANCH, MALAPPURAM 676
504, KERALA
- 11 RINZ.M THOMAS,
SUB INSPECTOR OF POLICE, KOTTAYAM WEST POLICE STATION,
KOTTAYAM - 686 001, KERALA
- 12 ARUN NARAYAN
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
KOTTAYAM - 686 001, KERALA
- 13 RAGESH ELIYAN
SUB INSPECTOR OF POLICE, VYTHIRI POLICE STATION,
WAYANADU, - 673 576, KERALA

**OP(KAT) NO. 239 OF 2022**

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- 14 KRISHNAKUMAR K.G.
SUB INSPECTOR OF POLICE, CIAL, NVEDUMBASSERY, (BUREAU
OF IMMIGRATION, DEPUTATION (BOI) PIN - 683 111, KERALA
- 15 KYLASNATH S.B
SUB INSPECTOR OF POLICE, CRIME BRACH (KOZHIKODE),
KOZHIKODE, PIN 673 004, KERALA
- 16 SAJI. S.S
SUB INSPECTOR OF POLICE, SPSTS, TRIVANDRUM, (SREE
PADMANABHA SWAMI TEMPLE SECURITY, TRIVANDRUM PIN - 695
023, KERALA
- 17 RATHEESH.P
SUB INSPECTOR OF POLICE, THIRUVALLA POLICE STATION,
PATHANAMTHITTA - 689 101, KERALA
- 18 SHAJU A.N
SUB INSPECTOR OF POLICE, MARARIKULAM POLICE STATION,
ALAPPUZHA - 688 523 KERALA
- 19 ARUN DEV M.V
SUB INSPECTOR OF POLICE, KATTAPPANA POLICE STATION,
IDUKKI - 685 515, KERALA
- 20 BOBY VARGHESE
SUB INSPECTOR OF POLICE, MULANTHURUTHY POLICE STATION,
ERNAKULAM RURAL, ERNAKULAM-682314, KERALA
- 21 SUMITHJOSE
SUB INSPECTOR OF POLICE, SPECIAL OPERATION GROUP
(SOG), AREECKODE - 673 639, KERALA
- 22 RAJESH P
SUB INSPECTOR OF POLICE, AYIROOR POLICE STATION,
TRIVANDRUM RURAL, THIRUVANANTHAPURAM-695 310, KERALA
- 23 SOOFI T.M
SUB INSPECTOR OF POLICE, MOONNAR POLICE STATION,
IDUKKI - 685 546, KERALA
- 24 RATHEESH GOPAL
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY, (BUREAU
OF IMMIGRATION, DEPUTATION (BOI), PIN 683 111, KERALA
- 25 VIMAL V.V
SUB INSPECTOR OF POLICE, AREECKODU POLICE STATION,
MALAPPURAM - 673 639, KERALA

**OP (KAT) NO. 239 OF 2022**

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- 26 AMIRITH SINGH NAYAKOM.A.J
SUB INSPECTOR OF POLICE, AIR PORT, TRIVANDRUM (BOI)
DEPUTATION, THIRUVANANTHAPURAM, PIN- 695 008, KERALA
- 27 SARIN A.S
SUB INSPECTOR OF POLICE, VILAPILSALA, TRIVANDRUM
RURAL, THIRUVANANTHAPURAM - 695 573, KERALA
- 28 AJITHKUMAR P.,
SUB INSPECTOR OF POLICE, ARANMULA POLICE STATION,
PATHANAMTHITTA - 689 533, KERALA
- 29 SHIBIN K.A
SUB INSPECTOR OF POLICE, NIA, KOCHI (DEPUTATION),
ERNAKULAM - 682 020, KERALA
- 30 SREEJITH T
SUB INSPECTOR OF POLICE, SPECIAL BRANCH, KOTTAYAM -
686 002, KERALA
- 31 BIJU V
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ALAPPUZHA - 688 012, KERALA
- 32 RAJKUMAR V
SUB INSPECTOR OF POLICE, KADAVANTHRA, KOCHI CITY,
ERNAKULAM - 682 020, KERALA
- 33 SAJITH KUMAR T.V
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
TRIVANDRUM RURAL, THIRUVANANTHAPURAM-695012, KERALA
- 34 PREMLAL S.L.
SUB INSPECTOR OF POLICE, KOLLAM WEST POLICE STATION,
KOLLAM CITY, KOLLAM - 691 001, KERALA
- 35 CHITHARANJAN I.C,
SUB INSPECTOR OF POLICE, KASABA POLICE STATION,
PALAKKAD, PIN - 6 78 007, KERALA, PIN - 678007
- 36 VISHNU G.,
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH
PATHANAMTHITTA, PIN - 689 671, KERALA
- 37 VIJAYARAJAN V.,
SUB INSPECTOR OF POLICE, MEDICAL COLLEGE POLICE
STATION, THRISSUR CITY, THRISSUR - 680 596, KERALA
- 38 MURALIKRISHNAN V,
SUB INSPECTOR OF POLICE, DIG OFFICE, TRIVANDRUM, PIN
695 033, KERALA

OP (KAT) NO. 239 OF 2022

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- 39 MAHESH KANDAMBETH,
SUB INSPECTOR OF POLICE, ADHAR POLICE STATION,
KASARAGOD - 671 124, KERALA
- 40 ANTONY JOSEPH NETTO
SUB INSPECTOR OF POLICE, KUNDARA POLICE STATION,
KOLLAM RURAL, KOLLAM - 691 501, KERALA
- 41 AJEESH V.S.,
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
TRIVANDRUM - 695 035, KERALA
- 42 MUHAMMED BASHEER K.A.,
SUB INSPECTOR OF POLICE, MUTTAM POLICE STATION, IDUKKI
- 685 587, KERALA
- 43 K.V.HARIKUTTAN,
S/O.VISWAMBHARAN.P.K., SUB INSPECTOR OF POLICE,
SPECIAL BRANCH, ERNAKULAM RURAL, ALUVA, ERNAKULAM -
683 101, RESIDING AT KAIPPAKASSERIL THEKKATHIL,
ERAVIPEROOR.P.O., THIRUVALLA, PATHANAMTHITTA, PIN -
689 542, KERALA
- 44 MANOJ K.,
AGED 38 YEARS
S/O.RADHAKRISHNAN T, SUB INSPECTOR OF POLICE, CYBER
CELL, KECHI CITY, ERNAKULAM - 682 011, RESIDING AT
KAMMANGATTU HOUSE, PERAMANGALAM, THRISSUR - 680 545,
KERALA
- 45 SANTHOSH SAJEEV
AGED 38 YEARS
S/O.SAJEEV N.K., SUB INSPECTOR OF POLICE, PIRAVOM
POLICE STATION, PIRAVOM, ERNAKULAM - 686 664, RESIDING
AT SANTHOSH BHAVAN, VELLAYAMKUDY P.O., KATTAPANA,
IDUKKI-685515, KERALA
- 46 ANISH P.B
AGED 38 YEARS
S/O.V.G.BALAKRISHNA PANICKER, . SUB INSPECTOR OF
POLICE, NOW ON DEPUTATION AS VIGILANCE OFFICER,
TRAVANCORE DEVASWOM BOARD, NANTHANCODE,
THIRUVANANTHAPURAM - 695 003, RESIDING AT PARVATHY
NIVAS, NEENDOOR P.O., KOTTAYAM - 686 601, KERALA



OP (KAT) NO. 239 OF 2022

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BY ADVS.
S.PRASANTH (AYYAPPANKAVU)

O.A.NURIYA
P.NANDAKUMAR
VARSHA BHASKAR
THRESSY THOMAS
ANUPAMA SIBI
HARIS BEERAN
AMRUTHA SANJEEV
VIVEK VIJAYAKUMAR

SHRI ANTONY MUKKATH, SR.GP

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP(KAT) NO. 246 OF 2022

AGAINST THE ORDER IN OA (EKM) 844/2020 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 SARATH KUMAR P.R.,
AGED 35 YEARS
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
PARASSARA,, PIN - 695502
- 2 RATHEESH P,
AGED 46 YEARS
SUB INSPECTOR OF POLICE, THIRUVALLA POLICE STATION,
PATHANAMTHITTA, PIN - 689101
- 3 SAJITH KUMAR T.V.,
AGED 45 YEARS
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
TRIVANDRUM RURAL, THIRUVANANTHAPURAM, PIN - 689101
- 4 VISHNU G,
AGED 39 YEARS
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
PATHANAMTHITTA, PIN - 689671
- 5 MURALIKRISHNAN V,
AGED 42 YEARS
SUB INSPECTOR OF POLICE, DIG OFFICE, TRIVANDRUM, PIN -
695033

BY ADVS.
S.P.ARAVINDAKSHAN PILLAY
N.SANTHA
SAJU JOHN
V.VARGHESE
PETER JOSE CHRISTO
S.A.ANAND
K.N.REMYA
L.ANNAPOORNA
VISHNU V.K.
ABHIRAMI K. UDAY



OP (KAT) NO. 246 OF 2022

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RESPONDENT/S:

- 1 ANOOP G.MENON,
AGED 38 YEARS
S/O. LATE N.GOVINDANKUTTY, SUB INSPECTOR OF POLICE,
ADANAPPALLY, THRISSUR-680 569, RESIDING AT NEDIYEDATH
HOUSE, KARUVANNOOR P.O., THRISSUR,, PIN - 680711
- 2 THOMAS K.X.,
SUB INSPECTOR OF POLICE, CENTRAL POLICE STATION,
ERNAKULAM - 682 018, RESIDING AT KUMULLIL HOUSE, P.O.
THAMMANAM, PAP ROAD, KOCHI, PIN - 687032
- 3 NOUFAL K.,
SUB INSPECTOR OF POLICE, KARIPUR POLICE STATION,
MALAPPURAM DISTRICT - 673 647, RESIDING AT
KARUVANTHADATHIL HOUSE, P.O. PARAMBILPEEDIKA,
MALAPPURAMD DISTRICT., PIN - 676317
- 4 STATE OF KERALA,
REPRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM, PIN
- 695001
- 5 THE STATE POLICE CHIEF,
KERALA, POLICE HEADQUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM, PIN - 695014
- 6 THE DEPUTY INSPECTOR GENERAL OF POLICE,
HEADQUARTERS, POLICE HEAD QUARTERS,
THIRUVANANTHAPURAM, PIN - 695014
- 7 SHAJU A.N,
AGED 43 YEARS, ARSI, INFO PARK POLICE STATION, KOCHI
CITY-682 030, RESIDING AT APPACHATH HOUSE,
MANACHERIKUNNU P.O., PUTHENVELIKKARA-683 594,
ERNAKULAM DISTRICT, PIN - 683594
- 8 ARUN DEV M.V.,
AGED 36 YEARS, ARSI, INFO PARK POLICE STATION, KOCHI
CITY-682 030, RESIDING AT MAVUNKAPARAMBIL HOUSE,
CHALPURAM P.O., ANDIKKADAVU-682 008, ERNAKULAM
DISTRICT.
- 9 KAMARUDHEEN VALLIKADAN,
SUB INSPECTOR OF POLICE, CRIME BRANCH, MALAPPURAM,
PIN-676 505, RESIDING AT VALLIKADAN HOUSE, OK MURY,
MALAPPURAM-678 515

**OP(KAT) NO. 246 OF 2022****-3-**

- 10 RINZ.M.THOMAS,
SUB INSPECTOR OF POLICE, KOTTAYAM WEST POLICE STATION,
RESIDING AT MANIYARA HOUSE, KUNJITHAI P.O. - 686 001,
NORTH PARAVUR, ERNAKULAM, PIN - 683522
- 11 ARUN NARAYAN,
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION-686
001, KOTTAYAM, RESIDING AT MANALADIYIL, THONNALLOR,
PANTHALAM P.O., PATHANAMTHITTA-689 501
- 12 RAGESH ELIYAN,
SUB INSPECTOR OF POLICE, VYTHIRI POLICE STATION,
WAYANADU DISTRICT - 673 576, RESIDING AT KORATTEN
HOUSE, VENGAD, KANNUR, PIN - 670612
- 13 KRISHNAKUMAR K.G.,
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY (BUREAU OF
INVESTIGATION, DEPUTATION(BOI), PIN-683 111, RESIDING
AT KATTOOR HOUSE, KOORKKENCHERY P.O., THRISSUR-680 007
- 14 KYLASNATH S.B.,
SUB INSPECTOR OF POLICE, CRIME BRANCH, KOZHIKODE, PIN-
673 004, RESIDING AT KAILAS NIVAS, NOCHAD, KOZHIKODE-
673 624
- 15 SAJI S.S.,
SUB INSPECTOR OF POLICE, SPSTS, TRIVANDRUM, SREE
PADMANABHA SWAMI TEMPLE SECURITY, TRIVANDRUM, PIN-695
001, RESIDING AT SAJI NIVAS, ELAMPLANCHERI,
KAVALAKULAM, NEYYATTINKARA, THIRUVANANTHAPURAM - 695
121
- 16 BOBY VARGHESE,
SUB INSPECTOR, MULANTHURUTHY, ERNAKULAM RURAL-682 314,
RESIDING AT THEKKE PUTHEAN PURACKAL, VENLOTTA,
MADAPPALLY, KOTTAYAM-686 546
- 17 SUMITH JOSE,
SUB INSPECTOR, SPECIAL OPERATION GROUP (SOG),
AREECKODE, PIN-673 639, RESIDING AT GANAPATHYPLACKAL
HOUSE, CHENGALAM P.O., KOTTAYAM-686 585
- 18 RAJESH P.,
SUB INSPECTOR, AYIROOR POLICE STATION,
THIRUVANANTHAPURAM-695 310, RESIDING AT PM SADANAM,
THAZHAM, CHATHANNUR P.O. , KOLLAM - 691 572
- 19 SOOFI T.M.,
SUB INSPECTOR, MOONAR, IDUKKI-685 613, RESIDING AT
THEKKEPARAMBIL HOUSE, KOZHIPALLY P.O., INCHOR,
KOTHAMANGALAM, ERNAKULAM-686 691

**OP (KAT) NO. 246 OF 2022**

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- 20 RATHEESH GOPAL,
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY, (BOI),
(BUREAU OF INVESTIGATION, DEPUTATION(BOI) ,, PIN -
683542
- 21 VIMAL V.V.,
SUB INSPECTOR, AREECKODU POLICE STATION, MALAPPURAM-
673 639, RESIDING AT VALLANCHERY, MAMBILLY,
KANDASANKADAVU P.O., THRISSUR-680 613
- 22 BIJEESH K.V.,
KERALA POLICE ACADEMY C.S., THRISSUR-680 631, RESIDING
AT KARUPPATHADAN HOUSE, CHEMBUCHIRA P.O., THRISSUR -
680 684.
- 23 AMIRITH SINGH NAYAKOM A.J.,
SUB INSPECTOR OF POLICE, THIRUVANANTHAPURAM AIRPORT
(BO DEPUTATION) - 695 024, RESIDING AT KANJIRAVILA
VEEDU, CHERUVARAKONAM PARASSALA, THIRUVANANTHAPURAM-
695 502
- 24 ABHILASH A.L.,
SUB INSPECTOR, RAILWAY POLICE STATION, ERNAKULAM, PIN-
682 031, RESIDING AT AKSHARAM, KOONAYIL, PARAVOOR
P.O., PIN-691 301
- 25 SARIN A.S.,
SUB INSPECTOR OF POLICE, VILAPPILSALA,
THIRUVANTHAPURAM RURAL - 695 573, RESIDING AT
BHADRALAYAM, PERUMANNOOR P.O., KOLLAM - 691 545.
- 26 AJITHKUMAR P.,
SUB INSPECTOR, ARANMULA POLICE STATION, PATHANMTHITTA,
PIN-689 533, RESIDING AT NAKSHATHRA BHAVAN,
KUDUMBANNOOR, PRAVACHAMBALAM, NEMON P.O.,
THIRUVANANTHAPURAM-695 020
- 27 SHIBIN K.A.,
SUB INSPECTOR OF POLICE, NIA, KOCHI (DEPUTATION) 682
020, RESIDING AT ERAVIKATTU CHIRAYIL HOUSE, AROOR,
ALAPPUZHA - 688 534
- 28 SREEJITH T.,
SUB INSPECTOR, SPECIAL BRANCH, KOTTAYAM-686 002,
RESIDING AT VAZHACKATHADATHIL, POOVANTHUKAVALA,
THEKETHUKAVALA P.O., PONKUNNAM, KOTTAYAM - 686 519
- 29 BIJU, V. ,
SUB INSPECTOR, RAILWAY POLICE STATION, ALAPPUZHA, PIN-
688 012, RESIDING AT NEDUNGOTTU, VADAKKETHARA, MARU
SOUTH, ALUMKADAVU P.O., KOLLAM,, PIN - 690573

**OP(KAT) NO. 246 OF 2022**

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- 30 RAJKUMAR V,
SUB INSPECTOR, KADAVANTHRA, KOCHI CITY-682 020,
RESIDING AT VIJAYA NIVAS, VANDANAM P.O., ALAPPUZHA,,
PIN - 688005
- 31 PREMLAL S.L.,
SUB INSPECTOR OF POLICE, KOLLAM WEST POLICE STATION -
691 001, RESIDING AT PILLAVEEDU, KEEZHAMMAKAM, CHENKAL
P.O., TRIVANDURM, PIN - 695132
- 32 CHITHARANJAN I.C.,
SUB INSPECTOR, KASABA POLICE STATION, PALAKKAD-673
004, RESIDING AT ILLATHUPARAMBIL, VATTEKADU,
KANAKAMALA P.O., THRISSUR-680 689
- 33 VIJAYARAJAN V.,
SUB INSPECTOR, MEDICAL COLLEGE POLICE STATION,
THRISSUR CITY-680 596, RESIDING AT VELUTHEDUTH HOUSE,
CHENGARA, IRUVATTI P.O., AREACODE (VIA), MALAPPURAM-
673 639, KERALA
- 34 MAHESH KANDAMBETH,
SUB INSPECTOR, ADHUR POLICE STATION, KASARAGOD-671
543, RESIDING AT MANDAMBETH HOUSE, KOTTARATHUMPARA
P.O., AZHIKODE, KANNUR , KERALA, PIN - 670009
- 35 ANTONY JOSEPH NETTO,
SUB INSPECTOR, KUNDARA POLICE STATION, KOLLAM RURAL -
691 501, RESIDING AT ST.JOSEPH HOUSE,
MOOPPANTHETHOTTAM, KARUMKULAM, PUTHIYATHURA P.O.,
TRIVANDRUM-695 526, KERALA.
- 36 AJEESH V.S.,
SUB INSPECTOR, STATE SPECIAL BRANCH,
THIRUVANANTHAPURAM-680 003, RESIDING AT AJINEESH
BHAVAN, ANTHIYOOR, NEAR LUTHERAN L.P.S., BALARAMAPURAM
P.O., TRIVANDRUM - 695 501, KERALA
- 37 MUHAMMED BASHEER K.A.,
SUB INSPECTOR OF POLICE, MUTTAM POLICE STATION,
IDUKKI-685 587, RESIDING AT KODOPPILLY HOUSE,
PARAMBAYAM, NEDUMBASSERY P.O., ERNAKULAM, PIN - 683585
- BY ADVS.
M.SASINDRAN
O.H.NAZEEBA
O.A.NURIYA
HARIS BEERAN
- SHRI.ANTONY MUKKATH, SENIOR G.P.

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY HEARD
ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED CASES, THE COURT
ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP (KAT) NO. 268 OF 2022

AGAINST THE ORDER IN OA (EKM) 1266/2020 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 STATE OF KERALA, REPRESENTED BY THE SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM - 695 001, KERALA
- 2 THE STATE POLICE CHIEF,
POLICE HEADQUARTERS, THIRUVANANTHAPURAM-695 001,
KERALA.

BY SHRI.ANTONY MUKKATH, SENIOR G.P.

RESPONDENT/S:

- 1 RAHOOF P.K,
SUB INSPECTOR OF POLICE, PERAMBRA POLICE STATION,
KOZHIKODE RURAL - 673 001, RESIDING AT PARAKKETTIL
HOUSE, PAYYOLI ANGADI P.O., KOZHIKODE, KERALA - 673
523
- 2 SWAROOP K.D,
SUB INSPECTOR OF POLICE, CRIME BRANCH, ERNAKULAM RANGE
- 682 011, RESIDING AT KANAVATTUSSERY HOUSE,
CHITTATTUKARA.P.O., NORTH PARAVOOR, PIN-683 513,
KERALA
- 3 BIJU R.C,
SUB INSPECTOR OF POLICE, VALAYAM POLICE STATION,
KOZHIKODE DISTRICT - 673 517, RESIDING AT PUNNORATH
HOUSE, KOOHALI.P.O., PERAMBRA, KOZHIKODE - 673 532,
KERALA

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- 4 SYAM K,
SUB INSPECTOR OF POLICE, MAVOOR POLICE STATION,
KOZHIKODE CITY, PIN-673 661, RESIDING AT ADWAITHAM,
TRIPPANACHI P.O., MALAPPURAM DISTRICT, PIN- 676 505,
KERALA
- 5 SANTHOSHKUMAR K.O,
SUB INSPECTOR OF POLICE, KALAMASSERY POLICE STATION,
KALAMASSERY, KOCHI CITY - 683 104, RESIDING AT
KEZHUPPILLY SAROVARAM, VELLATTUPADAM, THRIKKAKARA
P.O., KOCHI- 682 021, KERALA.
- 6 MUHAMMED RAFEEQ N,
SUB INSPECTOR OF POLICE, VENGARA POLICE STATION,
MALAPPURAM - 676 304, RESIDING AT CHOYAKKAD HOUSE,
KUZHIMANNA P.O., KIZHISSERI, MALAPPURAM DISTRICT -
676505, KERALA.
- 7 MANIKANDAN.K,
SUB INSPECTOR OF POLICE, SREEKANDAPURAM POLICE
STATION, PALAKKAD DISTRICT-678 001, RESIDING AT
KATTANAPPADI, THOTTAKKARA.P.O., OTTAPPALAM - 679 101,
KERALA
- 8 SHAJU A.N,
SUB INSPECTOR OF POLICE, INFO PARK, KOCHI CITY- 682
101, RESIDING AT APPACHATH HOUSE, MANACHERIKUNNU,
PUTHENVELIKARA.P.O., ERNAKULAM DISTRICT, PIN- 683 594,
KERALA
- 9 ARUNDEV.M.V,
SUB INSPECTOR OF POLICE, N.PARAVUR POLICE STATION,
ERNAKULAM RURAL-682011, RESIDING AT MAVANKAPARABIL
HOUSE, CHALPURAM, ANDIKADAVU.P.O. ERNAKULAM DISTRICT -
683 008, KERALA.

BY ADV ELVIN PETER P.J.

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP(KAT) NO. 271 OF 2022

AGAINST THE ORDER IN OA (EKM) 646/2021 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 KAMARUDHEEN VALLIKADAN,
AGED 45 YEARS
S/O..MOIDEEN, SUB-INSPECTOR OF POLICE, CRIME BRANCH,
MALAPPURAM, RESIDING AT VALLIKKADAN HOUSE,
OORAKAM,KIZHUMURI, P.O. MALAPPURAM, PIN - 676519
- 2 ARUN NARAYANAN,
AGED 39 YEARS
S/O NARAYANAN, , SUB-INSPECTOR OF POLICE, RAILWAY
POLICE STATION,KOTTAYAM-686 001, RESIDING AT
MANALADIYIL (H) THONALLOOR, PANDALAM, PATHANAMTHITTA,
PIN - 689501
- 3 RAGESH ELIYAN
AGED 41 YEARS
S/O.LAKSHMAN.E., SUB INSPECTOR OF POLICE, VYTHIRI
POLICE STATION, WAYANADU, PIN:673 576, RESIDING AT
KORATTEN HOUSE, VENGADU P.O., KANNUR, PIN - 670612
- 4 KYLASNATH S.B
AGED 36 YEARS
S/O.BHASKARAN, SUB INSPECTOR OF POLICE, CRIME BRANCH
(KOZHIKODE), KOZHIKODE, PIN: 673 004, RESIDING AT
KAILAS, NOCHAD P.O., KOZHIKODE, PIN - 673614
- 5 SAJI. S.S,
AGED 41 YEARS
SUB INSPECTOR OF POLICE, SPSTS, TRIVANDRUM, (SREE
PADMANABHA SWAMI TEMPLE SECUREITY, TRIVANDRUM- 695
023, RESIDING AT VADAKKE THAITHOTTAM, ROADARIKATHU
VEEDU, THOZHUKKAL, NEYYATTINKARA P.O.,
THIRUVANANTHAPURAM 695 121

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- 6 BOBY VARGHESE,
AGED 37 YEARS
S/O VARGHESE T.G, SUB INSPECTOR OF POLICE,
MULANTHURUTHY POLICE STATION, ERNAKULAM RURAL,
ERNAKULAM -PIN 682314, RESIDING AT THEKKE PUTHEN
PURAKKAL (H),MADAPPALLY P.O., CHANGANASSERY, KOTTAYAM
- 686546
- 7 SUMITH JOSE,
S/O JOSEKUTTY JOSEPH, SUB INSPECTOR OF POLICE, SPECIAL
OPERATION GROUP (SOG), AREECKODE- PIN 673639, RESIDING
AT GANAPATHYPLACKAL (H), PONKUNNAM P.O., KOTTAYAM -
686506
- 8 RAJESH. P.,
AGED 42 YEARS
S/O K.V PARAMSWARAN PILLAI, SUB INSPECTOR OF POLICE,
AYIROOR POLICE STATION, TRIVANDRUM RURAL,
THIRUVANANTHAPURAM, PIN 6953100 RESIDING AT P.M.
SADANAM THAZHAM, CHATHANNOOR P.O., KOLLAM - 691572
- 9 RATHEESH GOPAL
AGED 41 YEARS
RATHEESH GOPAL, S/O GOPALAKRISHNAN P.A, SUB INSPECTOR
OF POLICE CIAL, NEDUMBASSERY, (BUREAU OF IMMIGRATION,
DEPUTATION (BOI), PIN 683111, RESIDING AT CHIRANGARA
PUTHAN (H), PERUMBAVOOR P.O, PERUMBAVOOR, ERNAKULAM -
683542
- 10 VIMAL. V.V,
AGED 46 YEARS
S/O VELAYUDHAN V.C, SUB INSPECTOR OF POLICE, AREECKODU
PS, MALAPPURAM, PIN 673639, RESIDING AT VALLAMCHERRY
HOUSE, MAMBILLY, KANDASSAMKADAVU, THRISSUR - 680613
- 11 A.J AMIRITH SINGH NAYAKOM,
AGED 38 YEARS
S/O A.JAYASINGH JOB, SUB INSPECTOR OF POLICE, AIR
PORT, TRIVANDRUM (BO) DEPUTATION, THIRUVANANTHAPURAM,
PIN- 683111 RESIDING AT KANJIRAVILA VEEDU,
CHERUVARAKONAM, PARASSALA P.O., THIRUVANANTHAPURAM -
695502
- 12 SARIN. A.S
AGED 41 YEARS
SARIN. A.S,S/O SUKUMARA PILLAI.A, SUB INSPECTOR OF
POLICE, VILAPILSALA, TRIVANDRUM RURAL,
THIRUVANANTHAPURAM, PIN 695573, RESIDING AT
BHADRALAYAM, PERUMANNOR P.O., VALAKOM, KOLLAM - 691531

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- 13 AJITHKUMAR. P
AGED 45 YEARS
S/O A. PICHA CHETTIYAR, SUB INSPECTOR OF POLICE,
ARANMULA POLICE STATION, PATHANAMTHITTA, PIN 689533
RESIDING AT SARAN NIVAS, MOTTAMMODU, NEMOM P.O.,
THIRUVANANTHAPURAM - 695020
- 14 SREEJITH. T
AGED 37 YEARS
S/O N.B THANKAPPAN, SUB INSPECTOR OF POLICE, SPECIAL
BRANCH, KOTTAYAM, PIN 686002 RESIDING AT
VAZHACKATHADATHIL, THEKKETHUKAVALA P.O., PONKUNNAM,
KOTTAYAM - 686519
- 15 BIJU. V,
AGED 38 YEARS
S/O VASUDEVAN .K, SUB INSPECTOR OF POLICE, RAILWAY
POLICE STATION, ALAPPUZHA, PIN 688012, RESIDING AT
NEDUMGOTTU VADAKETHARA, MARU: SOUTH, ALUMKADAVU P.O.,
KARUNAGAPPALLY - 690573
- 16 RAJKUMAR. V
AGED 41 YEARS
S/O VASAPPAN PILLAI, SUB INSPECTOR OFPOLICE,
KADAVANTHRA, KOCHI CITY, ERNAKULAM, PIN 682020.
RESIDING AT VIJAYA NIVAS, VANDANAM, ALAPUZZHA 688005
- 17 PREMLAL. S.L
AGED 41 YEARS
S/O SAHADEVAN K, SUB INSPECTOR OF POLICE, KOLLAM WEST
POLICE STATION, KOLLAM CITY, KOLLAM, PIN 691001.
RESIDING AT PILLAVEEDU, KEEZHAMAKAM, CHENKAL P.O.,
THIRUVANANTHAPURAM- 695132
- 18 CHITHARANJAN. I.C.,
AGED 41 YEARS
SUB INSPECTOR OF POLICE KASABA POLICE STATION,
PALAKKAD, PIN 678007, RESIDING AT ILLATHUPARAMBIL
HOUSE, KANAKAMALA P.O., KODAKARA, THRIUSSUR - 680689
- 19 VIJAYARAJ. V
AGED 47 YEARS
S/O NOTTEN.V, SUB INSPECTOR OF POLICE, MEDICAL COLLEGE
POLICE STATION, TRISSUR CITY, THRISSUR, PIN 680596.
RESIDING AT VELUTHEDATH HOUSE, CHENGARA, ERUVETTI
POST, AREACODE (VIA), MALAPPURAM - 673639
- 20 MAHESH KANDAMBETH
AGED 47 YEARS
S/O K.LAKSHMANAN, SUB INSPECTOR OF POLICE, ADHUR
POLICE STATION, KASARAGOD, PIN 671124. RESIDING AT
KANDAMBETH HOUSE, AZHIKKODE POST, KANNUR, PIN - 670009

**OP (KAT) NO. 271 OF 2022**

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- 21 ANTONY JOSEPH NETTO
AGED 40 YEARS
S/O JOSEPH NETTO, SUB INSPECTOR OF POLICE, KUNDARA
POLICE STATION, KOLLAM RURAL, KOLLAM, PIN 691501.
RESIDING AT ST. JOSEPH HOUSE, MOOPPANTE THOTTAM,
PUTHIYATHURA P.O., KARIMKULAM, THIRUVANANTHAPURAM, PIN
- 69503
- 22 AJEESH. V.S
AGED 42 YEARS
AJEESH. V.S, S/O C.VELAPPAN, SUB INSPECTOR OF POLICE,
STATE SPECIAL BRANCH, TRIVANDRUM, PIN 695035, RESIDING
AT THIRUVATHIRA, ANTHIYOOR, NR, LUTHERAN L.P.S,
BALARAMAPURAM, THIRUVANANTHAPURAM - 6955001, PIN -
695500
- 23 MUHAMMED BASHEER. K.A
AGED 46 YEARS
S/O ABDUL HAMEED K.A, SUB INSPECTOR OF POLICE, MUTTAM
POLICE STATION, IDUKKI, PIN 685587. RESIDING AT
KODOPILLY HOUSE, PARAMBAYAM, NEDUMBASSERY, ERNAKULAM,
PIN - 683585
- BY ADVS.
S.PRASANATH (AYYAPPANKAVU)
VARSHA BHASKAR
THRETTY THOMAS
ANUPAMA SIBI

RESPONDENT/S:

- 1 ARUNKUMAR M.R
AGED 44 YEARS
UB INSPECTOR OF POLICE, OLLUR POLICE STATION, TRISSUR-
680001, AGED 43, S/O RAJAN, RESIDING AT MALAMPADAM
HOUSE CHIMBUKAD POST, KUTHANUR, PALAKKAD, PIN - 678721
- 2 SAJEESH A.K..
AGED 39 YEARS
SUB INSPECTOR OF POLICE KOLAVALLUR POLICE STATION,
KANNUR-67001, AGED 38, S/O CHANDRAN, RESIDING AT
NADAPARAMBIL HOUSE, CHENOLI.P.O, PERAMBRA, KOZHIKKODE,
PIN - 673525
- 3 NITHEESH T.M
AGED 36 YEARS
SUB INSPECTOR OF POLICE, IRIKKUR POLICE STATION,
IRIKKUR, KANNUR-679702, S/O RAGHAVAN, RESIDING AT
SNEHASREE, PERAMBRA, ERVATTOR PO, KOZHIKKODE 673525

**OP (KAT) NO. 271 OF 2022**

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- 4 BIJU P
AGED 43 YEARS
SUB INSPECTOR OF POLICE, MEENANGADI POLICE STATION,
MEENANGADI, WAYANAD-673122, S/O ASOKAN P, RESIDING AT
NIRMAL, VALLIYAYI, PATHAYAKUNNU P.O, THALASSERI VIA,
KANNUR, KERALA-670691 MOB:6282120299.
- 5 STATE OF KERALA,
RÃ^PRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
HOME DEPARTMENT SECRETARIAT, THIRUVANANTHAPURAM, PIN -
695001
- 6 THE STATE POLICE CHIEF
KERALA POLICE HEADQUARTERS, VAZHUTHACAUD
THIRUVANANTHAPURAM, PIN - 695014
- 7 THE DEPUTY INSPECTOR OF POLICE,
POLICE HEADQUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM
695 014
- 8 THE DEPARTMENTAL PROMOTION COMMITTEE,
(HIGHER) FOR PREPARATION OF THE SELECTION FOR THE POST
OF CIRCLE INSPECTOR OF POLICE IN THE GENERAL EXECUTIVE
BRANCH, REPRESENTED BY ITS CONVENOR, SECRETARY TO
GOVERNMENT, HOME DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM 695 001
- 9 SARATH KUMAR P.R
SUB INSPECTOR, OF POLICE, RAILWAY POLICE STATION,
PARASSALA,, PIN - 695502
- 10 RINZ. M THOMAS,
SUB INSPECTOR OF POLICE KOTTAYAM WEST POLICE STATION,
KOTTAYAM, PIN - 686001
- 11 KRISHNAKUMAR K.G.,
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY (BUREAU OF
IMMIGRATION DEPUTATION (BOI), PIN - 683111
- 12 RATHEESH P
SUB INSPECTOR OF POLICE, THIRUVALLA POLICE STATION,
PATHANAMTHITTA, PIN - 689101
- 13 SHAJU A.N.,
SUB INSPECTOR OF POLICE, MARARIKULAM PS, ALAPPUZHA,
PIN - 688523
- 14 ARUN DEV M.V
SUB INSPECTOR OF POLICE, KATTAPPANA POLICE STATION,
IDUKKI,, PIN - 685515

**OP(KAT) NO. 271 OF 2022**

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- 15 SOOFI T.M
SUB INSPECTOR OF POLICE, MOONNAR POLICE STATION,
IDUKKI, PIN - 685546
- 16 BIJEESH K.V,
SUB INSPECTOR OF POLICE, KERALA POLICE ACADEMY
THRISSUR, PIN - 680631
- 17 ABHILASH. A.L.,
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
ERNAKULAM, PIN 682016
- 18 SHIBIN. K.A.,
SUB INSPECTOR OF POLICE, NIA, KOCHI (DEPUTATION),
ERNAKULAM, PIN 682020
- 19 SAJITH KUMAR T.V.,
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH
TRIVANDRUM RURAL, THIRUVANANTHAPURAM, PIN - 695012
- 20 VISHNU G.,
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
PATHANAMTHITTA,, PIN - 689671
- 21 MURALIKRISHNAN V
SUB INSPECTOR OF POLICE, DIG OFFICE, TRIVANDRUM, PIN -
695033
- 22 K.V.HARIKUTTAN
AGED 37 YEARS
S/O VISWAMBHARAN.P.K, SUB INSPECTOR OF POLICE, SPECIAL
BRANCH, ERNAKULAM RURAL, ALUVA, ERNAKULAM 683101
RESIDING AT KAPIPPAKASSERIL, THEKKATHIL, ERAVIPEROOR
P.O, THIRUVALLA, PATHANAMTHITTA - 689524.
- 23 MANOJ.K,
AGED 38 YEARS
S/O RADHAKRISHNAN.T, SUB INSPECTOR OF POLICE,
CYBERCELL, KOCHI CITY, ERNAKULAM - 682 011. RESIDING
AT KAMMANGATTU HOUSE, PERAMANGALAM, THRISSUR 680545.
PH: 9446622293
- 24 SANTHOSH SAJEEV,
AGED 38 YEARS
S/O SAJEEV N.K, SUB INSPECTOR OF POLICE, PIRAVOM
POLICE STATION, PIRAVOM, ERNAKULAM. 686664 RESIDING AT
SANTHOSH BHAVAN, VELLAYAMKUDY P.O, KATTAPPANA, IDUKKI
- 685515, KERALA.



OP (KAT) NO. 271 OF 2022

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25 ANISH.P.B
AGED 38 YEARS
S/O.BALAKRISHNA PANICKER, SUB INSPECTOR OF POLICE NOW
ON DEPUTATION AS VIGILANCE OFFICER, TRAVANCORE
DEVASWOM BOARD, NANTHANCOD, THIRUVANANTHAPURAM - 695
003, RESIDING AT PARVATHY NIVAS, NEENDOOR P.O.,
KOTTAYAM -686 601, KERALA.

BY ADVS.
O.A.NURIYA
P.NANDAKUMAR
HARIS BEERAN
AMRUTHA SANJEEV
VIVEK VIJAYAKUMAR

SHRI.ANTONY MUKKATH, SENIOR G.P.

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP (KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP(KAT) NO. 316 OF 2022

AGAINST THE ORDER IN OA 362/2022 OF KERALA ADMINISTRATIVE
TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 STATE OF KERALA, REPRESENTED BY ITS ADDITIONAL CHIEF
SECRETARY
HOME (A) DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, KERALA, PIN - 695001
 - 2 STATE POLICE CHIEF, KERALA STATE POLICE
HEAD QUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM,
KERALA., PIN - 695010
 - 3 THE CONVENER,
DEPARTMENTAL PROMOTION COMMITTEE (LOWER), (STATE
POLICE CHIEF), KERALA STATE POLICE HEAD QUARTERS,
VAZHUTHACAUD, THIRUVANANTHAPURAM , KERALA., PIN -
695010
- BY SHRI.ANTONY MUKKATH, SENIOR G.P.

RESPONDENT/S:

- 1 ANISH S,
AGED 40 YEARS, S/O SUBRAMANIAN, RESIDING AT
MELECHOORKUNNU, KANNAMBRA, PALAKKAD -678686, WORKING
AS SUB INSPECTOR, KASABA POLICE STATION, PALAKKAD,
KERALA - 678 622.
- 2 DIJESH K.,
AGED 38 YEARS, S/O T. KRIISHNAN KUTTY, RESIDING AT
POOTHAPPARA HOUSE, KAKKODE P.O., PUNALUR, KOLLAM
WORKING AS SUB INSPECTOR, KOODAL POLICE STATION,
PATHANAMTHITTA - 689 693, KERALA.



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OP (KAT) NO. 316 OF 2022

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3 SHAMEER M.K.,
AGED 39 YEARS, S/O MOIDHEEN KHAN, RESIDING AT
SHAMEERLAND, IDICHAKKAPLAMOODU, PARASALA P.O.,
THIRUVANANTHAPURAM CITY, KERALA., PIN - 695014

BY ADV ASHA S.V

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP (KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP(KAT) NO. 318 OF 2022

AGAINST THE ORDER IN OA 994/2022 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 STATE OF KERALA , REPRESENTED BY THE SECRETARY
HOME DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - KERALA., PIN - 695001
- 2 THE CONVENER,
DEPARTMENTAL PROMOTION COMMITTEE (HIGHER), GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM, KERALA., PIN - 695001
- 3 STATE POLICE CHIEF,
KERALA POLICE, HEAD QUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM, KERALA., PIN - 695001
- 4 DEPUTY INSPECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, THIRUVANANTHAPURAM, KERALA., PIN
- 695001

BY SHRI ANTONY MUKKATH, SR.GP

RESPONDENT/S:

- 1 GOPICHANDRAN,
AGED 40 YEARS, S/O VISWAMBHARAN NAIR, SUB INSPECTOR OF
POLICE, STATE SPECIAL BRANCH, PATTOM,
THIRUVANANTHAPURAM - 695 004, RESIDING AT DEVIKA
ALAPPURAM, NETTACHIRA, NEDUMANGAD P.O.,
THIRUVANANTHAPURAM, KERALA ., PIN - 695541
- 2 SATHISH SHEKHAR S.,
AGED 45 YEARS, S/O SOMASEKHARAN NAIR, SUB INSPECTOR OF
POLICE, CYBER POLICE STATION, THIRUVANANTHAPURAM
RURAL, THIRUVANANTHAPURAM - 695 033, RESIDING AT
PANCHASHARI, EDAVAL, OTTASEKHARAMANAGALAM,
THIRUVANANTHAPURAM, KERALA., PIN - 695125

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY HEARD
ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED CASES, THE COURT
ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP(KAT) NO. 328 OF 2022

AGAINST THE ORDER/JUDGMENTRA 17/2022 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

OA 646/2021 OF KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 NALINAKSHAN.P.,
AGED 42 YEARS
S/O. P. MADHAVAN ADIYODI, SUB INSPECTOR, GOVT. RAILWAY
POLICE STATION, KANNUR, KERALA- 670001, RESIDING AT
PERITTATTU HOUSE, PONNAMVAYAL, PADICHITTUCHAL P.O ,
KANNUR, KERALA- 670353, MOBILE NO.9496358265.
- 2 BIJU ANTONY,
AGED 43 YEARS
S/O. V.J. ANTONY, SUB INSPECTOR OF POLICE, KENICHIRA
POLICE STATION, WAYANAD, KERALA-673 596, RESIDING AT
VEMPALLY HOUSE, KAYAKKYUNNU P.O, PANAMARAM, WAYANAD,
KERALA-670721, MOB: 9656600104.
- 3 MANOJ K GOPI,
AGED 42 YEARS
S/O. K P GOPINATHAN, SUB INSPECTOR, CRIME BRANCH,
PALAKKAD, KERALA-â€|RESIDING AT KOLLAPPILLIL
HOUSE,KOONATHARA P.O, KAVALAPPARA VIA, PALAKKAD,
KERALA-679523, MOB:9747554960
- 4 SHIBU E.V.,
AGED 43 YEARS
S/O. VELAYUDHAN E.N, SUB INSPECTOR OF POLICE, DCRB,
ERNAKULAM RURAL, ERNAKULAM, KERALA-683546, RESIDING AT
E\EDAYATH HOUSE, MUDAKUZHA P.O., AKANAD, KERALA-
683543, MOB:9645561860
- 5 AGESH K.K,
AGED 43 YEARS
S/O. NARAYANAN, DETECTIVE SUB INSPECTOR, CRIME BRANCH,
RANGE OFFICE, KOZHIKODE, KERALA-673004, RESIDING AT
KAKKATTUKANDY HOUSE, VAKAYAD P.O, KOZHIKODE, KERALA-
673614. MOB:9048302240

**OP(KAT) NO. 328 OF 2022**

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BY ADVS.
T.R.RAJESH
AUGUSTUS BINU

RESPONDENT/S:

- 1 ARUN KUMAR M.R.,
AGED 43, S/O. RAJAN, SUB INSPECTOR OF POLICE, OLLUR
POLICE STATION, THRISSUR, KERALA-680001, RESIDING AT
MALAMPADAM HOUSE, CHIMBUKAD POST, KUTHANUR, PALAKKAD,
KERALA-678721, MOB-9447354665
- 2 SAJEESH A.K,
AGED 38, S/O. CHANDRAN, SUB INSEPCTOR OF POLICE,
KOLAVALLUR POLICE STATION, KANNUR-670001, RESIDING AT
NADAPARAMBIL HOUSE, CHENOLI P.O, PERAMBRA, KOZHIKODE,
KERALA-673525, MOB-9074919006
- 3 NITHEESH T.M
AGED 35. S/O. RAGHAVAN, SUB INSPECTOR OF POLICE,
IRIKKUR POLICE STATION, IRIKKUR, KANNUR, KERALA-
679702, RESIDING AT SNEHASREE, PERAMBRA, ERVATTOR P.O,
KOZHIKODE, KERALA-673525, MOB-8075014313, PIN - 673525
- 4 BIJU P
AGED 43, S/O. ASOKAN P, SUB INSPECTOR OF POLICE,
MEENANGADI POLICE STATION, MEENANGADI, WAYANAD,
KERALA-673122, RESIDING AT NIRMAL, VALLIYAYI,
PATHAYAKUNNU P.O, THALASSERI VIA., KANNUR, KERALA-
670691, MOB-6282120299, PIN - 670691
- 5 STATE OF KERALA
REPRESENTED BY THE PRINCIPAL SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM, KERALA, PIN - 695001
- 6 THE STATE POLICE CHIEF
KERALA, POLICE HEADQUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM, KERALA-, PIN - 695014
- 7 THE DEPUTY INSPECTOR GENERAL OF POLICE
POLICE HEADQUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM,
KERALA-, PIN - 695014
- 8 THE DEPARTMENTAL PROMOTION COMMITTEE (HIGHER)
FOR PREPARATION OF THE SELECTION FOR THE POST OF
CIRCLE INSPECTOR OF POLICE IN THE GENERAL EXECUTIVE
BRANCH REPRESENTED BY ITS CONVENER, SECRETARY TO
GOVERNMENT, HOME DEPARTMENT, SECRETARIAT,
THIRUVANANTHAPURAM, KERALA-, PIN - 695001

OP(KAT) NO. 328 OF 2022

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- 9 SARATH KUMAR P.R
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
PARASSALA, KERALA, PIN - 695502
- 10 KAMARUDHEEN VALLIKADAN
SUB INSPECTOR OF POLICE, CRIME BRANCH, MALAPPURAM,
KERALA-, PIN - 676504
- 11 RINZ M.THOMAS
SUB INSPECTOR OF POLICE, KOTTAYAM WEST POLICE
STATION, KERALA-, PIN - 686001
- 12 ARUN NARAYAN
SUB INSPECTOR OF POLICE, RAILWAY POLICE STATION,
KOTTAYAM, KERALA-, PIN - 686001
- 13 RAGESH ELIYAN
SUB INSPECTOR OF POLICE, VYTHIRI POLICE STATION,
WAYANAD, KERALA-, PIN - 673576
- 14 KRISHNAKUMAR K.G
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY (BUREAU OF
IMMIGRATION, DEPUTATION (BOI), KERALA-, PIN - 683111
- 15 KYLASNATH S.B
SUB INSPECTOR OF POLICE, CRIME BRANCH
(KOZHIKODE), KOZHIKODE, KERALA, PIN - 673004
- 16 SAJI.S.S
SUB INSPECTOR OF POLICE, SPSTS, TRIVANDRUM (SREE
PADMANABHA SWAMI TEMPLE SECURITY), TRIVANDRUM, KERALA,
PIN - 695023
- 17 RATHEESH.P
SUB INSPECTOR OF POLICE, THIRUVALLA POLICE
STATION, PATHANAMTHITTA, KERALA-, PIN - 689101
- 18 SHAJU A.N
SUB INSPECTOR OF POLICE, MARARIKULAM POLICE STATION,
ALAPPUZHA, KERALA-, PIN - 688523
- 19 ARUN DEV M.V
SUB INSPECTOR OF POLICE, KATTAPPANA POLICE STATION,
IDUKKI, KERALA-, PIN - 685515
- 20 BOBY VARGHESE
SUB INSPECTOR OF POLICE, MULANTHURUTHY POLICE STATION,
ERNAKULAM RURAL, ERNAKULAM, KERALA-, PIN - 682314
- 21 SUMITHJOSE
SUB INSPECTOR OF POLICE, SPECIAL OPERATION GROUP
(SOG), AREECKODE, KERALA-, PIN - 673639

**OP(KAT) NO. 328 OF 2022**

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- 22 RAJESH.P
SUB INSPECTOR OF POLICE, AYIROOR POLICE STATION,
TRIVANDRUM RURAL, THIRUVANANTHAPURAM, KERALA-, PIN -
695310
- 23 SOOFI T.M
SUB INSPECTOR OF POLICE, MOONNAR POLICE STATION,
IDUKKI, KERALA-, PIN - 685546
- 24 RATHEESH GOPAL
SUB INSPECTOR OF POLICE, CIAL, NEDUMBASSERY (BUREAU OF
IMMIGRATION, DEPUTATION (BOI), KERALA-, PIN - 683111
- 25 VIMAL.V.V.
SUB INSPECTOR OF POLICE, AREECKODU POLICE
STATION, MALAPPURAM, KERALA-, PIN - 673639
- 26 BIJEESH K.V.
SUB INSPECTOR OF POLICE, KERALA POLICE
ACADEMY, THRISSUR, KERALA-, PIN - 680631
- 27 AMIRITH SINGH NAYAKOM A.J
SUB INSPECTOR OF POLICE, AIR PORT, TRIVANDRUM (BOI)
DEPUTATION, THIRUVANANTHAPURAM, KERALA-, PIN - 695013
- 28 ABHILASH A.L
SUB INSPECTOR OF POLICE, RAILWAY POLICE
STATION, ERNAKULAM, KERALA-, PIN - 682016
- 29 SARIN.A.S
SUB INSPECTOR OF POLICE, VILAPILSALA, TRIVANDRUM
RURAL, THIRUVANANTHAPURAM, KERALA-, PIN - 695573
- 30 AJITHKUMAR.P
SUB INSPECTOR OF POLICE, ARANMULA POLICE
STATION, PATHANAMTHITTA, KERALA-, PIN - 689533
- 31 SHIBIN K.A,
SUB INSPECTOR OF POLICE, NIA, KOCHI (DEPUTATION),
ERNAKULAM, KERALA-, PIN - 682020
- 32 SREEJITH.T,
SUB INSPECTOR OF POLICE, SPECIAL BRANCH,
KOTTAYAM, KERALA-., PIN - 686002
- 33 BIJU.V
SUB INSPECTOR OF POLICE, RAILWAY POLICE
STATION, ALAPPUZHA, KERALA-, PIN - 688012
- 34 RAJKUMAR V
SUB INSPECTOR OF POLICE, KADAVANTHRA, KOCHI CITY,
ERNAKULAM, KERALA-, PIN - 682020

**OP(KAT) NO. 328 OF 2022**

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- 35 SAJITH KUMAR.T.V,
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
TRIVANDRUM RURAL, THIRUVANANTHAPURAM, KERALA-, PIN -
695012
- 36 PREMLAL S.L
SUB INSPECTOR OF POLICE, KOLLAM WEST POLICE STATION,
KOLLAM CITY, KOLLAM, KERALA, PIN - 691001
- 37 CHITHARANJAN.I.C,
SUB INSPECTOR OF POLICE, KASABA POLICE STATION,
PALAKKAD, KERALA-, PIN - 678007
- 38 VISHNU G,
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
PATHANAMTHITTA, KERALA-, PIN - 689671
- 39 VIJAYARAJAN.V,
SUB INSPECTOR OF POLICE, MEDICAL COLLEGE POLICE
STATION, THRISSUR CITY, THRISSUR, KERALA-, PIN - 680596
- 40 MURALIKRISHNAN.V,
SUB INSPECTOR OF POLICE, DIG OFFICE,
TRIVANDRUM, KERALA-, PIN - 695033
- 41 MAHESH KANDAMBETH
SUB INSPECTOR OF POLICE, ADHAR POLICE
STATION, KASARAGOD, KERALA-, PIN - 671124
- 42 ANTONY JOSEPH NETTO
SUB INSPECTOR OF POLICE, KUNDARA POLICE STATION,
KOLLAM RURAL, KOLLAM, KERALA-, PIN - 691501
- 43 AJEESH V.S,
SUB INSPECTOR OF POLICE, STATE SPECIAL BRANCH,
TRIVANDRUM, KERALA, PIN - 695035
- 44 MUHAMMED BASHEER K.A,
SUB INSPECTOR OF POLICE, MUTTAM POLICE STATION,
IDUKKI, KERALA-, PIN - 685587
- 45 K.V. HARIKUTTAN,
AGED 37, S/O. VISWAMBHARAN P.K, SUB INSPECTOR OF
POLICE, SPECIAL BRANCH, ERNAKULAM RURAL, ALUVA,
ERNAKULAM, KERALA-683101, RESIDING AT KAIPPAKASSERIL
THEKKATHIL, ERAVIPEROOR P.O, THIRUVALLA,
PATHANAMTHITTA, KERALA, MOB-9745309617, PIN - 689542

OP(KAT) NO. 328 OF 2022

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- 46 MANOJ K
AGED 38, S/O. RADHAKRISHNAN.T, SUB INSPECTOR OF
POLICE, CYBER CELL, KOCHI CITY, ERNAKULAM, KERALA-
682011M RESIDING AT KAMMANGATTU HOUSE, PERAMANGALAM,
THRISSUR, KERALA, MOB-944662293 (R 45 & 46) ARE
IMPLEADED AS PER ORDER DATED 08.06.2021 IN
MA(EKM)802/2021, PIN - 680545
- 47 SANTHOSH SAJEEV
AGED 38, S/O. SAJEEV N.K, SUB INSPECTOR OF POLICE,
PIRAVOM POLICE STATION, PIRAVOM, ERNAKULAM, KERALA-
686663, RESIDING AT SANTHOSH BHAVAN, VELLAYAMKUDY P.O,
KATTAPANA, IDUKKI, KERALA-, PIN - 685515
- 48 ANISH P.B,
AGED 38, S/O. V.G. BALAKRISHNA PANICKER, SUB INSPECTOR
OF POLICE, NOW ON DEPUTATION AS VIGILANCE OFFICER,
TRAVANCOORE DEVASWOM BOARD,
NANTHENCODE, THIRUVANANTHAPURAM, KERALA-695003, RESIDING
AT PARVATHY NIVAS, NEENDOOR P.O, KOTTAYAM, KERALA (R47
& 48 ARE IMPLEADED AS PER ORDER DATED 23.06.2021 IN
MA(EKIM)837/2021) ., PIN - 686601
- BY ADVS.
P.C.SASIDHARAN
S. P. ARAVINDAKSHAN PILLAY
PRASANTH SUGATHAN
Nuriya
Martin Jose P
P.MOHANDAS (ERNAKULAM) P.
Nandakumar P
P.RAMAKRISHNAN
P.MOHANDAS
AMRUTHA SANJEEV (K/001000/2016)
VIVEK VIJAYAKUMAR (K/1018/2016)
P.PRIJITH (K/233/2005)
THOMAS P.KURUVILLA (K/420-B/2005)
R.GITHEESH (K/630/2002)
AJAY BEN JOSE (K/729/2012)
MANJUNATH MENON (K/000474/2015)
SACHIN JACOB AMBAT (K/734/2016)
ANNA LINDA V.J (K/1201/2020)
HARIKRISHNAN S. (K/497/2019)
S.SREEKUMAR (SR.) (S-571)
HARIS BEERAN (D/000800/1999)
VARSHA BHASKAR (K/487/2004)
THRESSY THOMAS (K/000161/2017)
ANUPAMA SIBI (K/698/2019)



OP(KAT) NO. 328 OF 2022

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K.SUDHINKUMAR(K/572/2014)
SABU PULLAN(K/35/2001)
GOKUL D. SUDHAKARAN(K/000886/2016)
R.BHASKARA KRISHNAN(K/000891/2016)
K.P.SATHEESAN (SR.) (S-242)
N.SANTHA(S-176)
V.VARGHESE(K/514/1996)
PETER JOSE CHRISTO(K/1216/2004)
L.ANNAPOORNA(K/952/2013)
S.A.ANAND(K/1216/2006)
K.N.REMYA(K/712/2010)
VISHNU V.K.(K/001396/2018)
ABHIRAMI K. UDAY(K/001426/2018)

SHRI ANTONY MUKKATH, SR GP

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP(KAT) NO. 329 OF 2022

AGAINST THE ORDER IN OA 124/2021 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 STATE OF KERALA, REPRESENTED BY THE SECRETARY
HOME DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, KERALA, PIN - 695001
 - 2 STATE POLICE CHIEF,
HEAD QUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM,
KERALA, PIN - 695001
 - 3 DEPUTY INSPECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, THIRUVANANTHAPURAM, KERALA, PIN -
695001
- BY SHRI.ANTONY MUKKATH, SENIOR G.P.

RESPONDENT/S:

- 1 NIYAS.L,
AGED 32 YEARS
S/O LIRARUDEEN, KOCHUPPOOTIL.P.O, KARUNAGAPALLY,
KOLLAM, NOW WORKING AS SUB INSPECTOR OF POLICE, OCHIRA
POLICE STATION, KOLLAM, PIN: 690 526, KERALA., PIN -
690573
- 2 RATHEESH.J.S,
S/O JANARDHANAN NAIR, JS BHAVAN, KALLIYOOR,
THIRUVANANTHAPURAM, PIN: 695 020, NOW WORKING AS SUB
INSPECTOR OF POLICE, STATE CRIME BRANCH, KOWDIAR,
THIRUVANANTHAPURAM, KERALA, PIN - 695020
- 3 HARIKRISHNAN.K.B.,
S/O K.N.BALAKRISHNAN NAIR, WORKING AS SUB INSPECTOR OF
POLICE, GENERAL EXECUTIVE, SHOLAYUR POLICE STATION,
PALAKKAD, KERALA., PIN - 678581

**OP (KAT) NO. 329 OF 2022**

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- 4 SHARATH KUMAR
RESERVE SUB INSPECTOR, RAILWAY POLICE, PARASSALA,
THIRUVANANTHAPURAM, KERALA, PIN - 695502
- 5 MANU.P.MENON,
RESERVE SUB INSPECTOR OF POLICE ON DEPUTATION,
THIRUVANANTHAPURAM DEVASWAM OFFICE, NANTHANCODE.P.O,
THIRUVANANTHAPURAM, KERALA., PIN - 695003
- 6 SHANIF.H.S.,
RESERVE SUB INSPECTOR OF POLICE ON DEPUTATION, POSTED
TO BUREAU OF IMMIGRATION (BOI), INTERNATIONAL AIRPORT,
CHACKKA, THIRUVANANTHAPURAM, KERALA., PIN - 695024
- 7 SAJI KUMAR.S.,
RESERVE SUB INSPECTOR OF POLICE, SREE PADMANABHA SWAMY
SECURITY WING, THIRUVANANTHAPURAM, KERALA., PIN -
695023
- 8 SREEKUMAR.S.,
RESERVE SUB INSPECTOR OF POLICE, CRIME BRANCH, KOLLAM,
KERALA., PIN - 691002
- 9 RATHEESH.P.,
RESERVE SUB INSPECTOR OF POLICE, PETTAH POLICE STATION,
THIRUVANANTHAPURAM, PIN: 695 024, KERALA.
- 10 AJEESH.V.S.,
RESERVE SUB INSPECTOR OF POLICE, POTHENCODE POLICE
STATION, THIRUVANANTHAPURAM RURAL, THIRUVANANTHAPURAM,
KERALA., PIN - 695584
- 11 PRASANTH.C.P.,
RESERVE SUB INSPECTOR OF POLICE, MEDICAL COLLEGE
POLICE STATION, THIRUVANANTHAPURAM CITY,
THIRUVANANTHAPURAM, KERALA., PIN - 695011

BY ADVS.
RAJ MOHAN C.S
PRASANTH SUGATHAN
VARSHA BHASKAR(K/487/2004)
THRETTY THOMAS(K/000161/2017)
ANUPAMA SIBI(K/698/2019)
M.SASINDRAN
SAJU JOHN
JELSON J.EDAMPADAM

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY HEARD
ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED CASES, THE COURT
ON 5/7/2023 DELIVERED THE FOLLOWING:



2023/KER/37275

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE A.MUHAMED MUSTAQUE

&

THE HONOURABLE MRS. JUSTICE SOPHY THOMAS

WEDNESDAY, THE 5TH DAY OF JULY 2023 / 14TH ASHADHA, 1945

OP(KAT) NO. 348 OF 2022

AGAINST THE ORDER IN OA 124/2021 OF KERALA ADMINISTRATIVE

TRIBUNAL, THIRUVANANTHAPURAM

PETITIONER/S:

- 1 MANU P. MENON,
AGED 36 YEARS
S/O.A.N.PURUSHOTHAMA MENON, RESERVE SUB INSPECTOR OF
POLICE ON DEPUTATION, THIRUVANANTHAPURAM DEVASWOM
OFFICE, NANTHANCODE P.O., THIRUVANANTHAPURAM,
THIRUVANANTHAPURAM DEVASWOM OFFICE, NANTHANCODE P.O.,
THIRUVANANTHAPURAM, PIN - 695003
- 2 SAJIKUMAR S.,
AGED 38 YEARS
S/O. SIVANKUTTY NAIR, RESERVE SUB INSPECTOR OF POLICE,
SREE PADMANABHA SWAMY SECURITY WING,
THIRUVANANTHAPURAM-695023, KERALA.

BY ADVS.
SAJU JOHN
L.ANNAPOORNA

RESPONDENT/S:

- 1 NIYAS L.,
KARUNAGAPALLY, KOLLAM-690 573, NOW WORKING AS SUB
INSPECTOR OF POLICE, OCHIRA POLICE STATION, KOLLAM,
KERALA, PIN - 690526
- 2 RATHEESH J.S.,
AGED 39 YEARS
S/O. JANARDHANAN NAIR, SIVODHAYAM, PERUMULLOOR,
OORUTTAMBALAM P.O., THIRUVANANATHAPURAM-695 570, NOW
WORKING AS SUB INSPECTOR OF POLICE, STATE CRIME
BRANCH, KOWDIAR, THIRUVANANTHAPURAM, KERALA, PIN -
695003

OP(KAT) NO. 348 OF 2022

-2-

- 3 HARIKRISHNAN K.B.,
WORKING AS SUB INSPECTOR OF POLICE, GENERAL EXECUTIVE,
SHOLAYUR POLICE STATION, PALAKKAD-678 581, KERALA,
RESIDING AT ULIYANTHANATHUKUNNEL HOUSE, POOVATHODU
P.O., BHARANANGANAM VIA., KOTTAYAM, PIN - 686578
- 4 STATE OF KERALA, REPRESENTED BY THE SECRETARY,
HOME DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 5 STATE POLICE CHIEF,
HEAD QUARTERS, VAZHUTHACAUD, THIRUVANANTHAPURAM, PIN -
695001
- 6 DEPUTY INSPECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, THIRUVANANTHAPURAM-695 001,
KERALA
- 7 SHARATH KUMAR,
RESERVE SUB INSPECTOR, RAILWAY POLICE, PARASSALA,
THIRUVANANTHAPURAM, KERALA, PIN - 695502
- 8 SHANIF H.S.,
RESERVE SUB INSPECTOR OF POLICE ON DEPUTATION POSTED
TO BUREAU OF IMMIGRATION (BOI), INTERNATIONAL AIRPORT,
CHACKKA, THIRUVANANTHAPURAM, PIN - 695024
- 9 SREEKUMAR S,
RESERVE SUB INSPECTOR OF POLICE, CRIME BRANCH, KOLLAM,
KERALA, PIN - 695024
- 10 RATHEESH P.,
RESERVE SUB INSPECTOR OF POLICE, PETTAH POLICE
STATION, THIRUVANANTHAPURAM, KERALA, PIN - 695024
- 11 AJEESH V.S,
RESERVE SUB INSPECTOR OF POLICE, POTHENCODE POLICE
STATION, THIRUVANANTHAPURAM RURAL, THIRUVANANTHAPURAM,
PIN - 695584
- 12 PRASANTH C.P.,
RESERVE SUB INSPECTOR OF POLICE, MEDICAL COLLEGE
POLICE STATION, THIRUVANANTHAPURAM CITY,
THIRUVANANTHAPURAM, KERALA, PIN - 695011

BY ADVS.RAJ MOHAN C.S
S.PRASANTH (AYYAPPANKAVU)
M.SASINDRAN
VARSHA BHASKAR
THRESSY THOMAS
ANUPAMA SIBI

SHRI.ANTONY MUKKATH, SENIOR G.P.

THIS OP KERALA ADMINISTRATIVE TRIBUNAL HAVING BEEN FINALLY
HEARD ON 23/6/2023, ALONG WITH OP(KAT).198/2022 AND CONNECTED
CASES, THE COURT ON 5/7/2023 DELIVERED THE FOLLOWING:



“C.R.”

A.MUHAMED MUSTAQUE & SOPHY THOMAS, JJ.

OP(KAT).Nos. 198/2022, 204/2022, 216/2022,
226/2022, 227/2022, 230/2022, 233/2022,
234/2022, 239/2022, 246/2022, 268/2022,
271/2022, 316/2022, 318/2022, 328/2022,
329/2022 & 348/2022

Dated this the 5th day of July, 2023

J U D G M E N T

A.Muhamed Mustaque, J.

These original petitions are filed challenging a common order of the Kerala Administrative Tribunal dated 31/5/2022.

2. The challenge before the Tribunal was laid by the sub Inspectors of Police, who were directly recruited by a notification issued by the Kerala Public Service Commission dated 28/9/2007 in the General Executive Branch. They challenge the inclusion of sub Inspectors of Police, who were directly recruited by a notification dated 14/01/2008 issued by the Kerala Public Service Commission in the District Armed Reserve, in the Seniority List for promotion as



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Inspectors of Police for the vacancies in the year 2021.

3. The dispute is centered around the integration of the General Executive Branch and the District Armed Reserve with effect from 1/4/2010, thereby constituting a new cadre called the Kerala Civil Police Subordinate Service (KCP).

4. The stand taken by the State Government and those Sub Inspectors of Police who were recruited by the notification dated 14/1/2008 that there exists no separate services of the General Executive and the District Armed Reserve after 1/4/2010 has been repelled by the Tribunal, holding that there was no integration of the services. Accordingly, the Special Rules formulated by amending the Kerala Police Service Special Rules for the appointment to the post of Inspector of Police, recruitment by transfer from among the integrated service has been struck down.

5. The State and the other aggrieved Sub Inspectors of Police who were originally recruited in the category of District Armed Reserve, have come up with these original petitions.

6. OP(KAT).Nos.198/2022, 204/2022, 216/2022, 226/2022, 227/2022, 230/2022, 233/2022, 234/2022, 239/2022, 246/2022, 268/2022 and 271/2022 are filed challenging the common order of the Tribunal



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sustaining the challenge against integration of services.

7. O.P.(KAT).Nos.316/2022, 318/2022, 329/2022 and 348/2022 are filed challenging the orders following the earlier common order of the Tribunal sustaining challenge against integration and ordering convening of DPC for effecting promotion of Sub Inspectors of Police in the General Executive Branch to the post of Inspector of Police.

BACKGROUND:

8. The Kerala Police Subordinate Service consists of three main cadres vis-a-vis the Armed Police Battalion, the District Armed Reserve and the General Executive Branch. The posts in the Armed Battalion are covered by special Rules and the posts in the Armed Reserve and General Executive Branch are governed by executive orders. The Government of Kerala by an Executive Order dated 10/12/2010 ordered integration of personnel in the regular ranks of Police Constable, Head Constable, Assistant Sub Inspectors and Sub Inspectors in the General Executive with the corresponding regular ranks in the District Armed Reserve; both branches excluding technical and special categories to form a single cadre in every district called the Kerala Civil Police Subordinate Service (KCP) with effect from 1/4/2010.



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9. The problem arose in these cases as there was a separate notification issued by the Kerala Public Service Commission (PSC) for appointment of Sub Inspector of Police (Trainee) in both branches prior to the integration. PSC invited applications for the post of Sub Inspector of Police (Trainee) in the General Executive Branch as per its notification dated 28/9/2007. Similar applications were invited for appointment to the post of Sub Inspector of Police (Trainee) in District Armed Reserve as per notification dated 14/1/2008. The integration order did not refer to recruitment rules nor had referred to the method of recruitment and appointment based on the notification already issued as above. The appointment of Sub Inspector of Police (Trainee) in the General Executive Branch was made as per the proceedings of the Inspector General of Police (Training) dated 12/2/2016. The appointment of Sub Inspector of Police (Trainee) in the District Armed Reserve was issued on 25/4/2014 by the proceedings of the Inspector General of Police (Training). Treating their appointments as that made into the integrated cadre, the Kerala Civil Police (KCP) seniority list was prepared, based on the dates of joining duty. This resulted in the Sub Inspectors of Police (Trainee) recruited in the District Armed Reserve, marching over the Sub Inspectors of Police (Trainee) recruited in the General Executive Branch. This led to a challenge at



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the instance of those Sub Inspectors of Police (Trainee) who were recruited based on a notification issued for appointment of Sub Inspector of Police (Trainee) in the General Executive Branch.

The points and answers formulated by the Tribunal

10. The Tribunal formulated two issues:

i. whether the Executive Order dated 10/12/2010 integrating General Executive and District Armed Reserve services, constitute a combined feeder category for appointment by-transfer to the post of Inspector of Police Branch-I, (General Executive in the Kerala Police Service)

ii. whether the amendment carried out to the Kerala Police Special Service Rules in Branch-I with effect from 1/3/2022, is efficacious to remedy the defects in the integration order creating the Kerala Civil Police Subordinate Service.

11. Answers by the Tribunal in the judgment:

52. The original Applications are accordingly allowed. It is held:

1) There is no integration of the post of Sub Inspector of Police (General Executive) with the corresponding post of Reserve Sub Inspector in the District Armed Reserve pursuant to Annexure A7 order, G.O.(P)No.268/2010/Home dated 10.12.2010 and the post does not form part of the Kerala Civil Police Subordinate Service. The post of Sub Inspector in the General Executive and Reserve Sub inspector in the District Armed



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Reserve continues to be part of two separate units ie. the General Executive and District Armed Reserve respectively.

2) The combined seniority list of Sub Inspectors of Police in the General Executive and Reserve Sub Inspector of District Armed Reserve for the period from 1.1.2013 to 31.12.2014 is accordingly set aside.

3) The Kerala Police Service (Amendment) Special Rules, 2022 (Annexure A41) issued as per G.O.(P)No.18/2022/Home dated 28th February, 2022 notified by S.R.O.No.197/2022 in Kerala Gazette Extra Ordinary dated 1.3.2022, to the extent it amends the method of appointment to the post of Circle Inspector re-designated as Inspector of Police in Branch-I General and provides for appointment by transfer from among Sub Inspectors of Police (Kerala Civil Police) in the Kerala Police Subordinate Service is struck down.

12. The reasoning assigned by the Tribunal

i. No Special Rules have been framed for the new cadre of Kerala Civil Police Subordinate Service.

ii. The creation of posts in the Kerala Civil Police Subordinate Service and the abolition of the corresponding posts in District Armed Reserve do not lead to an inference that the post of the Sub Inspector of Police in General Executive and the District Armed Reserve has been integrated to form a combined post in the Kerala Civil Police Subordinate Service.

iii. The training imparted to the Sub Inspector of Police (Trainee) in the General Executive and the District Armed Reserve were different. These trainings have taken place after 1/4/2010 and the Police Department also acknowledged the different duration



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and method of training imparted to the Sub Inspectors of Police in these two different streams.

iv. The Tribunal placed reliance on its earlier judgment in O.A.No.2251/2013 as affirmed by this Court. The above original application was filed by the candidates who were included in the list for appointment to the post of Inspector of Police (Trainee) in the District Armed Reserve. Placing reliance on the order of integration of service, they urged that advice to the vacancies must be from the combined stream based on integration and not based on original notifications inviting applications for different streams. The Tribunal held that the executive order of integration of service will have no bearing on the orders governing recruitment to the General Executive and the District Armed Reserve.

v. The General Executive and District Armed Reserve continue to be separate units at least to the extent of the level of the Sub Inspector of Police; no integration has taken place.

13. Consequent to the holding that there was no integration, the Tribunal struck down the amendment of the Special Rules for the Kerala Police Service, which provided for the method of appointment to the post of the Inspector of Police by way of transfer among Sub Inspectors of Police in the Kerala Civil Police Subordinate Service.



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14. Grounds of Challenge in these Original Petitions:

i. The method of appointment to the post of Sub Inspector of Police was governed by executive orders (issued on 26/7/1995) and therefore, the creation of a single cadre by combining the General Executive and the District Armed Reserve services through the executive order dated 10/12/2010 is justifiable.

ii. All persons in these cases have been appointed into the Kerala Civil Police after 1/4/2010 and they are working in a single cadre of Sub inspector of Police in the Kerala Civil Police Subordinate Service.

iii. The Tribunal erred in holding that the Special Rules amending the method of appointment to the post of the Inspector of Police were issued to rectify the defect existing in the executive order integrating the services.

iv. Special Rules could not have been struck down except with reference to the competence of issuing such special rules or by pointing out the violation of fundamental rights. Further, the Tribunal did not find that the special rules are offending its parent Act, namely, the Kerala Police Act, 2011.



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DISCUSSION

15. The point that has to be considered by us is primarily focusing on the creation of the Kerala Civil Police Subordinate Service by the integration of the General Executive Branch and the District Armed Reserve through an executive order dated 10/12/2010, with effect from 1/4/2010. The Kerala Police had three cadres, namely, General Executive, District Armed Reserve and the Armed Police Battalion. The appointment up to the level of the Sub Inspector of Police in the Armed Police Battalion is governed by the special Rules issued by the Government of Kerala under the Kerala Police Act as amended from time to time. Before the integration order, the categories up to the Sub Inspector of Police in the General Executive Branch and the District Armed Reserve were governed by executive orders. The post of Inspector of Police, previously known as Circle Inspector of Police was included in the State Service, namely, the Kerala Police Service. At the time of the challenge made before the Administrative Tribunal, there were no rules existing in the Kerala Police Service Special Rules to appoint a Sub Inspector of Police from the Kerala Civil Police Subordinate Service which was created by the integration order. Pending challenge, the State Government amended the Kerala Police Service Special Rules by a notification dated 1/3/2022. By the amendment to the Special Rules, a provision has



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been made for appointment to the post of Inspector of Police by transfer from among the Sub Inspectors of Police from the new cadre called the Kerala Civil Police Subordinate Service. The original challenge was thereafter amended to include a challenge against the amendment to the Special Rules. Holding that there was no integration, the Tribunal sustained the challenge against the Special Rules by finding that the two services continue to be separate and the post for the Inspector General will have to be filled treating as though no integration has taken place. If the integration has taken place, there may not be much difficulty to hold that the Special Rules hold the field for appointment to the post of Inspector General in the Kerala Police Service. Whether integration has taken place in accordance with the Government Order dated 10/12/2010, is the moot question to be decided by us.

16. Integration has taken place in respect of the General Executive Branch and the District Armed Reserve to form a single cadre of the Kerala Civil Police Subordinate Service which are governed by executive orders. Nobody has a case that appointments and recruitments were made in the General Executive Branch and the District Armed Reserve by any special rules. There is no difficulty for the Government in issuing executive orders modifying or altering earlier executive orders. In the absence of any Special Rules,



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the power of the Government to issue an executive order, integrating both the services cannot be questioned. It may be true that many executive orders might have existed stipulating conditions of appointment, seniority, promotion, transfer and posting in the above cadres. In respect of those who have been appointed prior to 1/4/2010, this would be a serious issue as the Government will have to address those issues based on the principles of equivalence and fairness. The Apex Court in the *State of Sikkim v. Adup Tshering Bhutia*, [(2014) 12 SCC 507] succinctly laid down the principles relating to integration of services. The Apex Court referred to the three foundational principles in the above judgment which are referred herein.

(i) Decide the principles on the basis of which integration of services has to be effected;

(ii) Examine the facts relating to each category and class of post with reference to the principle of equivalence;

(iii) Fix the equitable basis for the preparation of common seniority list of personnel holding posts which are merged into one category.

17. In respect of police personnel who were engaged prior to 1/4/2010, if the Government fails to address the steps (ii) and (iii) referred therein, then the first step can be treated as a declaration of intention or the policy to integrate service. We also note that the Sub Inspectors of Police who were



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working in the District Armed Reserve as on 01.04.2010 and became part of the integrated cadre have been promoted as Circle Inspector of Police (Inspector of Police) in Branch I of the Kerala Police Service. However, personnel who have been appointed after 1/4/2010 stand on a different footing. Those personnel who are appointed after 1/4/2010, form a different class and their seniority will have to be reckoned based on the date of appointment of service. Rule 2(1) of the Kerala State and Subordinate Service Rules, 1958 (KS&SSR) defines an "appointed to a service" as follows:

Appointed to a Service

(1) A person is said to be "appointed to a service" when in accordance with these rules or in accordance with the rules applicable at the time as the case may be, he discharges for the first time the duties of a post borne on the cadre of such service or commences the probation, instruction or training prescribed for members thereof:

Explanation.- The appointment of a person holding a post borne on the cadre of one service to hold additional charge of a post borne on the cadre of another service or to discharge the current duties thereof does not amount to appointment to the latter service.

After their appointment into the integrated cadre, they are also discharging duties of the integrated cadre. Those who were recruited based on notification for appointments in the General Executive Branch have no case that their duties are distinct and separate.



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Thus, factually also, the existence of integration came into being.

18. The source of appointment, nature of recruitment, method of training after recruitment etc. may not have any relevance to hold that integration has not taken place if the appointments have been made after the integration. The earlier challenge made by the candidates who were included in the list of Sub Inspector of Police (Trainee) in the District Armed Reserve pursuant to the notification dated 14/1/2008 to reckon the combined stream for filling up of the vacancies based on the integration order have been negated by the order of the Tribunal in O.A.No.2251/2013 and connected matter dated 24/1/2014, for the reason that the orders governing recruitment continue to hold the field as the integration order, integrating General Executive and District Armed Reserve with effect from 1/4/2010 does not speak about obliterating executive orders governing the recruitment. Therefore, it was rightly held by the Tribunal and later affirmed in the challenge before this Court that they continue to be a separate unit for the purpose of recruitment. Subsequently, they were also given training in accordance with the rules governing the training to be given to the two streams. The period and duration of training were also different. However, that itself will not be sufficient to hold that there exists no integration as far as



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those who have been appointed after 1/4/2010. The authority of the state to integrate different services cannot be questioned, especially, when it is found out that the order of integration is valid, referable to its source of power. The order of integration can be questioned only when there is no fair play but that would be applicable only to those who have been appointed to different streams prior to the integration. The Tribunal wrongly premised its decision on the earlier judgment of the Tribunal wherein it was held that recruitment rules and orders having not been obliterated, the two streams would continue to run separately for the purpose of recruitment. Once it is found that appointments are being made to the new subordinate service called the Kerala Civil Police Subordinate Service, the seniority can be reckoned only in accordance with Rule 27 of KS&SSR. No other consideration relating to the method of appointment, recruitment, training etc would supersede the provisions relating to reckoning seniority as laid down in KS&SSR. There are no issues in these matters as to seniority once the legality of integration is accepted.

19. The challenge to the Special Rules was sustained, holding that there was no integration of the two services. Having found that the newly recruited Sub Inspector of Police (Trainee) cannot question the integration, the reasoning of the



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Tribunal in sustaining the challenge to the Special Rules has no bearing in the matter. Further, the Special Rules do not suffer from any other infirmity. The approach of the Tribunal in sustaining challenge to the Special Rules has no legal basis. Even assuming that integration has not taken place, and both services continue to operate as a different stream in subordinate service, the Tribunal could not have struck down a rule relating to another service laying down the method of appointment by-transfer without there being a challenge at the instance of personnel who are governed by that service. The Tribunal wrongly placed reliance on the earlier judgment of the Tribunal regarding recruitment wherein it was observed by the Tribunal that the integration order did not have the efficacy to obliterate recruitment Rules and orders governing both services. This reasoning of the Tribunal to hold that integration has not taken place, is legally flawed. The Tribunal decided the issue on a wrong premise which led to a wrong conclusion, warranting interference invoking Article 227 of the Constitution of India.

20. OP(KAT).Nos.198/2022, 204/2022, 216/2022, 226/2022, 227/2022, 230/2022, 233/2022, 234/2022, 239/2022, 246/2022, 268/2022 and 271/2022 are, therefore, disposed of with the following directions:



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i. The impugned common order dated 31/5/2022 in the above cases is set aside.

ii. The original applications filed before the Tribunal stand dismissed

21. O.P.(KAT).Nos.316/2022, 318/2022, 329/2022 and 348/2022 are disposed of with the following direction:

In light of the setting aside of the common order dated 31/5/2022 in O.A.(EKM) Nos.646/2021, 844/2020 and 1266/2020, the orders of the Tribunal in O.A. Nos. 124/2021, 994/2022 and 362/2022 are, accordingly, set aside.

22. O.P.(KAT).No.328/2022:

The petitioners in this original petition were not party to the proceedings before the Tribunal in O.A.(EKM)Nos.646/2021, 844/2020 and 1266/2020. They filed a review application before the Tribunal to review the judgment and to clarify that the judgment of the Tribunal will not stand in the way of the official respondents convening Departmental Promotion Committee (DPC) for ascertaining suitability of the petitioners for promotion to the cadre of Inspector of Police. The Petitioners claim that their seniority is in no way connected with the issue involved. There is no dispute with regard to this claim made by the original petitioners. In view of the judgment in the



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connected original petitions, this matter has become infructuous. However, if the issue is further being delayed based on the challenge of the judgment before this Court and the Apex Court, it is appropriate that the official respondents convene a separate DPC for the purpose of promotion of the petitioners herein without delay. With the observation, the original petition is disposed of.

No orders as to costs.

Sd/-

A.MUHAMED MUSTAQUE, JUDGE

Sd/-

SOPHY THOMAS, JUDGE

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**APPENDIX OF OP(KAT) 204/2022**

PETITIONER ANNEXURES

Annexure A1	TRUE COPY OF ADVICE MEMO ISSUED TO THE 1ST APPLICANT DATED 11.11.2015 ISSUED BY THE KERALA PUBLIC SERVICE COMMISSION
Annexure A 6	TRUE EXTRACT COPY OF STATEWIDE COMBINED SENIORITY LIST OF SUB INSPECTOR OF POLICE PUBLISHED AS PER ORDER NO.E2-164877/2019/PHQ DATED 14.2.2020
Annexure A2	TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-I/21494/15/KEPA DATED 12.02.2016 OF THE 1ST APPLICANT
Annexure A 7	TRUE COPY OF THE G.O.(P) NO. 268/2010/HOME DATED 10.12.2010
Annexure A 8	TRUE COPY OF THE APPEAL PREFERRED BY THE APPLICANTS BEFORE THE 1ST RESPONDENT ALONG WITH THE LETTER OF THE 1ST RESPONDENT DATED 29.12.2020
Annexure A3	TRUE COPY OF THE NOTIFICATION DATED 14.1.2008 FOR THE POST OF SUB INSPECTOR OF POLICE (TRAINEE)
Annexure A4	TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-I/15351/13/KEPA DATED 25.04.2014 OF THE 20TH RESPONDENT
Annexure A 14	TRUE COPY OF THE G.O.(MS) NO. 34/2021/HOME DATED 10.02.2021
Annexure A 15	TRUE COPY OF THE ORDER OF THE HON'BLE TRIBUNAL DATED 19.2.2021 IN O.A. NO. 452/2021
Annexure A5	TRUE COPY OF THE LETTER NO. 38213/A3/2016/HOME DATED 23.5.2016 OF THE 1ST RESPONDENT
Annexure A6	TRUE EXTRACT COPY OF STATEWIDE COMBINED SENIORITY LIST OF SUB INSPECTOR OF POLICE PUBLISHED AS PER ORDER NO.E2-164877/2019/PHQ DATED 14.2.2020
Annexure A 20	TRUE COPY OF THE PROMOTION ORDER, DGO NO. 2191/2019/PHO DATED 21.12.2019 ISSUED BY THE 2ND RESPONDENT
Annexure A 23	TRUE COPY OF THE SELECT LISTS OF SIS FIT FOR PROMOTION AS CIS OF POLICE PUBLISHED ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011 NO.



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T4 -/ 33227/2011

Annexure A7 TRUE COPY OF THE G.O.(P) NO. 268/2010/HOME DATED 10.12.2010

Annexure A8 TRUE COPY OF THE APPEAL PREFERRED BY THE APPLICANTS BEFORE THE 1ST RESPONDENT ALONG WITH THE LETTER OF THE 1ST RESPONDENT DATED 29.12.2020

Annexure A24 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011 NO. 94939/2009

Annexure A9 TRUE COPY OF THE LETTER NO. A4-138888/2020/PHQ DATED 9.11.2020 OF THE 2ND RESPONDENT SEEKING THE DETAILS OF OFFICERS ALONG WITH ANNEXURE I

Annexure A 26 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED ON KERALA GAZETTE DATED 29TH MAY 2012 NO. T4 /101175/2011

Annexure A 28 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED ON KERALA GAZETTE DATED 13TH AUGUST 2013 NO. T4/ 69355/2012

Annexure A10 TRUE COPY OF THE JUDGMENT IN OP(KAT) NO. 56/2014

Annexure A11 TRUE COPY OF THE ORDER OF THE TRIBUNAL IN O.A. NO. 2251/2013

Annexure A 29 TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 9TH OCTOBER 2012 NO T4/ 78250/2012

Annexure A 32 TRUE COPY OF THE G.O.(P) NO. 2865/2014/HOME DATED 29.10.2014 OF THE 1ST RESPONDENT

Annexure A12 TRUE COPY OF THE COMMUNICATION ISSUED BY THE PUBLIC INFORMATION OFFICER, KERALA POLICE ACADEMY DATED 19.12.2016.

Annexure A 33 TRUE COPY OF THE ORDER DATED 23.5.2016 ISSUED BY THE GOVERNMENT

Annexure A13 TRUE COPY OF THE COMPARATIVE STATEMENT OF THE CANDIDATES INCLUDED IN BOTH THE LIST OF SUB INSPECTOR OF POLICE IN DISTRICT ARMED RESERVE AND GENERAL EXECUTIVE BRANCH

Annexure A 37 TRUE COPY OF THE JUDGMENT DATED 28.1.2015 IN O.P.(KAT) NO. 56/2014

Annexure A14 TRUE COPY OF THE G.O.(MS) NO. 34/2021/HOME



-:20:-

DATED 10.02.2021

Annexure A 39 TRUE COPY OF THE ORDER DATED 23.5.2016 NO. 38213/ A3/2016/ HOME ISSUED BY THE GOVERNMENT ALONG WITH RETYPED COPY

Annexure A15 TRUE COPY OF THE ORDER OF THE HON'BLE TRIBUNAL DATED 19.2.2021 IN O.A. NO. 452/2021

Annexure R 5 A A TRUE COPY OF GO P NO.2865/2014/110ME DATED 29/10/2014

Annexure A16 TRUE COPY OF THE DGO NO. 897/2012 DATED 13.6.2012 ISSUED BY THE 2ND RESPONDENT

Annexure R5B TRUE COPY OF THE ORDER NO. A1/384/2014/PT DATED 12/6/2015 ISSUED BY ADDITIONAL DIRECTOR GENERAL OF POLICE (TRAINING) THIRUVANANTHAPURAM

Annexure A17 TRUE COPY OF THE DGO NO. 803/2018 DATED 26.5.2018 ISSUED BY THE 2ND RESPONDENT

Annexure A18 TRUE COPY OF THE PROMOTION ORDER, DGO NO. 2191/2019/PHO DATED 21.12.2019 ISSUED BY THE 2ND RESPONDENT

Annexure R5C TRUE COPY OF S.O.NO 64/2015 DATED 15/6/2015

Annexure R 5 - E TRUE COPY OF DGO NO 1297/2019 DATED : 17/8/2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE

Annexure A19 TRUE COPY OF THE PROMOTION ORDER, SO NO. 170/2021/KR DATED 24.11.2020 ISSUED BY THE 3RD RESPONDENT

Annexure A20 TRUE COPY OF THE PROMOTION ORDER, SO NO. 181/2020/KR DATED 16.12.2020 ISSUED BY THE 3RD RESPONDENT

Annexure R 2 (a) TRUE COPY OF THE ORDER GO(P) NO. 18/2022/HOME DATED 28.2.2022 ISSUED BY THE GOVERNMENT

Annexure R 2 (b) A PHOTOCOPY OF THE G.O. (MS) NO.51/2022/ HOME DATED 17.03.2022

Annexure A21 TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 19TH JULY 2011

Annexure R 24 (a) TRUE COPY OF THE DGO NO.1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT.

Annexure A22 TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED



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ON KERALA GAZETTE DATED 14TH JUNE 2011

Annexure R 24 (b) TRUE COPY OF THE OF DGO NO.906/2019 DATED 29.06.2019 OF THE INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT.

Annexure A23 TRUE COPY OF THE SELECT LISTS OF SIS FIT FOR PROMOTION AS CIS OF POLICE PUBLISHED ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011

Annexure A24 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011

Annexure R 24 (d) TRUE COPY OF THE G.O. (MS) NO.198/2020/HOME DATED 22.10.2020.

Annexure R 24 (e) TRUE COPY OF THE G.O. (MS) NO.34/2021/HOME DATED 10.02.2021.

Annexure A25 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED ON KERALA GAZETTE DATED 13TH MARCH 2012

Annexure R 24 (f) TRUE COPY OF THE DGO NO 344/2019 DATED 03.03.2019 OF THE 2ND RESPONDENT

Annexure A26 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED ON KERALA GAZETTE DATED 29TH MAY 2012

Annexure A 10 TRUE COPY OF THE JUDGMENT IN OP(KAT) NO. 56/2014

Annexure A27 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED ON KERALA GAZETTE DATED 8TH JANUARY 2013

Annexure A28 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED ON KERALA GAZETTE DATED 13TH AUGUST 2013

Annexure A 11 TRUE COPY OF THE ORDER OF THE TRIBUNAL IN O.A. NO. 2251/2013

Annexur A12 TRUE COPY OF THE COMMUNICATION ISSUED BY THE PUBLIC INFORMATION OFFICER, KERALA POLICE ACADEMY DATED 19.12.2016.

Annexure A29 TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 9TH OCTOBER 2012

Annexure A 13 TRUE COPY OF THE COMPARATIVE STATEMENT OF THE CANDIDATES INCLUDED IN BOTH THE LIST OF SUB INSPECTOR OF POLICE IN DISTRICT ARMED RESERVE AND GENERAL EXECUTIVE BRANCH

Annexure A30 TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 24TH DECEMBER 2013

Annexure A31 TRUE COPY OF THE COMMUNICATION DATED



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2.9.2014 ISSUED BY THE STATE POLICE CHIEF

Annexure A 16 TRUE COPY OF THE DGO NO. 897/2012 DATED
13.6.2012 ISSUED BY THE 2ND RESPONDENT

Annexure A 17 TRUE COPY OF THE DGO NO. 803/2018 DATED
26.5.2018 ISSUED BY THE 2ND RESPONDENT

Annexure A32 TRUE COPY OF THE G.O.(P) NO. 2865/2014/HOME
DATED 29.10.2014

Annexure A 18 TRUE COPY OF THE PROMOTION ORDER, DGO NO.
2191/2019/PHO DATED 21.12.2019 ISSUED BY THE
2ND RESPONDENT

Annexure A33 TRUE COPY OF THE ORDER DATED 23.5.2016
ISSUED BY THE GOVERNMENT

Annexure A34 TRUE COPY OF THE NOTIFICATION DATED 8.3.2013

Annexure A 19 TRUE COPY OF THE PROMOTION ORDER, SO NO.
170/2021/KR DATED 24.11.2020 ISSUED BY THE
3RD RESPONDENT

Annexure A35 TRUE COPY OF THE NOTIFICATION DATED 6.4.2016

Annexure A 21 TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED
ON KERALA GAZETTE DATED 19TH JULY 2011

Annexure A36 TRUE COPY OF THE NOTIFICATION DATED
22.7.2013

Annexure A 24 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED
ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011

Annexure A 31 TRUE COPY OF THE COMMUNICATION DATED
2.9.2014 ISSUED BY THE STATE POLICE CHIEF L5
- 90239/2014/ PHQ

Annexure A37 TRUE COPY OF THE JUDGMENT DATED 28.1.2015 IN
O.P. (KAT) NO. 56/2014

Annexure A38 TRUE COPY OF THE G.O.(P) NO. 2865/2014/HOME
DATED 29.10.2014

Annexure A39 TRUE COPY OF THE ORDER DATED 23.5.2016

Annexure A40 TRUE COPY OF THE ORDER ISSUED BY THE STATE
POLICE CHIEF ISSUED AN ORDER DGO NO.
293/2022/PHQ DATED 6.2.2022

Annexure A41 TRUE COPY OF THE ORDER GO(P) NO.
18/2022/HOME DATED 28.2.2022 ISSUED BY THE
GOVERNMENT

Annexure R5-A A TRUE COPY OF GO P NO.2865/2014/110ME DATED
29/10/2014

Annexure R5 -B TRUE COPY OF THE ORDER NO. A1/384/2014/PT



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DATED 12/6/2015 ISSUED BY ADDITIONAL
DIRECTOR GENERAL OF POLICE (TRAINING)
THIRUVANANTHAPURAM

Annexure R5 -C TRUE COPY OF S.O.NO 64/2015 DATED 15/6/2015

Annexure R5- D TRUE COPY OF D.O. NO 878/15 DR DATED
4/11/2015 ISSUED BY THE DISTRICT POLICE
CHIEF

Annexure R5 -E TRUE COPY OF DGO NO 1297/2019 DATED :
17/8/2019 ISSUED BY THE DEPUTY INSPECTOR
GENERAL OF POLICE

Annexure R2 (a) TRUE COPY OF THE ORDER GO(P) NO.
18/2022/HOME DATED 28.2.2022 ISSUED BY THE
GOVERNMENT

Annexure R2 (b) A PHOTOCOPY OF THE G.O. (MS) NO.51/2022/
HOME DATED 17.03.2022

Annexure R24 (a) TRUE COPY OF THE DGO NO.1297/2019 DATED
17.08.2019 ISSUED BY THE DEPUTY INSPECTOR
GENERAL OF POLICE ON BEHALF OF THE 2ND
RESPONDENT.

Annexure R24 (b) TRUE COPY OF THE OF DGO NO.906/2019 DATED
29.06.2019 OF THE INSPECTOR GENERAL OF
POLICE ON BEHALF OF THE 2ND RESPONDENT.

Annexure R24 (c) TRUE COPY OF THE G.O.(MS) 199/2020/HOME
DATED 22.10.2020.

Annexure R24 (d) TRUE COPY OF THE G.O. (MS) NO.198/2020/HOME
DATED 22.10.2020.

Annexure R24 (e) TRUE COPY OF THE G.O. (MS) NO.34/2021/HOME
DATED 10.02.2021.

Annexure R24 (f) TRUE COPY OF THE DGO NO 344/2019 DATED
03.03.2019 OF THE 2ND RESPONDENT

Annexure R24 (g) TRUE COPY OF THE G.O.(MS) NO.129/2020/HOME
DATED 18.06.2020.

Annexure R41 (a) TRUE COPY OF THE GOVERNMENT ORDER GO (MS)NO.
129/2020/HOME DATED 18-06-2020

Annexure R41 (b) TRUE COPY OF THE GOVERNMENT ORDER GO. (P)NO.
174/2013/HOME DATED 5-7-2013

Annexure R41 (c) TRUE COPY OF THE GOVERNMENT ORDER GO (MS)NO.
199/2020/HOME DATED 22-10-2020

Annexure R41 (d) TRUE COPY OF THE GOVERNMENT ORDER GO (MS)NO.
198/2020/HOME DATED 22-10-2020

Annexure R41 (e) TRUE COPY OF THE GOVERNMENT ORDER GO (MS)NO



-:24:-

34/2021/HOME DATED 10-02 2021

- Annexure R41(f) TRUE COPY OF THE DGO NO. 344/2019 DATED 3-3-2019 ISSUED BY THE 2ND RESPONDENT
- Annexure R41(g) TRUE COPY OF THE PROCEEDINGS OF THE FINAL SENIORITY LIST OF SUB INSPECTORS OF POLICE IN KERALA CIVIL POLICE CADRE AS ON 31-12-2016 PUBLISHED BY THE 3RD RESPONDENT AS PER ORDER NO. E2- 135428/2021/ PHQ DATED 02.01.2022
- Annexure - A10 TRUE COPY OF THE JUDGMENT IN OP(KAT) NO. 56/2014
- Annexure -A11 TRUE COPY OF THE ORDER OF THE TRIBUNAL IN O.A. NO. 2251/2013
- Annexure-A12 TRUE COPY OF THE COMMUNICATION ISSUED BY THE PUBLIC INFORMATION OFFICER, KERALA POLICE ACADEMY DATED 19.12.2016.
- Annexure -A13 TRUE COPY OF THE COMPARATIVE STATEMENT OF THE CANDIDATES INCLUDED IN BOTH THE LIST OF SUB INSPECTOR OF POLICE IN DISTRICT ARMED RESERVE AND GENERAL EXECUTIVE BRANCH
- Annexure - A14 TRUE COPY OF THE G.O.(MS) NO. 34/2021/HOME DATED 10.02.2021
- Annexure -A15 TRUE COPY OF THE ORDER OF THE HON'BLE TRIBUNAL DATED 19.2.2021 IN O.A. NO. 452/2021
- Annexure - A16 TRUE COPY OF THE DGO NO. 897/2012 DATED 13.6.2012 ISSUED BY THE 2ND RESPONDENT
- Annexure -A17 TRUE COPY OF THE DGO NO. 803/2018 DATED 26.5.2018 ISSUED BY THE 2ND RESPONDENT
- Annexure - A18 TRUE COPY OF THE PROMOTION ORDER, DGO NO. 2191/2019/PHO DATED 21.12.2019 ISSUED BY THE 2ND RESPONDENT
- Annexure - A19 TRUE COPY OF THE PROMOTION ORDER, SO NO. 170/2021/KR DATED 24.11.2020 ISSUED BY THE 3RD RESPONDENT
- Annexure - A20 TRUE COPY OF THE PROMOTION ORDER, SO NO. 181/2020/KR DATED 16.12.2020 ISSUED BY THE 3RD RESPONDENT
- Annexure - A21 TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 19TH JULY 2011
- Annexure - A22 TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 14TH JUNE 2011



-:25:-

Annexure -A23 TRUE COPY OF THE SELECT LISTS OF SIS FIT FOR PROMOTION AS CIS OF POLICE PUBLISHED ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011

Annexure - A24 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011

Annexure - A25 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED ON KERALA GAZETTE DATED 13TH MARCH 2012

Annexure -A26 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED ON KERALA GAZETTE DATED 29TH MAY 2012

Annexure - A27 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED ON KERALA GAZETTE DATED 8TH JANUARY 2013

Annexure - A28 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED ON KERALA GAZETTE DATED 13TH AUGUST 2013

Annexure - A29 TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 9TH OCTOBER 2012

Annexure - A30 TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 24TH DECEMBER 2013

Annexure -A31 TRUE COPY OF THE COMMUNICATION DATED 2.9.2014 ISSUED BY THE STATE POLICE CHIEF

Annexure - A32 TRUE COPY OF THE G.O.(P) NO. 2865/2014/HOME DATED 29.10.2014

Annexure - A33 TRUE COPY OF THE ORDER DATED 23.5.2016 ISSUED BY THE GOVERNMENT

Annexure - A34 TRUE COPY OF THE NOTIFICATION DATED 8.3.2013

Annexure - A35 TRUE COPY OF THE NOTIFICATION DATED 6.4.2016

Annexure - A36 TRUE COPY OF THE NOTIFICATION DATED 22.7.2013

Annexure - A 37 TRUE COPY OF THE JUDGMENT DATED 28.1.2015 IN O.P. (KAT) NO. 56/2014

Annexure - A38 TRUE COPY OF THE JUDGMENT DATED 28.1.2015 IN O.P. (KAT) NO. 56/2014

Annexure - A39 TRUE COPY OF THE ORDER DATED 23.5.2016

Exhibit P1 TRUE COPY OF AMENDED OA NO.646 OF 2021 FILED BEFORE KERALA ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

Exhibit P2 TRUE COPY OF REPLY STATEMENT FILED ON BEHALF OF THE RESPONDENTS 5 TO 23,25, TO 30,32,33,AND 35 TO 40 IN O.A. (EKM)



-:26:-

NO.646/2021

- Exhibit P3 TRUE COPY OF REPLY STATEMENT FILED BY THE
2ND RESPONDENT IN O.A.(EKM) NO.646/2021
- Exhibit P4 TRUE COPY OF REPLY STATEMENT OF RESPONDENTS
24,31 AND 34 IN O.A.(EKM) NO.646/2021
- Exhibit P5 TRUE COPY OF REPLY STATEMENT FILED BY THE
ADDITIONAL RESPONDENTS 41 & 42 UNDER RULED
11 OF THE KERALA ADMINISTRATIVE (PROCEDURE)
RULES 2010 IN O.A.(EKM) NO.646/2021
- Exhibit P6 TRUE COPY OF THE REJOINDER FILED BY
APPLICANTS IN O.A.(EKM) NO.646/2021 TO THE
REPLY STATEMENT FILED BY RESPONDENTS 5 TO
23,25, TO 30,32,33,AND 35 TO 40
- Exhibit P7 TRUE COPY OF THE REJOINDER FILED BY
APPLICANTS IN O.A.(EKM) NO.646/2021 TO THE
REPLY STATEMENT FILED BY 2ND RESPONDENTS
DATED 30.08.2021
- Exhibit P8 TRUE COPY OF THE REJOINDER FILED BY
APPLICANTS IN O.A.(EKM) NO.646/2021 TO THE
REPLY STATEMENT FILED BY 24,31 AND 34
RESPONDENTS DATED 30.08.2021
- Exhibit P9 CERTIFIED COPY OF THE ORDER IN O.A.(EKM)
NO.646/2021 DATED 31.05.2022
- Exhibit P10 TRUE COPY OF THE G.O.(P) NO. 268/2010/HOME
DATED 10.12.2010
- Exhibit P11 TRUE COPY OF G.O(P)NO. 174/2013/HOME DATED
05.07.2013
- Exhibit P12 TRUE COPY OF G.O(P)NO. 2865/2014/ HOME DATED
29.10.2014
- Exhibit P13 TRUE COPY OF DGO NO. 344/2019 DATED
03.03.2019
- Exhibit P14 TRUE COPY OF DGO NO.906/2019 DATED
29.06.2019
- Exhibit P15 TRUE COPY OF PHQ CIRCULAR NO. 01/2011 DATED
01.01.2011
- Exhibit P16 TRUE COPY OF THE PHQ CIRCULAR NO. 03/2011
DATED 21.1.2011
- Exhibit P17 TRUE COPY OF THE G.O(P)30/2011/HOME DATED
05.02.2011
- Exhibit P18 TRUE COPY OF THE G.O(MS)NO.129/2020/HOME
DATED 18.6.2020



2023/KER/37275

OP(KAT).Nos. 198/2022 and connected cases

-:27:-

Exhibit P19	TRUE COPY OF THE G.O(P) NO. 18/2022/ HOME DATED 28.02.2022
Exhibit P20	TRUE COPY OF THE S.O NO.64/2015 DATED 15.06.2015
Exhibit P21	TRUE COPY OF THE DGO NO.941/2016 DATED JUNE 2016
Exhibit P22	TRUE COPY OF FINAL REPORT DATED 19.12.2010 BEFORE JUDICIAL FIRST CLASS MAGISTRATE COURT -II, KOLLAM

**APPENDIX OF OP(KAT) 216/2022**

PETITIONER ANNEXURES

Annexure A1	TRUE COPY OF THE ADVICE MEMO ISSUED TO THE 1ST APPLICANT DATED 11/11/2015 ISSUED BY THE KERALA PUBLIC SERVICE COMMISSION
Annexure R5 (A)	TRUE COPY OF G.O.P.NO.2865/2014/HOME DATED 29-10-2014
Annexure R5 (B)	TRUE COPY OF THE ORDER NO.A1/384/2014/PT DATED 12-06-2015 ISSUED BY ADDITIONAL DIRECTOR GENERAL OF POLICE (TRAINING) THIRUVANANTHAPURAM
Annexure A2	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG-I/21494/15/KEPA DATED 12/02/2016 OF THE 1ST APPLICANT
Annexure R5 (C)	TRUE COPY OF S.O.NO. 64/2015 DATED 15-06-2015
Annexure A3	TRUE COPY OF THE NOTIFICATION DATED 14/1/2008 FOR THE POST OF SUB INSPECTOR OF POLICE (TRAINEE)
Annexure A4	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG-I/15351/13/KEPA DATED 25/04/2014 OF THE 20TH RESPONDENT
Annexure R5 (D)	TRUE COPY OF D.O.NO.878/15 DR DATED 04-11-2015 ISSUED BY THE DISTRICT POLICE CHIEF
Annexure R5 (E)	TRUE COPY OF DGO NO.1297/2019 DATED 17-08-2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE
Annexure A5	TRUE COPY OF THE LETTER NO.38213/A3/2016/HOME DATED 23/5/2016 OF THE 1ST RESPONDENT
Annexure A6	TRUE EXTRACT COPY OF STATEWIDE COMBINED SENIORITY LIST OF SUB INSPECTOR OF POLICE PUBLISHED AS PER ORDER NO.E2-164877/2019/PHQ DATED 14-02-2020
Annexure R2 (A)	TRUE COPY OF G.O. (P) NO.18/2022/HOME (A) DEPT. DATED 28-02-2022
Annexure R2 (B)	TRUE COPY OF THE G.O (MS) NO. 51/2022/HOME DATED 17-03-2022
Annexure A7	TRUE COPY OF THE G.O. (P) NO.268/2010/HOME DATED 10-12-2010



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Annexure A8 TRUE COPY OF THE APPEAL PREFERRED BY THE APPLICANTS BEFORE THE 1ST RESPONDENT ALONG WITH THE LETTER OF THE 1ST RESPONDENT DATED 29-12-2020

AnnexureR24 (f) TRUE COPY OF THE DGO NO.344/2019 DATED 03-03-2019 OF THE 2ND RESPONDENT

Annexure R41 (a) TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS).NO.129/2020/HOME DATED 18-06-2020

Annexure A9 TRUE COPY OF THE LETTER NO.A4-138888/2020/PHQ DATED 9/11/2020 OF THE 2ND RESPONDENT SEEKING THE DETAILS OF OFFICERS ALONG WITH ANNEXURE-I.

Annexure R41 (b) TRUE COPY OF THE GOVERNMENT ORDER G.O. (P).NO.174/2013/HOME DATED 05-07-2013

Annexure A10 TRUE COPY OF THE JUDGMENT IN O.P(KAT). NO.56/2014

Annexure R41 (c) TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS) NO.199/2020/HOME DATED 22-10-2020

Annexure A11 TRUE COPY OF THE ORDER OF THE TRIBUNAL IN O.A.NO.2251/2013

Annexure A12 TRUE COPY OF THE COMMUNICATION ISSUED BY THE PUBLIC INFORMATION OFFICER, KERALA POLICE ACADEMY DATED 19-12-2016

Annexure R41 (d) TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS)NO.198/2020/HOME DATED 22-10-2020

Annexure R41 (e) TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS).NO.34/2021/HOME DATED 10-02-2021

Annexure A13 TRUE COPY OF THE COMPARATIVE STATEMENT OF THE CANDIDATES INCLUDED IN BOTH THE LIST OF SUB INSPECTOR OF POLICE IN DISTRICT ARMED RESERVE AND GENERAL EXECUTIVE BRANCH

Annexure R41 (f) TRUE COPY OF THE DGO NO.344/2019 DATED 03-03-2019 ISSUED BY THE 2ND RESPONDENT

Annexure A14 TRUE COPY OF THE G.O. (MS) NO.34/2021/HOME DATED 10-02-2021

Annexure A15 TRUE COPY OF THE ORDER OF THE HONOURABLE TRIBUNAL DATED 19-02-2021 IN O.A.452/2021

Annexure R41 (g) TRUE COPY OF THE PROCEEDINGS OF THE FINAL SENIORITY LIST OF SUB INSPECTORS OF POLICE IN KERALA CIVIL POLICE CADRE AS ON 31-12-2016 PUBLISHED BY THE 3RD RESPONDENT AS PER ORDER NO.E2-135428/2021/PHQ DATED 02-01-2022



-:30:-

(WITHOUT LIST) [R4(A) TO R41(G) ARE PRODUCED
ALONG WITH THE REPLY STATEMENT FILED ON 04-
04-2022]

Exhibit P1 TRUE COPY OF AMENDED O.A.(EKM) NO.646 OF
2021 FILED BY THE RESPONDENTS 1 TO 4 BEFORE
THE KERALA ADMINISTRATIVE TRIBUNAL,
THIRUVANANTHAPURAM

Annexure A16 TRUE COPY OF THE DGO NO.897/2012 DATED 13-
06-2012 ISSUED BY THE 2ND RESPONDENT

Annexure A17 TRUE COPY OF THE DGO NO.803/2018 DATED 26-
05-2018 ISSUED BY THE 2ND RESPONDENT

Exhibit P4(A) TRUE COPY OF M.A.(EKM.) NO.630 OF 2022,
PRODUCING ANNEXURE-R2(A) AND R2(B) DOCUMENTS

Annexure A18 TRUE COPY OF THE PROMOTION ORDER, DGO
NO.2191/2019/PHQ DATED 21-12-2019 ISSUED BY
THE 2ND RESPONDENT

Exhibit P9 TRUE COPY OF ORDER DATED 31-05-2022 IN IN
O.A.(EKM) NO.646 OF 2021 OF THE KERALA
ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM

Annexure A19 TRUE COPY OF THE PROMOTION ORDER, SO.
NO.170/2020/KR DATED 24-11-2020 ISSUED BY
THE 3RD RESPONDENT

Annexure A20 TRUE COPY OF THE PROMOTION ORDER SO
NO.181/2020/KR DATED 16-12-2020 ISSUED BY
THE 3RD RESPONDENT

Annexure A21 TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED
ON KERALA GAZETTE DATED 19TH JULY, 2011

Annexure A22 TRUE COPY OF THE DC LIST OF 2011 PUBLISHED
ON KERALA GAZETTE DATED 14TH JUNE, 2011

Annexure A23 TRUE COPY OF THE SELECT LISTS OF SIS FIT FOR
PROMOTION AS CIS OF POLICE PUBLISHED ON
KERALA GAZETTE DATED 27TH SEPTEMBER, 2011

Annexure A24 TRUE COPY OF THE DPC LIT OF 2012 PUBLISHED
IN KERALA GAZETTE DATED 7TH FEBRUARY, 2012

Annexure A25 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED
IN KERALA GAZETTE DATED 13TH MARCH, 2012

Annexure A26 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED
IN KERALA GAZETTE DATED 29TH MAY, 2012

Annexure A27 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED
IN KERALA GAZETTE DATED 8TH JANUARY, 2013

Annexure A28 TRUE COPY OF DPC LIST OF 2013 PUBLISHED IN



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	KERALA GAZETTE DATED 13TH AUGUST, 2013
Annexure A29	TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 9TH OCTOBER, 2012
Annexure A30	TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 24TH DECEMBER, 2013
Annexure A31	TRUE COPY OF THE COMMUNICATION DATED 02-09-2014 ISSUED BY THE STATE POLICE CHIEF
Annexure A32	TRUE COPY OF THE G.O.(P).NO.2865/2014/ HOME DATED 29-10-2014
Annexure A33	TRUE COPY OF THE ORDER DATED 23/05/2016 ISSUED BY THE GOVERNMENT
Annexure A34	TRUE COPY OF THE NOTIFICATION DATED 08-03-2013
Annexure A35	TRUE COPY OF THE NOTIFICATION DATED 06-04-2016
Annexure A36	TRUE COPY OF THE NOTIFICATION DATED 22-07-2013
Annexure A37	TRUE COPY OF THE JUDGMENT DATED 28-01-2015 IN OP. (KAT) NO.56/2014
Annexure A38	TRUE COPY OF G.O.(P).NO.2865/2014/HOME DATED 29-10-2014
Annexure A39	TRUE COPY OF THE ORDER DATED 23-05-2016
Annexure A40	TRUE COPY OF THE ORDER ISSUED BY THE STATE POLICE CHIEF ISSUED AN ORDER DGO NO.293/2022/PHQ DATED 6/2/2022
Annexure A41	TRUE COPY OF THE ORDER G.O.(P) NO.18/2022/ HOME DATED 28-02-2022 ISSUED BY THE GOVERNMENT.
Annexure A41 (a)	TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS).NO.129/2020/HOME DATED 18-06-2020
Annexure A41 (b)	TRUE COPY OF THE GOVERNMENT ORDER G.O. (P).NO.174/2013/HOME DATED 05-07-2013
Annexure A41 (c)	TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS) NO.199/2020/HOME DATED 22-10-2020
Annexure A41 (d)	TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS)NO.198/2020/HOME DATED 22-10-2020
Annexure A41 (e)	TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS).NO.34/2021/HOME DATED 10-02-2021



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Annexure A41 (F) TRUE COPY OF THE DGO NO.344/2019 DATED 03-03-2019 ISSUED BY THE 2ND RESPONDENT

Annexure A41 (g) TRUE COPY OF THE PROCEEDINGS OF THE FINAL SENIORITY LIST OF SUB INSPECTORS OF POLICE IN KERALA CIVIL POLICE CADRE AS ON 31-12-2016 PUBLISHED BY THE 3RD RESPONDENT AS PER ORDER NO.E2-135428/2021/PHQ DATED 02-01-2022 (WITHOUT LIST) [R4(A) TO R41(G) ARE PRODUCED ALONG WITH THE REPLY STATEMENT FILED ON 04-04-2022]

Annexure R5 (a) TRUE COPY OF G.O.P.NO.2865/2014/HOME DATED 29-10-2014

Annexure R5 (b) TRUE COPY OF THE ORDER NO.A1/384/2014/PT DATED 12-06-2015 ISSUED BY ADDITIONAL DIRECTOR GENERAL OF POLICE (TRAINING) THIRUVANANTHAPURAM

Annexure R5 (c) TRUE COPY OF S.O.NO. 64/2015 DATED 15-06-2015

Annexure R5 (d) TRUE COPY OF D.O.NO.878/15 DR DATED 04-11-2015 ISSUED BY THE DISTRICT POLICE CHIEF

Annexure R5 (e) TRUE COPY OF DGO NO.1297/2019 DATED 17-08-2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE

Annexure R2 (a) ?TRUE COPY OF G.O. (P)NO>?HOME (A) DEPT. DATED 28-02-2022

Annexure R2 (b) TRUE COPY OF THE G.O. (MS) NO.51/2022/HOME DATED 17-3-2022

Annexure R24 (a) TRUE COPY OF THE DGO NO.1297/2019 DATED 17-08-2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT

Annexure R24 (b) TRUE COPY OF THE DGO NO.906/2019 DATED 29-06-2019 OF THE INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT

Annexure R24 (c) TRUE COPY OF THE G.O. (MS) 199/2020/HOME DATED 22-10-2020

Annexure R24 (d) TRUE COPY OF THE G.O. (MS) .NO.198/2020/ HOME DATED 22-10-2020

Annexure R24 (e) TRUE COPY OF THE G.O. (MS) .NO.34/2021/ HOME DATED 10-02-2021

Annexure R24 (f) TRUE COPY OF THE DGO NO.344/2019 DATED 03-03-2019 OF THE 2ND RESPONDENT



-:33:-

Annexure R24(g) TRUE COPY OF THE G.O.(MS).NO.129/2020/ HOME DATED 18-06-2020

Exhibit1 TRUE COPY OF AMENDED O.A.(EKM) NO.646 OF 2021 FILED BY THE RESPONDENTS 1 TO 4 BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM

Exhibit P2 TRUE COPY OF REPLY STATEMENT FILED BY THE RESPONDENTS 5 TO 23, 25 TO 30, 32, 33 AND 35 TO 40 IN O.A.(EKM) NO.646 OF 2021 BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM

Exhibit P3 TRUE COPY OF REJOINDER OF THE APPLICANTS TO EXHIBIT.P2 REPLY STATEMENT IN O.A.(EKM) NO.646 OF 2021 BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM

Exhibit P4 TRUE COPY OF REPLY STATEMENT FILED BY THE 2ND RESPONDENT IN O.A.(EKM) NO.646 OF 2021 BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM

Exhibit P4(a) TRUE COPY OF M.A.(EKM.) NO.630 OF 2022, FILED BY THE 2ND RESPONDENT DATED 22-3-2022

Exhibit P5 TRUE COPY OF REJOINDER FILED BY THE APPLICANTS TO EXHIBIT.P4 REPLY STATEMENT IN O.A.(EKM) NO.646 OF 2021 BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM

Exhibit P6 TRUE COPY OF REPLY STATEMENT FILED BY THE RESPONDENTS 24, 31 AND 34 IN O.A.(EKM) NO.646 OF 2021 BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM

Exhibit P7 TRUE COPY OF REJOINDER FILED BY THE APPLICANTS TO EXHIBIT.P6 REPLY STATEMENT IN O.A.(EKM) NO.646 OF 2021 BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM

Exhibit P8 TRUE COPY OF ORDER DATED 31-05-2022 IN IN O.A.(EKM) NO.646 OF 2021 OF THE KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM



-:34:-

APPENDIX OF OP(KAT) 227/2022

PETITIONER EXHIBITS

Exhibit1

TRUE COPY OF THE AMENDED O.A.
(EKM)NO.646/2021 FILED BEFORE THE KERALA
ADMINISTRATIVE TRIBUNAL, ADDITIONAL BENCH,
ERNAKULAM. ANNEXURE A1- TRUE COPY OF THE
ADVICE MEMO ISSUED TO THE 1ST APPLICANT
DATED 11/11/2015 ISSUED BY THE KERALA PUBLIC
SERVICE COMMISSION ALONG WITH TYPED COPY.
ANNEXURE A2- THE TRUE COPY OF THE
APPOINTMENT ORDER NO. TRGI/21494/15/KEPA
DATED 12/02/2016 OF THE 1ST APPLICANT.
ANNEXURE A3- THE TRUE COPY OF THE
NOTIFICATION DATED 14/1/2008 FOR THE POST OF
SUB INSPECTOR OF POLICE (TRAINEE). CATEGORY
NO.11/08 TO 14/2008 . ANNEXURE A4- THE TRUE
COPY OF THE APPOINTMENT ORDER
NO.TRGI/15351/13/KEPA DATED 25/04/2014 OF
THE 20TH RESPONDENT. ANNEXURE A5- THE TRUE
COPY OF THE LETTER NO.38213/A3/2016/HOME
DATED 23/5/2016 OF THE 1ST RESPONDENT ALONG
WITH RETYPED COPY. ANNEXURE A6- TRUE EXTRACT
COPY OF STATE WIDE COMBINED SENIORITY LIST
OF SUB INSPECTOR OF POLICE PUBLISHED AS PER
ORDER NO.E2-164877/2019/PHQ DATED 14/02/2020
. ANNEXURE A7- THE TRUE COPY OF THE G.O(P)
NO.268/2010/HOME DATED 10.12.2010 IT
SERVICES: NATIONAL INFORMATICS
CENTRE(NIC),KERALA 7/13. ANNEXURE A8- THE
TRUE COPY OF THE APPEAL PREFERRED BY THE
APPLICANTS BEFORE THE 1ST RESPONDENT ALONG
WITH THE LETTER OF THE 1ST RESPONDENT DATED
29/12/2020. ANNEXURE A9- THE TRUE COPY OF
THE LETTER NO.A4-138888/2020/PHQ DATED
9/11/2020 OF THE 2ND RESPONDENT SEEKING THE
DETAILS OF OFFICERS ALONG WITH ANNEXURE I.
ANNEXURE A10- TRUE COPY OF THE JUDGMENT IN
OP(KAT) NO. 56/2014. ANNEXURE A11- TRUE COPY
OF THE ORDER OF THE TRIBUNAL IN OA NO.
2251/2013. ANNEXURE A12- TRUE COPY OF THE
COMMUNICATION ISSUED BY THE PUBLIC
INFORMATION OFFICER, KERALA POLICE ACADEMY
DATED 19.12.2016. NO.G3-29054/2016/KEPA .
ANNEXURE A13- TRUE COPY OF THE COMPARATIVE
STATEMENT OF THE CANDIDATES INCLUDED IN BOTH
THE LIST OF SUB INSPECTOR OF POLICE IN
DISTRICT ARMED RESERVE AND GENERAL EXECUTIVE
BRANCH. ANNEXURE A14- TRUE COPY OF THE G.O.
(MS) NO. 34/2021/HOME DATED 10.02.2021.



-:35:-

ANNEXURE A15- TRUE COPY OF THE ORDER OF THE HONOURABLE TRIBUNAL, THIRUVANANTHAPURAM DATED 19.02.2021 IN OA 452/2021. ANNEXURE A16- TRUE COPY OF THE DGO NO. 897/2012 DATED 13.06.2012 ISSUED BY THE 2ND RESPONDENT . ANNEXURE A17- TRUE COPY OF THE DGO NO. 803/2018 DATED 26.05.2018 ISSUED BY THE 2ND RESPONDENT. ANNEXURE A18- TRUE COPY OF THE PROMOTION ORDER, DGO NO. 2191/2019/PHQ DATED 21.12.2019 ISSUED BY THE 2ND RESPONDENT. ANNEXURE A19- TRUE COPY OF THE PROMOTION ORDER, SO NO. 170/2021/KR DATED 24.11.2020 ISSUED BY THE 3RD RESPONDENT . ANNEXURE A20- TRUE COPY OF THE PROMOTION ORDER SO NO. 181/2020/KR DATED 16.12.2020 ISSUED BY THE 3RD RESPONDENT. ANNEXURE A21- TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 19TH JULY 2011. NO.T4-42055/2011. ANNEXURE A22- TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 14TH JUNE 2011. NO.T4-18388/2011. ANNEXURE A23- TRUE COPY OF THE SELECT LISTS OF SIS FIT FOR PROMOTION AS CIS OF POLICE PUBLISHED ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011.NO.T4/33227/2011. ANNEXURE A24- TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED N KERALA GAZETTE DATED 7TH FEBRUARY 2012. NO.94939/2009 . ANNEXURE A25- TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED N KERALA GAZETTE DATED 13TH MARCH 2012. T4-81950/2012 . ANNEXURE A26- TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED N KERALA GAZETTE DATED 29TH MAY, 2012. NO. T4/22947/2012. ANNEXURE A27- TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED N KERALA GAZETTE DATED 8TH JANUARY, 2013. NO.T4/101175/2011. ANNEXURE A28- TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED N KERALA GAZETTE DATED 13TH AUGUST, 2013. NO.T4/69355/2012 . ANNEXURE A29- TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 9TH OCTOBER 2012 NO.T4/78250/2012. ANNEXURE A30- TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 24TH DECEMBER 2013. ANNEXURE A31- TRUE COPY OF THE COMMUNICATION DATED 02/09/2014 ISSUED BY THE STATE POLICE CHIEF. L5-90239/2014/PHQ . ANNEXURE A32- TRUE COPY OF THE G.O(P) NO.2865/2014/HOME DATED 29/10/2014 OF THE 1ST RESPONDENT. ANNEXURE A33- TRUE COPY OF



-:36:-

THE ORDER NO.38213/A3/2016/HOME DATED 23/05/2016 ISSUED BY THE GOVERNMENT. ANNEXURE A34- TRUE COPY OF THE NOTIFICATION DATED 08/03/2013 PUBLISHED IN THE KERALA GAZETTE. ANNEXURE A35- TRUE COPY OF THE NOTIFICATION DATED 06/04/2016 PUBLISHED IN THE KERALA GAZETTE NO. T4-115082/2012 . ANNEXURE A36- TRUE COPY OF THE NOTIFICATION DATED 22/07/2013 PUBLISHED IN THE KERALA GAZETTE NO.T4-69355/2012. ANNEXURE A37- TRUE COPY OF THE JUDGMENT DATED 28/01/2015 IN OP(KAT) NO.56/2014 . ANNEXURE A38- TRUE COPY OF THE G.O(P) NO.2865/2014/HOME DATED 29/10/2014 . ANNEXURE A39- TRUE COPY OF THE ORDER DATED 23/05/2016. NO.38213/A3/2016/HOME ISSUED BY THE GOVERNMENT ALONG WITH RETYPED COPY. ANNEXURE A40- TRUE COPY OF THE ORDER ISSUED BY THE STATE POLICE CHIEF [DGO NO. 293/2022/PHQ DATED 6/2/2022. ANNEXURE A41- TRUE COPY OF THE ORDER, GO(P) NO.18/2022/HOME DATED 28/2/2022 ISSUED BY THE GOVERNMENT..

Exhibit-P2

TRUE COPY OF THE REPLY STATEMENT FILED BY RESPONDENTS 5 TO 23, 25 TO 30, 32, 33 AND 35 TO 40 IN O.A.(EKM)646 OF 2021 ANNEXURE R5(A)- TRUE COPY OF G.O(P)NO.2865/2014/HOME DATED 29.10.2014 . ANNEXURE R5(B)- TRUE COPY OF THE ORDER NO.A1/384/2014/PT DATED 12.06.2015 ISSUED BY ADDITIONAL DIRECTOR GENERAL OF POLICE (TRAINING), THIRUVANANTHAPURAM . ANNEXURE R5(C)- TRUE COPY OF S.O.NO.,64/2015 DATED 15.06.2015. ANNEXURE R5(D)- TRUE COPY OF D.O.NO.878/15/DR DATED 04.11.2015 ISSUED BY THE DISTRICT POLICE CHIEF . ANNEXURE R5(E)- TRUE COPY OF DGO NO.1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE.

Exhibit-P3

TRUE TRUE COPY OF THE REJOINER FILED BY THE APPLICANTS TO THE REPLY STATEMENT FILED BY THE RESPONDENTS 5 TO 23, 25 TO 30, 32, 33 AND 35 TO 40. ANNEXURE A10- TRUE COPY OF THE JUDGMENT IN OP(KAT) NO. 56/2014. ANNEXURE A11- TRUE COPY OF THE ORDER OF THE TRIBUNAL IN OA NO. 2251/2013. ANNEXURE A12- TRUE COPY OF THE COMMUNICATION ISSUED BY THE PUBLIC INFORMATION OFFICER, KERALA POLICE ACADEMY DATED 19.12.2016. NO.G3-29054/2016/KEPA . ANNEXURE A13- TRUE COPY OF THE COMPARATIVE STATEMENT OF THE CANDIDATES INCLUDED IN BOTH



-:37:-

THE LIST OF SUB INSPECTOR OF POLICE IN DISTRICT ARMED RESERVE AND GENERAL EXECUTIVE BRANCH. ANNEXURE A14- TRUE COPY OF THE G.O. (MS) NO. 34/2021/HOME DATED 10.02.2021. ANNEXURE A15- TRUE COPY OF THE ORDER OF THE HONOURABLE TRIBUNAL, THIRUVANANTHAPURAM DATED 19.02.2021 IN OA 452/2021. ANNEXURE A16- TRUE COPY OF THE DGO NO. 897/2012 DATED 13.06.2012 ISSUED BY THE 2ND RESPONDENT . ANNEXURE A17- TRUE COPY OF THE DGO NO. 803/2018 DATED 26.05.2018 ISSUED BY THE 2ND RESPONDENT. ANNEXURE A18- TRUE COPY OF THE PROMOTION ORDER, DGO NO. 2191/2019/PHQ DATED 21.12.2019 ISSUED BY THE 2ND RESPONDENT IT SERVICES: NATIONAL INFORMATICS CENTRE (NIC), KERALA 8/13. ANNEXURE A19- TRUE COPY OF THE PROMOTION ORDER, SO NO. 170/2021/KR DATED 24.11.2020 ISSUED BY THE 3RD RESPONDENT . ANNEXURE A20- TRUE COPY OF THE PROMOTION ORDER SO NO. 181/2020/KR DATED 16.12.2020 ISSUED BY THE 3RD RESPONDENT. ANNEXURE A21- TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 19TH JULY 2011. NO.T4-42055/2011. ANNEXURE A22- TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 14TH JUNE 2011. NO.T4-18388/2011. ANNEXURE A23- TRUE COPY OF THE SELECT LISTS OF SIS FIT FOR PROMOTION AS CIS OF POLICE PUBLISHED ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011.NO.T4/33227/2011. ANNEXURE A24- TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED N KERALA GAZETTE DATED 7TH FEBRUARY 2012. NO.94939/2009 . ANNEXURE A25- TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED N KERALA GAZETTE DATED 13TH MARCH 2012. T4-81950/2012 . ANNEXURE A26- TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED N KERALA GAZETTE DATED 29TH MAY, 2012. NO. T4/22947/2012. ANNEXURE A27- TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED N KERALA GAZETTE DATED 8TH JANUARY, 2013. NO.T4/101175/2011. ANNEXURE A28- TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED N KERALA GAZETTE DATED 13TH AUGUST, 2013. NO.T4/69355/2012 . ANNEXURE A29- TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 9TH OCTOBER 2012 NO.T4/78250/2012 IT SERVICES: NATIONAL INFORMATICS CENTRE (NIC), KERALA 9/13. ANNEXURE A30- TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE



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PUBLISHED ON KERALA GAZETTE DATED 24TH
DECEMBER 2013.

- Exhibit-P4 TRUE COPY OF THE REPLY STATEMENT FILED BY
THE SECOND RESPONDENT.
- Exhibit-P4(a) TRUE COPY OF THE M.A. FOR VACATING INTERIM
ORDER ANNEXURE R2(A) - A PHOTOCOPY OF THE SRO
NO.197/2022 DATED 28.02.2022 G.O.
(P)NO.18/2022/HOME (A) DEPT. ANNEXURE R2(B) -
A PHOTOCOPY OF THE G.O.(MS)NO.51/2022/HOME
DATED 17.03.2022 .
- Exhibit-P5 TRUE COPY OF THE REPLY STATEMENT OF
RESPONDENTS 24, 31 AND 34 ANNEXURE-R24(A):
TRUE COPY OF THE DGO NO.1297/2019 DATED
17.08.2019 ISSUED BY THE DEPUTY INSPECTOR
GENERAL OF POLICE ON BEHALF OF THE 2ND
RESPONDENT. ANNEXURE-R24(B): TRUE COPY OF
THE OF DGO NO.906/2019 DATED 29.06.2019 OF
THE INSPECTOR GENERAL OF POLICE ON BEHALF OF
THE 2ND RESPONDENT. ANNEXURE-R24(C): TRUE
COPY OF THE G.O.(MS) 199/2020/HOME DATED
22.10.2020. ANNEXURE-R24(D): TRUE COPY OF
THE G.O.(MS) NO.198/2020/HOME DATED
22.10.2020. ANNEXURE-R24(E): TRUE COPY OF
THE G.O.(MS)NO.34/2021/HOME DATED
10.02.2021. ANNEXURE-R24(F): TRUE COPY OF
THE DGO NO.344/2019 DATED 03.03.2019 OF THE
2ND RESPONDENT. ANNEXURE-R24(G): TRUE COPY
OF THE G.O.(MS) NO.129/2020/HOME DATED
18.06.2020.
- Exhibit-P6 TRUE COPY OF THE REJOINDER FILED BY THE
APPLICANTS TO THE REPLY STATEMENT FILED BY
THE 2ND RESPONDENT IN THE ABOVE CASE.
ANNEXURE A31- TRUE COPY OF THE COMMUNICATION
DATED 02/09/2014 ISSUED BY THE STATE POLICE
CHIEF. L5-90239/2014/PHQ . ANNEXURE A32-
TRUE COPY OF THE G.O(P) NO.2865/2014/HOME
DATED 29/10/2014 OF THE 1ST RESPONDENT.
ANNEXURE A33- TRUE COPY OF THE ORDER
NO.38213/A3/2016/HOME DATED 23/05/2016
ISSUED BY THE GOVERNMENT. ANNEXURE A34- TRUE
COPY OF THE NOTIFICATION DATED 08/03/2013
PUBLISHED IN THE KERALA GAZETTE. ANNEXURE
A35- TRUE COPY OF THE NOTIFICATION DATED
06/04/2016 PUBLISHED IN THE KERALA GAZETTE
NO. T4-115082/2012 . ANNEXURE A36- TRUE COPY
OF THE NOTIFICATION DATED 22/07/2013
PUBLISHED IN THE KERALA GAZETTE NO.T4-
69355/2012.



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- Exhibit-P7 TRUE COPY OF THE REJOINER FILED BY THE APPLICANTS TO THE REPLY STATEMENT FILED BY RESPONDENTS 24, 31 & 34. ANNEXURE A37- TRUE COPY OF THE JUDGMENT DATED 28/01/2015 IN OP(KAT) NO.56/2014. ANNEXURE A38- TRUE COPY OF THE G.O(P) NO.2865/2014/HOME DATED 29/10/2014 . ANNEXURE A39- TRUE COPY OF THE ORDER DATED 23/05/2016. NO.38213/A3/2016/HOME ISSUED BY THE GOVERNMENT ALONG WITH RETYPED COPY
- Exhibit-P8 REPLY STATEMENT FILED BY THE ADDITIONAL RESPONDENTS 41 & 42. ANNEXURER41(A)- TRUE COPY OF THE GOVERNMENT ORDER - G.O(MS)NO.129/2020/HOME DATED 18.06.2020 . ANNEXURER41(B)- TRUE COPY OF THE GOVERNMENT ORDER G.O(P)NO.174/2013/HOME DATED 05.07.2013. ANNEXURE R41(C)- TRUE COPY OF THE GOVERNMENT ORDER G.O(MS)NO.199/2020/HOME DATED 22.10.2020. ANNEXURER41(D)- TRUE COPY OF THE GOVERNMENT ORDER G.O(MS)NO.198/2020/HOME DATED 22.10.2020. ANNEXURER41(E)- TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS)NO.34/2021/HOME DATED 10.02.2021. ANNEXURER41(F)- TRUE COPY OF THE DGO NO.344/2019 DATED 03.03.2019 ISSUED BY THE 2ND RESPONDENT. ANNEXURER41(G)- TRUE COPY OF THE PROCEEDINGS OF THE FINAL SENIORITY LIST OF SUB INSPECTORS OF POLICE IN KERALA CIVIL POLICE CADRE AS ON 31.12.2016 PUBLISHED BY THE 3RD RESPONDENT AS PER ORDER NO.E2-135428/2021/PHQ DATED 02.01.2022 (WITHOUT LIST)
- Exhibit-P9 TRUE COPY OF THE FINAL ORDER DATED 31.05.2022 IN O.A. (EKM)646/2021 OF THE KERALA ADMINISTRATIVE TRIBUNAL.



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APPENDIX OF OP(KAT) 226/2022

PETITIONER ANNEXURES

- Annexure A1 TRUE COPY OF THE ADVICE MEMO ISSUED TO THE 1ST APPLICANT DATED 11.11.2015 ISSUED BY THE KERALA PUBLIC SERVICE COMMISSION ALONG WITH TYPED COPY.
- Annexure A2 THE TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-I/21494/15/KEPA DATED 12.02.2016 OF THE 1ST APPLICANT.
- Annexure A3 THE TRUE COPY OF THE NOTIFICATION DATED 14.01.2008 FOR THE POST OF SUB INSPECTOR OF POLICE (TRAINEE) CATEGORY NO. 11/2008 TO 14/2008.
- Annexure A4 THE TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-I/15351/13/KEPA DATED 25.04.2014 OF THE 20TH RESPONDENT.
- Annexure A5 THE TRUE COPY OF THE LETTER NO. 38213/A3/2016/HOME DATED 23.05.2016 OF THE 1ST RESPONDENT ALONG WITH RETYPED COPY.
- Annexure A6 TRUE COPY OF STATEWIDE COMBINED SENIORITY LIST OF SUB INSPECTOR OF POLICE PUBLISHED AS PER ORDER NO. E2-164877/2019/PHQ DATED 14.02.2020.
- Annexure A7 THE TRUE COPY OF THE G.O.(P) NO. 268/2010/HOME DATED 10.12.2010.
- Annexure A8 THE TRUE COPY OF THE APPEAL PREFERRED BY THE APPLICANTS BEFORE THE 1ST RESPONDENT ALONG WITH THE LETTER OF THE 1ST RESPONDENT DATED 29.12.2020.
- Annexure A9 THE TRUE COPY OF THE LETTER NO. A4-138888/2020/PHQ DATED 9/11/2020 OF THE 2ND RESPONDENT SEEKING THE DETAILS OF OFFICERS ALONG WITH ANNEXURE I
- Annexure A10 TRUE COPY OF THE JUDGMENT IN O.P.(KAT) NO. 56/2014.
- Annexure A11 TRUE COPY OF THE ORDER OF THE TRIBUNAL IN O.A. NO. 2251/2013.
- Annexure A12 TRUE COPY OF THE COMMUNICATION ISSUED BY THE PUBLIC INFORMATION OFFICER, KERALA POLICE ACADEMY DATED 19.12.2016. NO. G3-29054/2016/KEPA.



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- Annexure A13 TRUE COPY OF THE COMPARATIVE STATEMENT OF THE CANDIDATES INCLUDED IN BOTH THE LIST OF SUB INSPECTOR OF POLICE IN DISTRICT ARMED RESERVE AND GENERAL EXECUTIVE BRANCH.
- Annexure A14 TRUE COPY OF THE G.O.(MS.) NO. 34/2021/HOME DATED 10.02.2021.
- Annexure A15 TRUE COPY OF THE ORDER OF THE HON'BLE TRIBUNAL, THIRUVANANTHAPURAM DATED 19.02.2021 IN O.A. NO. 452/2021.
- Annexure A16 TRUE COPY OF THE DGO NO. 897/2012 DATED 13.06.2012 ISSUED BY THE 2ND RESPONDENT.
- Annexure A17 TRUE COPY OF THE DGO NO. 803/2018 DATED 26.05.2018 ISSUED BY THE 2ND RESPONDENT.
- Annexure A18 TRUE COPY OF THE PROMOTION ORDER, DGO NO. 2191/2019/PHQ DATED 21.12.2019 ISSUED BY THE 2ND RESPONDENT.
- Annexure A19 TRUE COPY OF THE PROMOTION ORDER, SO NO. 170/2021/KR DATED 24.11.2020 ISSUED BY THE 3RD RESPONDENT.
- Annexure A20 TRUE COPY OF THE PROMOTION ORDER SO NO. 181/2020 KR DATED 16.12.2020 ISSUED BY THE 3RD RESPONDENT.
- Annexure A21 TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 19TH JULY 2011. NO. T4-42055/2011.
- Annexure A22 TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 14TH JUNE 2011. NO. T4-18388/2011.
- Annexure A23 TRUE COPY OF THE SELECT LISTS OF SIS FIT FOR PROMOTION AS CIS OF POLICE PUBLISHED ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011.NO.T4/33227/2011.
- Annexure A24 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED IN KERALA GAZETTE DATED 7TH FEBRUARY 2012. NO. 94939/2009.
- Annexure A25 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED IN KERALA GAZETTE DATED 13TH MARCH 2012. T4-81950/2012.
- Annexure A26 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED IN KERALA GAZETTE DATED 29TH MAY, 2012. NO. T4/22947/2012.
- Annexure A27 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED IN KERALA GAZETTE DATED 8TH JANUARY, 2013.



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NO. T4/101175/2011.

- Annexure A28 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED IN KERALA GAZETTE DATED 13TH AUGUST, 2013. NO. T4/69355/2012.
- Annexure A29 TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 9TH OCTOBER 2012. NO. T4/78250/2012
- Annexure A30 TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 24TH DECEMBER 2013.
- Annexure A31 TRUE COPY OF THE COMMUNICATION DATED 02.09.2014 ISSUED BY THE STATE POLICE CHIEF. L5-90239/2014/PHQ.
- Annexure A32 TRUE COPY OF THE G.O.(P) NO. 2865/ 2014/HOME DATED 29.10.2014 OF THE 1ST RESPONDENT.
- Annexure A33 TRUE COPY OF THE ORDER NO. 38213/A3/ 2016/HOME DATED 23.05.2016 ISSUED BY THE GOVERNMENT.
- Annexure A34 TRUE COPY OF THE NOTIFICATION DATED 08.03.2013 PUBLISHED IN THE KERALA GAZETTE.
- Annexure A35 TRUE COPY OF THE NOTIFICATION DATED 06.04.2016 PUBLISHED IN THE KERALA GAZETTE NO. T4-115082/2012.
- Annexure A36 TRUE COPY OF THE NOTIFICATION DATED 22.07.2013 PUBLISHED IN THE KERALA GAZETTE NO. T4-69355/2012.
- Annexure A37 TRUE COPY OF THE JUDGMENT DATED 28.01.2015 IN O.P. (KAT) NO. 56/2014.
- Annexure A38 TRUE COPY OF THE G.O.(P) NO. 2865/ 2014/HOME DATED 29.10.2014.
- Annexure A39 TRUE COPY OF THE ORDER DATED 23.05.2016. NO. 38213/A3/2016/HOME ISSUED BY THE GOVERNMENT ALONG WITH RETYPED COPY.
- Annexure A40 TRUE COPY OF THE ORDER ISSUED BY THE STATE POLICE CHIEF (DGO NO. 293/2022/PHQ DATED 06.02.2022)
- Annexure A41 TRUE COPY OF THE ORDER G.O.(P) NO. 18/2022/HOME DATED 28.02.2022 ISSUED BY THE GOVERNMENT.
- Annexure R5A TRUE COPY OF G.O.(P) NO. 2865/2014/HOME DATED 29.10.2014.



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Annexure R5B TRUE COPY OF THE ORDER NO. A1/384/2014/PT DATED 12.06.2015 ISSUED BY ADDITIONAL DIRECTOR GENERAL OF POLICE (TRAINING), THIRUVANANTHAPURAM.

Annexure R5C TRUE COPY OF S.O.NO. 64/2015 DATED 15.06.2015.

Annexure R5D TRUE COPY OF D.O. NO. 878/15/DR DATED 04.11.2015 ISSUED BY THE DISTRICT POLICE CHIEF.

Annexure R5E TRUE COPY OF DGO NO. 1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE. (R5-A TO R5-B ARE PRODUCED ALONG WITH THE REPLY STATEMENT FILED ON 24.06.2021).

Annexure R24 (a) TRUE COPY OF THE DGO NO. 1297/ 2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT.

Annexure R24 (b) TRUE COPY OF THE DGO NO. 906/2019 DATED 29.06.2019 OF THE INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT.

Annexure R24 (c) TRUE COPY OF THE G.O.(MS.) NO. 199/2020/HOME DATED 22.10.2020.

Annexure R24 (d) TRUE COPY OF THE G.O.(MS.) NO. 198/2020/HOME DATED 22.10.2020.

Annexure R24 (e) TRUE COPY OF THE G.O.(MS.) NO. 34/2021/HOME DATED 10.02.2021.

Annexure R24 (f) TRUE COPY OF THE DGO NO. 344/2019 DATED 03.03.2019 OF THE 2ND RESPONDENT.

Annexure R24 (g) TRUE COPY OF THE G.O.(MS.) NO. 129/2020/HOME DATED 18.06.2020 (R24 (G) ARE PRODUCED ALONG WITH THE REPLY STATEMENT FILED ON 10.08.2021).

Annexure R2 (a) A PHOTOCOPY OF THE SRO NO. 197/2022 DATED 28.02.2022 G.O.(P) NO. 18/2022/HOME (A) DEPT.

Annexure R2 (b) A PHOTOCOPY OF THE G.O.(MS.) NO. 51/2022/HOME DATED 17.03.2022.

Annexure R41 (a) TRUE COPY OF THE GOVERNMENT ORDER, G.O.(MS.) NO. 129/2020/HOME DATED 18.06.2020.

Annexure R41 (b) TRUE COPY OF THE GOVERNMENT ORDER G.O.(P) NO. 174/2013/HOME DATED 05.07.2013.



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- Annexure R41 (c) TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS) NO. 199/2020/HOME DATED 22.10.2020.
- Annexure R41 (d) TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS.) NO. 198/2020/HOME DATED 22.10.2020.
- Annexure R41 (e) TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS.) NO. 34/2021/HOME DATED 10.12.2010.
- Annexure R41 (f) TRUE COPY OF THE DGO NO. 344/ 2019 DATED 03.03.2019 ISSUED BY THE 2ND RESPONDENT.
- Annexure R41 (g) TRUE COPY OF THE PROCEEDINGS OF THE FINAL SENIORITY LIST OF SUB INSPECTORS OF POLICE IN KERALA CIVIL POLICE CADRE AS ON 31.12.2016 PUBLISHED BY THE 3RD RESPONDENT AS PER ORDER NO. E2- 135428/2021/PHQ DATED 02.01.2022 (WITHOUT LIST) (R41 (A) TO R41 (G) ARE PRODUCED ALONG WITH THE REPLY STATEMENT FILED ON 04.04.2022).
- Exhibit P1 A PHOTOCOPY OF THE AMENDED ORIGINAL APPLICATION NO. 646/2021 ALONG WITH ANNEXURES.
- Exhibit P2 A PHOTOCOPY OF THE REPLY STATEMENT FILED BY THE RESPONDENTS 5 TO 23, 25 TO 30, 32, 33 AND 35 TO 40.
- Exhibit P3 A PHOTOCOPY OF THE REJOINDER STATEMENT FILED BY THE APPLICANT TO THE REPLY STATEMENT FILED BY THE RESPONDENTS 5 TO 23, 25 TO 30, 32, 33 AND 35 TO 40, EXCLUDING ANNEXURES A10 TO A30.
- Exhibit P4 A PHOTOCOPY OF THE REPLY STATEMENT OF THE 2ND RESPONDENT IN THE ABOVE O.A.
- Exhibit P5 A PHOTOCOPY OF THE REPLY STATEMENT OF THE RESPONDENTS 24, 31 AND 34.
- Exhibit P6 A PHOTOCOPY OF THE REJOINDER STATEMENT FILED BY THE APPLICANTS TO THE REPLY STATEMENT FILED BY THE RESPONDENTS 24, 31 AND 34 EXCLUDING ANNEXURES A37 TO A39.
- Exhibit P7 A PHOTOCOPY OF THE REJOINDER FILED BY THE RESPONDENTS 1 TO 4 HEREIN TO THE REPLY STATEMENT IN THE 2ND RESPONDENT IN THE ORIGINAL APPLICATION EXCLUDING ANNEXURES A31 TO A36.
- Exhibit P8 A PHOTOCOPY OF THE MISCELLANEOUS APPLICATION FOR VACATING THE INTERIM ORDER
- Exhibit P9 A PHOTOCOPY OF THE REPLY STATEMENT OF THE



OP(KAT).Nos. 198/2022 and connected cases

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ADDITIONAL RESPONDENTS 41 AND 42.

RESPONDENT EXHIBITS

Exhibit R1(a) True Copy of the minutes of the meeting
dated 9/6/2022 of the subject committee

PETITIONER EXHIBITS

Exhibit P10 A PHOTOCOPY OF THE ORDER DATED 31.05.2022 IN
O.A.(EKM) NO. 646/2021.

Exhibit P11 A true copy of the Seniority List furnished
as Annexure dated 06.06.2023 for the State
Police Chief.



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APPENDIX OF OP(KAT) 233/2022

PETITIONER ANNEXURES

- Annexure A1 TRUE COPY OF THE ADVICE MEMO ISSUED TO THE 1ST APPLICANT DATED 11/11/2015 ISSUED BY THE KERALA PUBLIC SERVICE COMMISSION ALONG WITH TYPED COPY
- Annexure A2 THE TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-1/21494/15/KEPA DATED 12/02/2016 OF THE 1ST APPLICANT
- Annexure A3 THE TRUE COPY OF THE NOTIFICATION DATED 14/1/2008 FOR THE POST OF SUB INSPECTOR OF POLICE (TRAINEE); . CATEGORY NC.11/08 -14/2008
- Annexure A4 THE TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-1/15351/13/KEPA DATED 25/04/2014 OF THE 20TH RESPONDENT.
- Annexure A5 THE TRUE COPY OF THE LETTER NO.38213/A3/2016/HOME DATED 23/5/2016 OF THE 1ST RESPONDENT ALONG WITH RETYPED COPY
- Annexure A6 THE TRUE EXTRACT COPY OF STATEWIDE COMBINED SENIORITY LIST OF SUB INSPECTOR OF POLICE PUBLISHED AS PER ORDER NO.E2-164877/2019/PHQ DATED 14/02/2020
- Annexure A7 THE TRUE COPY OF THE G.O(P) NO.268/2010/HOME DATED 10.12.2010
- Annexure A8 THE TRUE COPY OF THE APPEAL PREFERRED BY THE APPLICANTS BEFORE THE 1ST RESPONDENT ALONG WITH THE LETTER OF THE 1ST RESPONDENT DATED 29.12.2000
- Annexure A9 THE TRUE COPY OF THE LETTER NO.A4-138888/2020/PHQ DATED 9/11/2020 OF THE 2ND RESPONDENT SEEKING THE DETAILS OF OFFICERS ALONG WITH ANNEXURE L
- Annexure10 TRUE COPY OF THE JUDGMENT IN OP(KAT) NO. 56/2014
- Annexure A11 TRUE COPY OF THE ORDER OF THE TRIBUNAL IN OA NO. 2251/2013
- Annexure12 TRUE COPY OF THE COMMUNICATION ISSUED BY THE PUBLIC INFORMATION OFFICER, KERALA POLICE ACADEMY DATED 19.12.2016. NO.G3-29054/2016/KEPA
- Annexure A13 TRUE COPY OF THE COMPARATIVE STATEMENT OF



-:47:-

	THE CANDIDATES INCLUDED IN BOTH THE LIST OF SUB INSPECTOR OF POLICE IN DISTRICT ARMED RESERVE AND GENERAL EXECUTIVE BRANCH
Annexure A14	TRUE COPY OF THE G.O.(MS) NO. 34/2021/ HOME DATED 10.02.2021.
Annexure A15	TRUE COPY OF THE ORDER OF THE HONOURABLE TRIBUNAL, THIRUVANANTHAPURAM DATED 19.02.2021 IN OA 452/2021
Annexure A16	TRUE COPY OF THE GO NO. 897/2012 DATED 13.06.2012 ISSUED BY THE 2ND RESPONDENT
Annexure A17	TRUE COPY OF THE DGO NO. 803/2018 DATED 26.05.2018 ISSUED BY THE 2ND RESPONDENT
Annexure A18	TRUE COPY OF THE PROMOTION ORDER, DGO NO. 2191/2019/PHO DATED 21.12.2019 ISSUED BY THE 2ND RESPONDENT
Annexure A19	TRUE COPY OF THE PROMOTION ORDER, SO NO. 170/2021/KR DATED 24.11.2020 ISSUED BY THE 3RD RESPONDENT
Annexure A20	TRUE COPY OF THE PROMOTION ORDER SO NO 181/2020R DATED 16.12.2020 ISSUED BY THE 3RD RESPONDENT.
Annexure A21	TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 14TH JUNE 2011. NO.T4-18388/2011
Annexure22	TRUE COPY OF THE SELECT LISTS OF SIS FIT FOR PROMOTION AS CIS OF POLICE PUBLISHED ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011 NO.T4/33227/2011.
Annexure A23	TRUE COPY OF THE PC LIST OF 2012 PUBLISHED IN KERALA GAZETTE DATED 7TH FEBRUARY 2012 NO.94939/2009
Annexure A24	TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED IN KERALA GAZETTE DATED 7TH FEBRUARY 2012 NO.94939/2009
Annexure A25	TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED N KERALA GAZETTE DATED 13TH MARCH 2012. T4- 81950/2012
Annexure A26	TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED IN KERALA GAZETTE DATED 29TH MAY, 2012 NO.T4/22947/2012
Annexure A27	TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED IN KERALA GAZETTE DATED 8TH JANUARY, 2013.



-:48:-

NO.T4/101175/2011

- Annexure28 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED IN KERALA GAZETTE DATED 13TH AUGUST, 2013. NO.T4/69355/2012 .
- Annexure A29 TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 9TH OCTOBER 2012 NO.T4/78250/2012
- Annexure30 TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 24TH DECEMBER 2013
- Annexure31 TRUE COPY OF THE COMMUNICATION DATED 02/09/2014 ISSUED BY, THE STATE POLICE CHIEF. L5-90239/2014/PHQ
- Annexure A32 TRUE COPY OF THE G.O(P) NO.2865/2014/HOME DATED 29/10/2014 OF THE 1ST RESPONDENT.
- Annexure33 TRUE COPY OF THE ORDER NO.38213/A3/2016/HOME DATED 23/05/2016 ISSUED BY THE GOVERNMENT.
- Annexure A34 TRUE COPY OF THE NOTIFICATION DATED 08/03/2013 PUBLISHED IN THE KERALA GAZETTE.
- Annexure A35 TRUE COPY OF THE NOTIFICATION DATED 06/04/2016 PUBLISHED IN THE KERALA GAZETTE NO. T4-115082/2012 .
- Annexure A36 TRUE COPY OF THE NOTIFICATION DATED 22/07/2013 PUBLISHED IN THE KERALA GAZETTE NO.T4-69355/2012.
- Annexure A37 TRUE COPY OF THE JUDGMENT DATED 28/01/2015 IN OP(KAT) NO.56/2014
- Annexure A38 TRUE COPY OF THE G.O(P) NO.2865/2014/HOME DATED 29/10/2014
- Annexure A39 TRUE COPY OF THE ORDER DATED 23/05/2016. NO.38213/A3/2016/HOME ISSUED BY THE GOVERNMENT ALONG WITH RETYPED COPY
- Annexure A40 TRUE COPY OF THE ORDER ISSUED BY THE STATE POLICE CHIEF [DGO NO. 293/2022/PHQ DATED 6/2/2022.
- Annexure A41 TRUE COPY OF THE ORDER, GO(P) NO.18/2022/HOME DATED 28/2/2022 ISSUED BY THE GOVERNMENT.
- Annexure R5 A TRUE COPY OF G.O(P)NO.2865/2014/HOME DATED 29.10.2014
- Annexure R5 B TRUE COPY OF THE ORDER NO.A1/384/2014/PT



-:49:-

DATED 12.06.2015 ISSUED BY ADDITIONAL DIRECTOR GENERAL OF POLICE (TRAINING), THIRUVANANTHAPURAM

Annexure R5 C TRUE COPY OF S.O.NO., 64/2015 DATED 15.06.2015.

Annexure R5 D TRUE COPY OF D.O.NO.878/15/DR DATED 04.11.2015 ISSUED BY THE DISTRICT POLICE CHIEF

Annexure R5 E TRUE COPY OF GO NO.1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE.

Annexure R24 (a) TRUE COPY OF THE GO NO.1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT.

Annexure R24 (b) TRUE COPY OF THE GO NO.906/2019 DATED 29.06.2019 OF THE INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT

Annexure R24 (c) TRUE COPY OF THE G.O(MS)NO. 199/2020/HOME DATED 22.10.2020

Annexure 24 (d) TRUE COPY OF THE G.O(MS)NO. 198/2020/HOME DATED 22.10.2020

Annexure R24 (e) TRUE COPY OF THE G.O(MS)NO. 34/2021/HOME DATED 10.02.2021

Annexure R 24(f) TRUE COPY OF THE GO NO.344/2019 DATED 03.03.2019 OF THE 2ND RESPONDENT

Annexure R24 (g) TRUE COPY OF THE GO(MS) NO.129/2020/HOME DATED 18.06.2020

AnnexureR41(a) TRUE COPY OF THE GOVERNMENT ORDER GO(MS) NO.129/2020/HOME DATED 18.06.2020

Annexure R41 (b) TRUE COPY OF THE GOVERNMENT ORDER G.O(P)NO.174/2013/HOME DATED 05.07.2013

Annexure R41 (c) TRUE COPY OF THE GOVERNMENT ORDER G.O(MS)NO. 199/2020/HOME DATED 22.10.2020

Annexure R41 (d) TRUE COPY OF THE GOVERNMENT ORDER G.O(MS)NO. 198/2020/HOME DATED 22.10.2020

Annexure R41 (e) TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS)NO.34/2021/HOME DATED 10.02.2021

Annexure R41 (f) TRUE COPY OF THE DG NO.344/2019 DATED 03.03.2019 ISSUED BY THE 2ND RESPONDENT

Annexure R41 (g) TRUE COPY OF THE PROCEEDINGS OF THE FINAL



-:50:-

SENIORITY LIST OF SUB INSPECTORS OF POLICE
IN KERALA CIVIL POLICE CADRE AS ON
31.12.2016 PUBLISHED BY THE 3RD RESPONDENT
AS PER ORDER NO E2-135128/2021/PHO MATED 07
01 2022 (WITHOUT LIST)

Annexure R2 (a) A PHOTOCOPY OF THE SRO NO.197/2022 DATED
28.02.2022 (G.O.(P)NO.18/2022/HOME (A) DEPT

Annexure R2 (b) A PHOTOCOPY OF THE G.O.(MS)NO.51/2022/HOME
DATED 17.03.2022

ExhibitP1 TRUE COPY OF THE ORDER DATED 31.05.2022 IN
OA (EKM) NO. 646 OF 2021 ON THE FILE OF THE
KERALA ADMINISTRATIVE TRIBUNAL, ERNAKULAM
BENCH

ExhibitP2 TRUE COPY OF AMENDED ORIGINAL APPLICATION
(EKM) NO. 646 OF 2021 ALONG WITH ANNEXURES

Exhibit P3 TRUE COPY OF REPLY STATEMENT OF THE 2ND
RESPONDENT

Exhibit P4 TRUE COPY OF REPLY STATEMENT OF RESPONDENTS
5 TO 23, 25 TO 30, 32,33, 35 TO 40

Exhibit P5 TRUE COPY OF REPLY STATEMENT OF RESPONDENTS
24,31 AND 34

Exhibit P6 TRUE COPY OF REPLY STATEMENT OF RESPONDENTS
41 AND 42

Exhibit P7 TRUE COPY OF REPLY STATEMENT OF RESPONDENTS
43 AND 44

Exhibit P8 TRUE COPY OF REJOINDER TO THE REPLY
STATEMENT OF THE 2ND RESPONDENT

Exhibit P9 TRUE COPY OF REJOINDER TO THE REPLY
STATEMENT OF RESPONDENTS 5 TO 23, 25 TO 30,
32,33, 35 TO 40

Exhibit P10 TRUE COPY OF REJOINDER TO THE REPLY
STATEMENT OF RESPONDENTS 24, 31 AND 34

Exhibit P11 TRUE COPY OF MA (EKM) NO. 630 OF 2022 FOR
VACATING THE INTERIM ORDER



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APPENDIX OF OP(KAT) 230/2022

PETITIONER ANNEXURES

Annexure-A1	TRUE COPY OF THE ADVICE MEMO ISSUED TO THE 1ST APPLICANT DATED 11/11/2015 ISSUED BY THE KERALA PUBLIC SERVICE COMMISSION ALONG WITH TYPED COPY
Annexure-A2	TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-I/21494/15/KEPA DATED 12/02/2016 OF THE 1ST APPLICANT
Annexure-A3	TRUE COPY OF THE NOTIFICATION DATED 14/1/2008 FOR THE POST OF SUB INSPECTOR OF POLICE (TRAINEE). CATEGORY NO.11/08 TO 14/2008
Annexure-A4	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG-I/15351/13/KEPA DATED 25/04/2014 OF THE 20TH RESPONDENT
Annexure5	TRUE COPY OF THE LETTER NO.38213/A3/2016/HOME DATED 23/5/2016 OF THE 1ST RESPONDENT ALONG WITH TYPED COPY
Annexure-A6	TRUE EXTRACT COPY OF STATEWIDE COMBINED SENIORITY LIST OF SUB INSPECTOR OF POLICE PUBLISHED AS PER ORDER NO.E2-164877/2019/PHQ DATED 14/02/2020
Annexure-A7	TRUE COPY OF THE G.O(P) NO.268/2010/HOME DATED 10.12.2010
Annexure-A8	TRUE COPY OF THE APPEAL PREFERRED BY THE APPLICANTS BEFORE THE 1ST RESPONDENT ALONG WITH THE LETTER OF THE 1ST RESPONDENT DATED 29/12/2020
Annexure-A9	TRUE COPY OF THE LETTER NO.A4-138888/2020/PHQ DATED 9/11/2020 OF THE 2ND RESPONDENT SEEKING THE DETAILS OF OFFICERS ALONG WITH ANNEXURE I
Annexure-A10	TRUE COPY OF THE JUDGMENT IN OP(KAT) NO. 56/2014
Annexure-A11	TRUE COPY OF THE ORDER OF THE TRIBUNAL IN OA NO. 2251/2013
Annexure-A12	TRUE COPY OF THE COMMUNICATION ISSUED BY THE PUBLIC INFORMATION OFFICER, KERALA POLICE ACADEMY DATED 19.12.2016. NO.G3-29054/2016/KEPA



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Annexure-A13	TRUE COPY OF THE COMPARATIVE STATEMENT OF THE CANDIDATES INCLUDED IN BOTH THE LIST OF SUB INSPECTOR OF POLICE IN DISTRICT ARMED RESERVE AND GENERAL EXECUTIVE BRANCH
Annexure-A14	TRUE COPY OF THE G.O.(MS) NO. 34/2021/HOME DATED10.02.2021
Annexure-A15	TRUE COPY OF THE ORDER OF THE HONOURABLE TRIBUNAL, THIRUVANANTHAPURAM DATED 19.02.2021 IN OA 452/2021
Annexure-A16	TRUE COPY OF THE DGO NO. 897/2012 DATED 13.06.2012 ISSUED BY THE 2ND RESPONDENT
Annexure-A17	TRUE COPY OF THE DGO NO. 803/2018 DATED 26.05.2018 ISSUED BY THE 2ND RESPONDENT
Annexure-A18	TRUE COPY OF THE PROMOTION ORDER, DGO NO. 2191/2019/PHQ DATED 21.12.2019 ISSUED BY THE 2ND RESPONDENT
Annexure-A19	TRUE COPY OF THE PROMOTION ORDER, SO NO. 170/2021/KR DATED 24.11.2020 ISSUED BY THE 3RD RESPONDENT
Annexure-A20	TRUE COPY OF THE PROMOTION ORDER SO NO. 181/2020/KR DATED 16.12.2020 ISSUED BY THE 3RD RESPONDENT
Annexure-A21	TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 19TH JULY 2011 NO.T4-42055/2011
Annexure-A22	TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 14TH JUNE 2011. NO.T4-18388/2011
Annexure-A23	TRUE COPY OF THE SELECT LISTS OF SIS FIT FOR PROMOTION AS CIS OF POLICE PUBLISHED ON KERALA GAZETTE DATED 27TH SEPTEMBER 2011.NO.T4/33227/2011
Annexure-A24	TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED N KERALA GAZETTE DATED 7TH FEBRUARY 2012. NO.94939/2009
Annexure-A25	TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED N KERALA GAZETTE DATED 13TH MARCH 2012. T4-81950/2012
Annexure-A26	TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED N KERALA GAZETTE DATED 29TH MAY, 2012 NO. T4/22947/2012
Annexure-A27	TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED N KERALA GAZETTE DATED 8TH JANUARY, 2013.



-:53:-

NO.T4/101175/2011

- AnnexurA28 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED
N KERALA GAZETTE DATED 13TH AUGUST, 2013.
NO.T4/69355/2012
- Annexure-A29 TRUE COPY OF THE GENERAL EXECUTIVE BRANCH,
INSPECTOR OF POLICE PUBLISHED ON KERALA
GAZETTE DATED 9TH OCTOBER 2012
NO.T4/78250/2012
- Annexure-A30 TRUE COPY OF THE GENERAL EXECUTIVE BRANCH,
INSPECTOR OF POLICE PUBLISHED ON KERALA
GAZETTE DATED 24TH DECEMBER 2013
- Annexure-A31 TRUE COPY OF THE COMMUNICATION DATED
02/09/2014 ISSUED BY THE STATE POLICE CHIEF.
L5-90239/2014/PHQ
- Annexure-A32 TRUE COPY OF THE G.O(P) NO.2865/2014/HOME
DATED 29/10/2014 OF THE 1ST RESPONDENT
- Annexure-A33 TRUE COPY OF THE ORDER NO.38213/A3/2016/HOME
DATED 23/05/2016 ISSUED BY THE GOVERNMENT
ALONG WITH TYPED COPY
- Annexure-A34 TRUE COPY OF THE NOTIFICATION DATED
08/03/2013 PUBLISHED IN THE KERALA GAZETTE
- Annexure-A35 TRUE COPY OF THE NOTIFICATION DATED
06/04/2016 PUBLISHED IN THE KERALA GAZETTE
NO. T4-115082/2012
- Annexure-A36 TRUE COPY OF THE NOTIFICATION DATED
22/07/2013 PUBLISHED IN THE KERALA GAZETTE
NO.T4-69355/2012
- Annexure-A37 TRUE COPY OF THE JUDGMENT DATED 28/01/2015
IN OP(KAT) NO.56/2014
- Annexure-A38 TRUE COPY OF THE G.O(P) NO.2865/2014/HOME
DATED 29/10/2014
- Annexure-A39 TRUE COPY OF THE ORDER DATED 23/05/2016
NO.38213/A3/2016/HOME ISSUED BY THE
GOVERNMENT ALONG WITH RETYPED COPY
- Annexure-A40 TRUE COPY OF THE ORDER ISSUED BY THE STATE
POLICE CHIEF [DGO NO. 293/2022/PHQ DATED
6/2/2022]
- Annexure-A41 TRUE COPY OF THE ORDER, GO(P)
NO.18/2022/HOME DATED 28/2/2022 ISSUED BY
THE GOVERNMENT
- Annexure-R2 (a) A PHOTOCOPY OF THE SRO NO.197/2022 DATED
28.02.2022 G.O.(P)NO.18/2022/HOME (A) DEPT.



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Annexure-R2 (b) A PHOTOCOPY OF THE G.O. (MS) NO. 51/2022/HOME DATED 17.03.2022

Annexure-R5 (a) TRUE COPY OF G.O (P) NO. 2865/2014/HOME DATED 29.10.2014

Annexure-R5 (b) TRUE COPY OF THE ORDER NO. A1/384/2014/PT DATED 12.06.2015 ISSUED BY ADDITIONAL DIRECTOR GENERAL OF POLICE (TRAINING), THIRUVANANTHAPURAM

Annexure-R5 (c) TRUE COPY OF S.O. NO., 64/2015 DATED 15.06.2015

Annexure-R5 (d) TRUE COPY OF D.O. NO. 878/15/DR DATED 04.11.2015 ISSUED BY THE DISTRICT POLICE CHIEF

Annexure-R5 (e) TRUE COPY OF DGO NO. 1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE

Annexure4-R24 (a) TRUE COPY OF THE DGO NO. 1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT

Annexure-R24 (b) TRUE COPY OF THE DGO NO. 906/2019 DATED 29.06.2019 OF THE INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT

Annexure-R24 (c) TRUE COPY OF THE G.O (MS) NO. 199/2020/HOME DATED 22.10.2020

Annexure-24 (d) TRUE COPY OF THE G.O (MS) NO. 198/2020/HOME DATED 22.10.2020

Annexure-R24 (e) TRUE COPY OF THE G.O (MS) NO. 34/2021/HOME DATED 10.02.2021

Annexure-R24 (f) TRUE COPY OF THE DGO NO. 344/2019 DATED 03.03.2019 OF THE 2ND RESPONDENT

Annexure-R24 (g) TRUE COPY OF THE G.O (MS) NO. 129/2020/HOME DATED 18.06.2020

Annexure-R41 (a) TRUE COPY OF THE GOVERNMENT ORDER G.O (MS) NO. 129/2020/HOME DATED 18.06.2020

Annexure-R41 (b) TRUE COPY OF THE GOVERNMENT ORDER G.O (P) NO. 174/2013/HOME DATED 05.07.2013

Annexure-R41 (c) TRUE COPY OF THE GOVERNMENT ORDER G.O (MS) NO. 199/2020/HOME DATED 22.10.2020

Annexure-R41 (d) TRUE COPY OF THE GOVERNMENT ORDER G.O (MS) NO. 198/2020/HOME DATED 22.10.2020



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Annexure-R41 (e) TRUE COPY OF THE GOVERNMENT ORDER G.O.
(MS)NO.34/2021/HOME DATED 10.02.2021

Annexure-41 (f) TRUE COPY OF THE DGO NO.344/2019 DATED
03.03.2019 ISSUED BY THE 2ND RESPONDENT

Annexure-R41 (g) TRUE COPY OF THE PROCEEDINGS OF THE FINAL
SENIORITY LIST OF SUB INSPECTORS OF POLICE
IN KERALA CIVIL POLICE CADRE AS ON31.12.2016
PUBLISHED BY THE 3RD RESPONDENT AS PER ORDER
NO.E2-135428/2021/PHQ DATED 02.01.2022
(WITHOUT LIST)

Exhibit-P1 TRUE COPY OF THE ORDER DATED 31-05-2022 IN
O.A. EKM 646/2021

Exhibit-P2 TRUE COPY OF THE IMPLEADING PETITION AS M.A.
EKM NO. 802/2021 IN O.A. EKMNO. 646/2021
FILED BY THE PETITIONERS

Exhibit-P3 TRUE COPY OF THE O.A. (EKM)NO. 646/2021
FILED BY RESPONDENTS 1 TO 4

Exhibit-P4 TRUE COPY OF THE REPLY STATEMENT FILED BY
THE 2ND RESPONDENT DATED 3-8-2021

Exhibit-P5 TRUE COPY OF THE M.A. (EKM)NO. 630/2022 IN
O.A. (EKM)NO. 646/2021 FILED BY THE
RESPONDENTS 1 TO 4 IN THE O.A.

Exhibit-P6 TRUE COPY OF THE REPLY STATEMENT FILED BY
RESPONDENTS 5 TO 23 , 25 TO 30, 32, 33 AND
35 TO 40

Exhibit-P7 TRUE COPY OF THE REPLY STATEMENT FILED BY
RESPONDENTS 24, 31 AND 34 DATED 24-06-2021

Exhibit-P8 TRUE COPY OF THE REPLY STATEMENT FILED BY
ADDITIONAL RESPONDENTS 41 AND 41
(PETITIONERS IN THIS O.P. (KAT))

**APPENDIX OF OP(KAT) 234/2022**

PETITIONER ANNEXURES

- Annexure A1 A TRUE COPY OF THE NOTIFICATION ISSUED IN THE GAZETTE DATED 28.09.2007 (CATEGORY NOS. 315/2007 TO 318/2007)
- Annexure A2 A TRUE COPY OF THE RANK LIST PUBLISHED ON 11.09.2013 BY THE PUBLIC SERVICE COMMISSION (RANKED LIST NO. 394/13/SS VI CAT. NO. 315/2007).
- Annexure A3 A TRUE COPY OF THE APPOINTMENT ORDER NO. TRG.I/21494/15/KEPA DATED 12.02.2016 OF THE 1 ST APPLICANT.
- Annexure A4 A TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-I/21494/15/KEPA DATED 12.02.2016 ISSUED TO THE 2 ND RESPONDENT.
- Annexure A5 A TRUE COPY OF THE ADVICE MEMO NO. RODIII(1)702/08 DATED 20.01.2014 OF THE 3 RD APPLICANT.
- Annexure A6 A TRUE COPY OF THE LETTER NO.S4-8461/08 DATED 25.03.2010 ISSUED BY THE DIRECTOR GENERAL OF POLICE, THIRUVANANTHAPURAM TO THE ADDITIONAL CHIEF SECRETARY, GOVERNMENT.
- Annexure A7 A TRUE COPY OF THE G.O.(P) NO. 268/2010/HOME, THIRUVANANTHAPURAM, DATED 10.12.2010 ISSUED BY THE GOVERNMENT.
- Annexure A8 A TRUE COPY OF THE G.O.(P) NO. 30/ 2011/HOME DATED 05.02.2011.
- Annexure A9 A TRUE COPY OF THE LETTER NO. E2/40565/2013/PHQ DATED 07.06.2013 ISSUED BY THE STATE POLICE CHIEF TO THE GOVERNMENT.
- Annexure A10 A TRUE COPY OF THE LETTER NO. L5-90239/2014/PHQ DATED 02.09.2014 SUBMITTED BY THE STATE POLICE CHIEF TO THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT.
- Annexure A11 A TRUE COPY OF THE G.O.(P) NO. 2865/2014/HOME DATED 29.10.2014.
- Annexure A12 A TRUE COPY OF THE GAZETTE NOTIFICATION DATED 14.01.2008 (CATEGORY NO.11/2008 TO 14/2008).
- Annexure A13 A TRUE COPY OF THE RANK LIST PUBLISHED BY THE PUBLIC SERVICE COMMISSION FOR



-:57:-

APPOINTMENT TO THE POST OF SUB INSPECTOR OF POLICE (TRAINING) IN POLICE (DISTRICT) ARMED RESERVE OPEN, DATED 11.09.2013. (RANKED LIST NO. 395/13/SS VI CAT. NO. 011/2008)

Annexure A14 A TRUE COPY OF THE ORDER DATED 24.01.2014 IN O.A. NO. 2340/2013.

Annexure A15 A TRUE COPY OF THE JUDGMENT DATED 28.01.2015 IN O.P.(KAT) NO. 64 OF 2014(Z).

Annexure A16 A TRUE COPY OF THE JUDGMENT DATED 28.06.2019 IN O.A. NO. 18/2019.

Annexure A17 A TRUE COPY OF THE RELEVANT EXTRACT OF THE ORDER NO. E2-164877/2019/PHQ DATED 31.01.2020 OF THE DEPUTY INSPECTOR GENERAL OF POLICE (HEADQUARTERS), THE 3 RD RESPONDENT ALONG WITH THE SENIORITY LIST.

Annexure A18 A TRUE COPY OF THE OBJECTION PREFERRED BY THE 3 RD APPLICANT.

Annexure A19 A TRUE COPY OF THE ORDER NO. E2-164877/2019/PHQ DATED 14.02.2020 ISSUED BY THE 3 RD RESPONDENT.

miscellaneous applicnation MISCELLANEOUS APPLICNATION

Annexure A20 A TRUE COPY OF THE ORDER DATED 28.05.2018 GRANTING PROMOTION TO THE SUB INSPECTORS IN THE ARMED RESERVE TO THE POST OF RESERVE INSPECTORS.

Annexure A21 A TRUE COPY OF THE ORDER DATED 21.08.2020 ISSUED BY THE 2 ND RESPONDENT STATE POLICE CHIEF. NO. A7- 103022/2020/PHQ.

Annexure A22 A TRUE COPY OF THE ORDER DATED 09.11.2020 ISSUED BY THE 2 ND RESPONDENT STATE POLICE CHIEF ALONG WITH THE SELECT LIST OF SUB INSPECTOR FOR PROMOTION AS INSPECTORS. NO.A4-138888/2020/PHQ[ANNEXURES A20 TO A22 ARE PRODUCED ALONG WITH M.A. (EKM) NO. 1720/2020].

Annexure A23 A TRUE COPY OF THE RELEVANT EXTRACTS FROM THE SENIORITY LIST PUBLISHED ON 31.01.2020, SHOWING THE NAME OF THE CANDIDATES FROM SL. NOS. 1688 TO 1723. [ANNEXURE A23 ISPRODUCED ALONG WITH M.A.(EKM) NO. 676/2021]

Annexure R21(a) TRUE COPY OF THE DGO NO. 1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2 ND



-:58:-

RESPONDENT.

- Annexure R21 (b) TRUE COPY OF THE DGO NO. 906/2019 DATED 29.06.2019 OF THE INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2 ND RESPONDENT.
- Annexure R21 (c) TRUE COPY OF THE G.O. (MS.) NO. 199/2020/HOME DATED 22.10.2020.
- Annexure R21 (d) TRUE COPY OF THE G.O. (MS.) NO. 198/2020/HOME DATED 22.10.2020.
- Annexure R21 (e) TRUE COPY OF THE G.O. (MS.) NO. 34/2021/HOME DATED 10.02.2021.
- Annexure R21 (f) TRUE COPY OF THE DGO NO. 344/2019 DATED 03.03.2019 OF THE 2 ND RESPONDENT.
- Annexure R21 (g) TRUE COPY OF THE G.O. (MS.) NO. 129/2020/HOME DATED 18.06.2020.
- Annexure A24 A TRUE COPY OF THE ORDER DATED 31.03.2021 IN O.A. (EKM) NO. 646/2021 ISSUED BY THIS HON'BLE TRIBUNAL.
- Annexure A25 A TRUE COPY OF THE PROCEEDINGS DATED 17.10.2021 ALONG WITH ANNEXURE A1 COMBINED SELECT LIST OF SUB INSPECTORS [ANNEXURES A24 AND 25 ARE PRODUCED ALONG WITH THE REJOINER FILED ON 03.11.2021].
- Annexure R4 (a) TRUE COPY OF THE DGO NO. 1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR OF POLICE ON BEHALF OF THE 2 ND RESPONDENT.
- Annexure R4 (b) TRUE COPY OF THE DGO NO. 906/2019 DATED 29.06.2019 OF THE INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2 ND RESPONDENT. [ANNEXURES R4 (A) AND R4 (B) ARE PRODUCED ALONG WITH THE REPLY STATEMENT FILED ON 22.12.2021]
- Annexure R2 (a) A PHOTOCOPY OF THE SRO NO. 197/2022 DATED 28.02.2022 G.O. (P) NO. 18/2022/HOME (A) DEPT.
- Annexure R2 (b) A PHOTOCOPY OF THE G.O. (MS.) NO. 51/2022/HOME (E) DEPT. DATED 17.03.2022.
- Annexure A 26 A TRUE COPY OF THE G.O. (P) NO. 18/2022/HOME DATED 28.02.2022 (SRO NO. 197/2022) PUBLISHED IN THE GAZETTE DATED 01.03.2022 [ANNEXURES A26 IS PRODUCED ALONG WITH M.A. (EKM) NO. 668/2022].
- Exhibit P1 A TRUE COPY OF THE ABOVE OA (EKM) NO. 844 OF



-:59:-

2020 ALONG WITH ANNEXURES A-1 TO A-19.

- Exhibit P2 A TRUE COPY OF THE ADOPTION MEMO DATED 16-09- 2021 ALONG WITH THE REPLY STATEMENT IN OA(EKM) NO. 646 OF2021
- Exhibit P3 A PHOTOCOPY OF THE M.A NO. 1720 OF 2020 ALONG WITH ANNEXURES A-20 TO A-22.
- Exhibit P4 A PHOTOCOPY OF THE MISCELLANEOUS APPLICATION ALONG WITH ANNEXURE A-23
- ExhibitP5 A PHOTOCOPY OF THE REPLY STATEMENT OF THE RESPONDENTS 21 AND 23 ALONG WITH ANNEXURES R-21(A) TO (G)
- Exhibit P6 A PHOTOCOPY OF THE REJOINDER STATEMENT ALONG WITH ANNEXURES A-24 AND A-25.
- Exhibit P7 A PHOTOCOPY OF THE REPLY STATEMENT FILED BY THE RESPONDENTS 4 TO 20, 22, 24 TO 39.
- Exhibit P8 A PHOTOCOPY OF THE MISCELLANEOUS APPLICATION FOR VACATING THE INTERIM ORDER.
- Exhibit P9 A PHOTOCOPY OF THE ABOVE MISCELLANEOUS APPLICATION ALONG WITH ANNEXURE A-26
- Exhibit P10 A PHOTOCOPY OF THE ORDER DATED 31.05.2022 IN O.A. (EKM) NO. 844/2020.



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APPENDIX OF OP(KAT) 239/2022

PETITIONER ANNEXURES

Annexure A1	TRUE COPY OF THE ADVICE MEMO ISSUED TO THE 1ST APPLICANT DATED 11/11/2015 ISSUED BY THE KERALA PUBLIC SERVICE COMMISSION
Annexure A2	TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-1/21494/15/KEPA DATED 12/02/2016 OF THE 1ST APPLICANT.
Annexure A3	THE TRUE COPY OF THE NOTIFICATION DATED 14/1/2008 FOR THE POST OF SUB INSPECTOR OF POLICE (TRAINEE)
Annexure A4	THE TRUE COPY OF THE APPOINTMENT ORDER NO.TRG-1/15351/13/KEPA DATED 25/04/2014 OF THE 20TH RESPONDENT
Annexure A5	THE TRUE COPY OF THE LETTER NO.38213/A3/2016/HOME DATED 23/5/2016 OF THE 1ST RESPONDENT
Annexure A6	TRUE EXTRACT COPY OF STATEWIDE COMBINED SENIORITY LIST OF SUB INSPECTOR OF POLICE PUBLISHED AS PER ORDER NO.E2164877/ 2019/PHQ DATED 14/02/2020
Annexure A7	TRUE COPY OF THE G.O.(P) NO.268/2010/ HOME DATED 10.12. 2010
Annexure A8	TRUE COPY OF THE APPEAL PREFERRED BY THE APPLICANTS BEFORE THE 1ST RESPONDENT ALONG WITH THE LETTER OF THE 1ST RESPONDENT DATED 29/12/2020.
Annexure A9	THE TRUE COPY OF THE LETTER NO.A4138888/2020/PHQ DATED 9/11/2020 OF THE 2ND RESPONDENT SEEKING THE DETAILS OF OFFICERS ALONG WITH ANNEXURE I.
Annexure A10	TRUE COPY OF THE JUDGMENT IN OP(KAT) NO. 56/2014 DATED 28.01.2015
Annexure A11	TRUE COPY OF THE ORDER OF THE TRIBUNAL IN OA NO. 2251/2013 DATED 24.1.14
Annexure A12	TRUE COPY OF THE COMMUNICATION ISSUED BY THE PUBLIC INFORMATION OFFICER, KERALA POLICE ACADEMY DATED 19.12.2016
Annexure A13	TRUE COPY OF THE COMPARATIVE STATEMENT OF THE CANDIDATES INCLUDED IN BOTH THE LIST OF SUB INSPECTOR OF POLICE IN DISTRICT ARMED



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RESERVE AND GENERAL EXECUTIVE BRANCH

Annexure A14	TRUE COPY OF THE G.O.(MS) NO. 34/2021/ HOME DATED 10.02.2021
Annexure A15	TRUE COPY OF THE ORDER OF THE HON'BLE TRIBUNAL DATED 19.02.2021 IN OA NO.452/2021
Annexure A16	TRUE COPY OF THE DGO NO.897/2012 DATED 13.06.2012 ISSUED BY THE 2ND RESPONDENT
Annexure A17	TRUE COPY OF THE DGO NO. 803/2018 DATED 26.05.2018 ISSUED BY THE 2ND RESPONDENT
Annexure A18	TRUE COPY OF THE PROMOTION ORDER, DGO NO.2191/2019/PHQ DATED 21.12.2019 ISSUED BY THE 2ND RESPONDENT
Annexure A19	TRUE COPY OF THE PROMOTION ORDER, SO NO. 170/2020/KR DATED 24.11.2020 ISSUED BY THE 3RD RESPONDENT
Annexure A20	TRUE COPY OF THE PROMOTION ORDER SO NO. 181/2020/KR DATED 16.12.2020 ISSUED BY THE 3RD RESPONDENT.
Annexure A21	TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 19.07.2011
Annexure A22	TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED ON KERALA GAZETTE DATED 14.06.2011
Annexure23	TRUE COPY OF THE SELECT LISTS OF SIS FIT FOR PROMOTION AS CIS OF POLICE PUBLISHED ON KERALA GAZETTE DATED 27.09.2011
Annexure24	TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED ON KERALA GAZETTE DATED 07.02.2012
Annexure A25	TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED ON KERALA GAZETTE DATED 13.03.2012
Annexure A26	TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED ON KERALA GAZETTE DATED 29.05. 2012
Annexure A27	TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED ON KERALA GAZETTE DATED 08.01.2013
Annexure A28	TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED ON KERALA GAZETTE DATED 13.08.2013
Annexure A29	TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA GAZETTE DATED 09.10.2012
Annexure A30	TRUE COPY OF THE GENERAL EXECUTIVE BRANCH, INSPECTOR OF POLICE PUBLISHED ON KERALA



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GAZETTE DATED 24TH DECEMBER 2013

Annexure A31	TRUE COPY OF THE COMMUNICATION DATED 02/09/2014 ISSUED BY THE STATE POLICE CHIEF
Annexure A32	TRUE COPY OF THE G.O(P) 2865/2014/ HOM DATED 29/10/2014
Annexure A33	TRUE COPY OF THE ORDER NO 38213/43/216/ HOME DATED 23/05/2016 ISSUED BY THE GOVERNMENT
Annexure A34	TRUE COPY OF THE NOTIFICATION NO. T4-115082/2012 DATED 08/03/2013
Annexure A35	TRUE COPY OF THE NOTIFICATION NO. T4/34605/2016 DATED 06/04/2016
Annexure A36	TRUE COPY OF THE NOTIFICATION NO. T4-69355/2012 DATED 22/07/2013
Annexure A37	TRUE COPY OF THE JUDGMENT IN OP(KAT) NO.56/2014 DATED 28/01/2015
Annexure A38	TRUE COPY OF THE G.O(P) NO.2865/ 2014/HOME DATED 29/10/2014
Annexure A39	TRUE COPY OF THE GOVERNMENT ORDER NO.38213/A3/2016/HOME DATED 23/05/2016
Annexure A40	TRUE COPY OF THE ORDER ISSUED BY THE STATE POLICE CHIEF ISSUED AN ORDER DGO NO.293/2022/PHQ DATED 06/02/2022
Annexure A41	TRUE COPY OF THE ORDER NO. G.O.(P) NO.18/2022/HOME DATED 28/02/2022 ISSUED BY THE GOVERNMENT.
Annexure R2 (a)	TRUE COPY OF THE SRO NO.197/2022 DATED 28.02.2022 G.O. (P) NO.18/2022/HOME
Annexure R2 (b)	TRUE COPY OF THE ORDER OF THE GOVERNMENT G.O. (MS) NO.51/2022/HOME DATED 17.03.2022
Annexure R5 (A)	TRUE COPY OF ORDER ISSUED BY THE GOVERNMENT NO. G.O. (P) NO.2865/2014/HOME DATED 29/10.2014
Annexure R5 (B)	TRUE COPY OF ORDER NO.AL/384/2014/PT DATED 12.06.2015 ISSUED BY ADDITIONAL DIRECTOR GENERAL OF POLICE (TRAINING) THIRUVANANTHAPURAM
Annexure R5 (C)	TRUE COPY OF S.O.NO.64/2015 DATED 15.06.2015
Annexure R5 (D)	TRUE COPY OF RELEVANT EXTRACT OF D.O.NO.878/15 DR DATED 4.11.2015 ISSUED BY THE DISTRICT POLICE CHIEF



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Annexure R5 (E) TRUE COPY OF RELEVANT EXTRACT OF DGO NO.1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE

Annexure R24 (a) TRUE COPY OF THE DGO NO.1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT

Annexure R24 (b) TRUE COPY OF THE DGO NO.906/2019 DATED 29.06.2019 ISSUED BY THE INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT

Annexure R24 (c) TRUE COPY OF THE ORDER G.O. (MS) NO.199/2020/HOME DATED 22.10.2020

Annexure R24 (d) TRUE COPY OF THE ORDER G.O. (MS) NO.198/2020/HOME DATED 22.10.2020

Annexure R24 (e) TRUE COPY OF THE ORDER G.O. (MS) NO.34/2021/HOME DATED 10.02.2021

Annexure R24 (f) TRUE COPY OF THE DGO NO.344/2019 DATED 03.03.2019 OF THE 2ND RESPONDENT

Annexure R24 (g) TRUE COPY OF THE ORDER G.O. (MS) NO.129/2020/HOME DATED 18.06.2020

Annexure R41 (a) TRUE COPY OF THE ORDER G.O (MS) NO.129/2020/HOME DATED 18.06.2020

Annexure R41 (b) TRUE COPY OF THE ORDER G.O (MS) NO.174/2013/HOME DATED 05.07.2013

Annexure R41 (c) TRUE COPY OF THE ORDER G.O. (MS) NO, 199/2020/HOME DATED 22.10.2020

Annexure R41 (d) TRUE COPY OF THE ORDER G.O (MS) NO.198/2020/HOME DATED 22.10.2020

Annexure R41 (e) TRUE COPY OF THE ORDER G.O. (MS) NO.34/2021/HOME DATED 10.02.2021

Annexure R41 (f) TRUE COPY OF THE DGO NO.344/2019 DATED 03.03.2019 ISSUED BY THE 2ND RESPONDENT

Annexure R41 (g) TRUE COPY OF THE PROCEEDINGS OF THE FINAL SENIORITY LIST OF SUB INSPECTORS OF POLICE IN KERALA CIVIL POLICE CADRE AS ON 31.12.2016 PUBLISHED BY THE 3RD RESPONDENT AS PER ORDER NO.E2-135428/ 2021/PHQ DATED 02.01.2022

Exhibit P1 TRUE COPY OF THE ORDER APPOINTING THE PETITIONERS AS SUB INSPECTORS KCP CADRE, NO.E2-32704/2018/PHQ DGO NO.1297 /2019 DATED 17.08.2019 (RELEVANT EXTRACT)



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Exhibit P2 TRUE COPY OF THE ORDER APPOINTING THE 4TH RESPONDENT & OTHERS AS SUB INSPECTORS KERALA CIVIL POLICE, NO.E2-140318/2017/PHQ DGO NO.906 /2019 DATED 29.06.2019 (RELEVANT EXTRACT)

Exhibit P3 TRUE COPY OF THE ORDER APPOINTING THE OTHER RESPONDENTS AS SUB INSPECTORS KERALA CIVIL POLICE, NO.E2-162565/2019/PHQ DGO NO.867 / 2021/PHQ DATED 15.03.2021 (RELEVANT EXTRACT)

Exhibit P4 TRUE COPY OF THE AMENDED ORIGINAL APPLICATION O.A. (EKM) NO.646/2021 DATED 01.04.2022

Exhibit P5 TRUE COPY OF THE MISCELLANEOUS APPLICATION FILED BY RESPONDENTS 1 & 2 IN O.A.646/2021 DATED 22.03.2022

Exhibit.P5(a) TRUE COPY OF THE REPLY STATEMENT FILED BY THE 2ND RESPONDENT DATED 3.8.21

Exhibit P6 TRUE COPY OF THE REPLY STATEMENT FILED ON BEHALF OF RESPONDENTS 5 TO 23, 25 TO 30, 32, 33 AND 35 TO 40 IN O.A.NO.646/2021 DATED 04.06.2021

Exhibit.P7 TRUE COPY OF THE REPLY STATEMENT FILED ON BEHALF OF RESPONDENTS 24, 31 AND 34 IN O.A.NO.646/2021 DATED 24.06.2021

Exhibit.P8 TRUE COPY OF THE REPLY STATEMENT FILED ON BY RESPONDENTS 41 & 42 IN O.A.NO.646/2021 DATED 04.04.2022

Exhibit P9 TRUE COPY OF THE ORDER IN O.A. (EKM) NO.646/2021 DATED 31.05.2022

**APPENDIX OF OP(KAT) 246/2022**

PETITIONER ANNEXURES

- Annexure-A1 A TRUE COPY OF THE NOTIFICATION ISSUED IN THE GAZETTE DATED 28.09.2007 (CATEGORY NOS. 315/2007 TO 318/2007)
- Annexure2 A TRUE COPY OF THE RANK LIST PUBLISHED ON 11.09.2013 BY THE PUBLIC SERVICE COMMISSION (RANKED LIST NO. 394/13/SS VI CAT. NO. 315/2007.
- Annexure-A3 A TRUE COPY OF THE APPOINTMENT ORDER NO. TRG.I/21494/15/KEPA DATED 12.02.2016 OF THE 1 ST APPLICANT
- Annexure-A4 A TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-I/21494/15/KEPA DATED 12.02.2016 ISSUED TO THE 2 ND RESPONDENT.
- Annexure-A5 A TRUE COPY OF THE ADVICE MEMO NO. RODIII(1)702/08 DATED 20.01.2014 OF THE 3 RD APPLICANT.
- Annexure6 A TRUE COPY OF THE LETTER NO.S4-8461/08 DATED 25.03.2010 ISSUED BY THE DIRECTOR GENERAL OF POLICE, THIRUVANANTHAPURAM TO THE ADDITIONAL CHIEF SECRETARY, GOVERNMENT.
- Annexure-A7 A TRUE COPY OF THE G.O.(P) NO. 268/2010/HOME, THIRUVANANTHAPURAM, DATED 10.12.2010 ISSUED BY THE GOVERNMENT.
- Annexure-A8 A TRUE COPY OF THE G.O.(P) NO. 30/ 2011/HOME DATED 05.02.2011.
- Annexure-A9 A TRUE COPY OF THE LETTER NO. E2/40565/2013/PHQ DATED 07.06.2013 ISSUED BY THE STATE POLICE CHIEF TO THE GOVERNMENT.
- Annexure-A10 A TRUE COPY OF THE LETTER NO. L5-90239/2014/PHQ DATED 02.09.2014 SUBMITTED BY THE STATE POLICE CHIEF TO THE ADDITIONAL CHIEF SECRETARY TO GOVERNMENT.
- Annexure-A11 A TRUE COPY OF THE G.O.(P) NO. 2865/2014/HOME DATED 29.10.2014.
- Annexure-A12 A TRUE COPY OF THE GAZETTE NOTIFICATION DATED 14.01.2008 (CATEGORY NO.11/2008 TO 14/2008).
- Annexure-A13 A TRUE COPY OF THE RANK LIST PUBLISHED BY THE PUBLIC SERVICE COMMISSION FOR



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APPOINTMENT TO THE POST OF SUB INSPECTOR OF POLICE (TRAINING) IN POLICE (DISTRICT) ARMED RESERVE OPEN, DATED 11.09.2013. (RANKED LIST NO. 395/13/SS VI CAT. NO. 011/2008)

Annexure-A14 A TRUE COPY OF THE ORDER DATED 24.01.2014 IN O.A. NO. 2340/2013.

Annexure-A15 A TRUE COPY OF THE JUDGMENT DATED 28.01.2015 IN O.P.(KAT) NO. 64 OF 2014(Z).

Annexure-A16 A TRUE COPY OF THE JUDGMENT DATED 28.06.2019 IN O.A. NO. 18/2019.

Annexure-A17 A TRUE COPY OF THE RELEVANT EXTRACT OF THE ORDER NO. E2-164877/2019/PHQ DATED 31.01.2020 OF THE DEPUTY INSPECTOR GENERAL OF POLICE (HEADQUARTERS), THE 3 RD RESPONDENT ALONG WITH THE SENIORITY LIST.

Annexure-A18 A TRUE COPY OF THE OBJECTION PREFERRED BY THE 3RD APPLICANT.

Annexure-A19 A TRUE COPY OF THE ORDER NO. E2-164877/2019/PHQ DATED 14.02.2020 ISSUED BY THE 3 RD RESPONDENT.

Joint Application JOINT APPLICATION

Annexure-A20 A TRUE COPY OF THE ORDER DATED 28.05.2018 GRANTING PROMOTION TO THE SUB INSPECTORS IN THE ARMED RESERVE TO THE POST OF RESERVE INSPECTORS.

Annexure-A21 A TRUE COPY OF THE ORDER DATED 21.08.2020 ISSUED BY THE 2 ND RESPONDENT STATE POLICE CHIEF. NO. A7- 103022/2020/PHQ.

Annexure-A22 A TRUE COPY OF THE ORDER DATED 09.11.2020 ISSUED BY THE 2 ND RESPONDENT STATE POLICE CHIEF ALONG WITH THE SELECT LIST OF SUB INSPECTOR FOR PROMOTION AS INSPECTORS. NO.A4-138888/2020/PHQ

Annexure-A23 A TRUE COPY OF THE RELEVANT EXTRACTS FROM THE SENIORITY LIST PUBLISHED ON 31.01.2020, SHOWING THE NAME OF THE CANDIDATES FROM SL. NOS. 1688 TO 1723.

Annexure-R21 (a) TRUE COPY OF THE DGO NO. 1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2 ND RESPONDENT.

Annexure-R21 (b) TRUE COPY OF THE DGO NO. 906/2019 DATED 29.06.2019 OF THE INSPECTOR GENERAL OF



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POLICE ON BEHALF OF THE 2ND RESPONDENT.

Annexure-R21 (c) TRUE COPY OF THE G.O.(MS.) NO. 199/2020/HOME DATED 22.10.2020.

Annexure-R21 (d) TRUE COPY OF THE G.O.(MS.) NO. 198/2020/HOME DATED 22.10.2020.

Annexure-R21 (e) TRUE COPY OF THE G.O.(MS.) NO. 34/2021/HOME DATED 10.02.2021.

Annexure-R21 (f) TRUE COPY OF THE DGO NO. 344/2019 DATED 03.03.2019 OF THE 2ND RESPONDENT.

Annexure-R21 (g) TRUE COPY OF THE G.O.(MS.) NO. 129/2020/HOME DATED 18.06.2020.

Annexure-A24 A TRUE COPY OF THE ORDER DATED 31.03.2021 IN O.A. (EKM) NO. 646/2021 ISSUED BY THIS HON'BLE TRIBUNAL.

Annexure-A25 A TRUE COPY OF THE PROCEEDINGS DATED 17.10.2021 ALONG WITH ANNEXURE A1 COMBINED SELECT LIST OF SUB INSPECTORS

Annexure-R4 (a) TRUE COPY OF THE DGO NO. 1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR OF POLICE ON BEHALF OF THE 2ND RESPONDENT.

Annexure-R4 (b) TRUE COPY OF THE DGO NO. 906/2019 DATED 29.06.2019 OF THE INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2ND RESPONDENT.

Annexure-R2 (a) A TRUE COPY OF THE SRO NO. 197/2022 DATED 28.02.2022 G.O.(P) NO. 18/2022/HOME (A) DEPT.

Annexure-R2 (b) A TRUE COPY OF THE G.O.(MS.) NO. 51/2022/HOME (E) DEPT. DATED 17.03.2022.

Annexure-A26 A TRUE COPY OF THE G.O.(P) NO. 18/2022/HOME DATED 28.02.2022 (SRO NO. 197/2022) PUBLISHED IN THE GAZETTE DATED 01.03.2022

Exhibit1 TRUE COPY OF THE O.A.(EKM)944/2020 ALONG WITH ANNEXURES-A1 TO A19

Exhibit-P2 M.A NO. 1720 OF 2020 ALONG WITH ANNEXURES A-20 TO A-22.

Exhibit-P3 TRUE COPY OF M.A.(EKM)NO.676 OF 2021 ALONG WITH ANNEXURE-A23

Exhibit-P4 TRUE COPY OF THE REPLY STATEMENT OF RESPONDENTS 21 AND 23 ALONG WITH ANNEXURES-R21 (A) TO R21 (G)

Exhibit-P5 ADOPTION MEMO FILED BY THE SENIOR GOVERNMENT



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PLEADER TO ADOPT THE REPLY STATEMENT FILED
IN O.A. (EKM) 646/2021

- Exhibit-P6 REJOINDER FILED BY THE APPLICANTS TO THE
REPLY AFFIDAVIT FILED BY THE RESPONDENTS IN
O.A. (EKM) 844/2020 ALONG WITH ANNEXURES-A24
AND A25
- Exhibit-P7 A TRUE COPY OF THE REPLY STATEMENT FILED BY
THE RESPONDENTS 4 TO 20, 22, 24 TO 39 ALONG
WITH ANNEXURES-R4 (A) AND R4 (B)
- Exhibit-P8 TRUE COPY OF THE M.A. FOR VACATING INTERIM
ORDER ALONG WITH ANNEXURES-R2 (A) AND R2 (B)
- Exhibit9 TRUE COPY OF THE MISCELLANEOUS APPLICATION
FOR AMENDMENT ALONG WITH ANNEXURE A-26
- Exhibit-P10 TRUE COPY OF THE ORDER DATED 31.05.2022 IN
O.A. (EKM) NO. 844/2020 OF THE KAT

**APPENDIX OF OP(KAT) 268/2022**

PETITIONER ANNEXURES

AnnexureA1	TRUE COPY OF THE GOVERNMENT ORDER NO. 196/95/ HOME DATED 26.07.1995
AnnexureA2	TRUE COPY OF THE RANKED LIST PUBLISHED BY THE PUBLIC SERVICE COMMISSION WITH EFFECT FROM 11.09.2013
AnnexureA3	TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-I/5687/16/KEPA DATED 19.04.2016 ISSUED TO THE 1ST APPLICANT BY THE PUBLIC SERVICE COMMISSION (LEGIBLE COPY PRODUCED)
AnnexureA4	TRUE COPY OF THE APPOINTMENT ORDER TRG-I/5687/16/KEPA DATED 19.04.2016 ISSUED TO THE 2ND APPLICANT BY THE PUBLIC SERVICE COMMISSION (LEGIBLE COPY PRODUCED)
AnnexureA5	TRUE COPY OF THE APPOINTMENT ORDER TRG-I/5687/16/KEPA DATED 19.04.2016 ISSUED TO THE 3RD APPLICANT BY THE PUBLIC SERVICE COMMISSION. (LEGIBLE COPY PRODUCED)
AnnexureA6	TRUE COPY OF THE APPOINTMENT ORDER TRG-I/5687/16/KEPA DATED 09.04.2016 ISSUED TO THE 4TH APPLICANT BY THE PUBLIC SERVICE COMMISSION. (LEGIBLE COPY PRODUCED)
AnnexureA7	TRUE COPY OF THE APPOINTMENT ORDER TRG-I/5687/16/KEPA DATED 19.04.2016 ISSUED TO THE 5TH APPLICANT BY THE PUBLIC SERVICE COMMISSION
AnnexureA8	TRUE COPY OF THE APPOINTMENT ORDER TRG-I/5687/16/KEPA DATED 19.04.2016 ISSUED TO THE 6TH APPLICANT BY THE PUBLIC SERVICE COMMISSION
AnnexureA9	TRUE COPY OF THE APPOINTMENT ORDER TRG-I/5687/16/KEPA DATED 19.04.2016 ISSUED TO THE 7TH APPLICANT BY THE PUBLIC SERVICE COMMISSION
AnnexureA10	TRUE COPY OF THE GOVERNMENT ORDER, G.O. (MS.) NO. 377/HOME DATED 19.07.1962 (TYPED COPY PRODUCED)
Annexure11	TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS.) NO. 252/HOME DATED 17.05.1963 (TYPED COPY PRODUCED)
AnnexureA12	TRUE COPY OF THE RANKED LIST NO. 395/13/SS



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VI,CAT. NO. 011/2008 PUBLISHED BY THE PSC WITH EFFECT FROM 11.09.2013

AnnexureA13 TRUE COPY OF THE GOVERNMENT ORDER G.O. (P) NO. 268/2010/HOME DATED 10.12.2010.

AnnexureA14 TRUE COPY OF THE REPLY STATEMENT FILED BY THE 1ST RESPONDENT IN O.A. NO. 2340/2013

AnnexureA15 TRUE COPY OF THE REPLY STATEMENT FILED BY THE 2ND RESPONDENT IN O.A. NO. 2340/2013 DATED 05.12.2013.

AnnexureA15 (a) TRUE COPY OF THE REPLY FILED BY THE PUBLIC SERVICE COMMISSION IN O.A. NO. 2340/2013

AnnexureA16 TRUE COPY OF THE ORDER DATED 24.01.2014 IN O.A. NO. 2340/2013 ISSUED BY THE TRIBUNAL DISMISSING THE O.A

AnnexureA17 TRUE COPY OF THE JUDGMENT DATED 28.01.2015 IN O.P. (KAT) NO. 64/2014

AnnexureA18 TRUE COPY OF THE JUDGMENT DATED 08.07.2003 IN O.P. NO. 14881/1998 OF THE HON'BLE HIGH COURT OF KERALA

AnnexureA19 TRUE COPY OF THE JUDGMENT DATED 08.07.2003 IN O.P. NO. 15487/1998 OF THE HON'BLE HIGH COURT OF KERALA

AnnexureA20 TRUE COPY OF THE GOVERNMENT ORDER G.O. (P) NO. 2865/2014/HOME DATED 29.10.2014.

AnnexureA21 TRUE COPY OF THE ORDER NO. E2-164877/2019/PHQ DATED 14.02.2020 AND THE RELEVANT EXTRACT OF THE SENIORITY LIST ATTACHED TO THE SAME

AnnexureA22 TRUE COPY OF THE ORDER NO. E2-119589/2021/PHQ DATED 08.09.2021 ISSUED BY THE 2ND RESPONDENT.

AnnexureA23 TRUE COPY OF THE ANNEXURE 1 SENIORITY LIST. (LEGIBLE COPY PRODUCED)

AnnexureA24 TRUE COPY OF THE COVERING LETTER NO. A4-130001/2021/PHQ DATED 17.10.2021 ISSUED BY THE 2ND RESPONDENT.

AnnexureA24A TRUE COPY OF THE ANNEXURE 1 APPENDED ALONG WITH ANNEXURE A24 COMMUNICATION (LEGIBLE COPY PRODUCED)

ExhibitP1 A PHOTOCOPY OF THE ABOVE AMENDED O.A. (EKM) NO. 1266/2021 ALONG WITH ANNEXURES A-1 TO A-24 (A).



2023/KER/37275

OP(KAT).Nos. 198/2022 and connected cases

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ExhibitP2

A TRUE COPY OF THE ADOPTION MEMO ALONG WITH
THE REPLY STATEMENT IN OA (EKM) NO. 646 OF
2021

ExhibitP3

A PHOTOCOPY OF THE ORDER DATED 31.05.2022 IN
O.A. (EKM) NO. 1266/2020



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APPENDIX OF OP(KAT) 271/2022

PETITIONER ANNEXURES

Annexure A1	TRUE COPY OF THE ADVICE MEMO ISSUED TO THE 1ST APPLICANT DATED 11/11/2015 ISSUED BY THE KERALA PUBLIC SERVICE COMMISSION
Annexure A2	TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-I/21494/15/KEPA DATED 12/02/2016 OF THE 1ST APPLICANT
Annexure A3	TRUE COPY OF THE NOTIFICATION DATED 14/1/2008 FOR THE POST OF SUB INSPECTOR OF POLICE (TRAINEE)
Annexure A4	TRUE COPY OF THE APPOINTMENT ORDER NO. TRG-I/15351/13/KEPA DATED 25/04/2014 OF THE 20TH RESPONDENT.
Annexure A5	TRUE COPY OF THE LETTER NO. 38213/A3/2016/HOME DATED 23/5/2016 OF THE 1ST RESPONDENT
Annexure A6	TRUE EXTRACT COPY OF STATEWIDE COMBINED SENIORITY LIST OF SUB INSPECTOR OF POLICE PUBLISHED AS PER ORDER NO.E2-164877/2019/PHQ DATED 14/02/2020
Annexure A7	TRUE COPY OF THE G.O (P) NO. 268/2010/HOME DATED 10.12.2010
Annexure A8	TRUE COPY OF THE APPEAL PREFERRED BY THE APPLICANTS BEFORE THE 1ST RESPONDENT ALONG WITH THE LETTER OF THE 1ST RESPONDENT ALONG WITH THE LETTER OF THE 1ST RESPONDENT DATED 29/12/2020
Annexure A9	TRUE COPY OF THE LETTER NO. A4-138888/2020/PHQ DATED 9/11/2020 OF THE 2ND RESPONDENT SEEKING THE DETAILS OF OFFICERS ALONG WITH ANNEXURE I.
Annexure A10	TRUE COPY OF THE JUDGMENT IN OP (KAT) NO. 56/2014
Annexure A11	TRUE COPY OF THE ORDER OF THE TRIBUNAL IN OA NO. 2251/2013
Annexure A12	TRUE COPY OF THE COMMUNICATION ISSUED BY THE PUBLIC INFORMATION OFFICER, KERALA POLICE ACADEMY DATED 19.12.2016
Annexure A13	TRUE COPY OF THE COMPARATIVE STATEMENT OF THE CANDIDATES INCLUDED IN BOTH THE LIST OF



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SUB INSPECTOR OF POLICE IN DISTRICT ARMED
RESERVE AND GENERAL EXECUTIVE BRANCH.

- Annexure A14 TRUE COPY OF THE G.O (MS) NO. 34/2021/HOME
DATED 10.02.2021
- Annexure A15 TRUE COPY OF THE ORDER OF THE HONOURABLE
TRIBUNAL DATED 19-02-2012 IN OA 452/2021
- Annexure A16 TRUE COPY OF THE DGO NO. 897/2012 DATED
13.06.2012 ISSUED BY THE 2ND RESPONDENT
- Annexure A17 TRUE COPY OF THE DGO NO. 803/2018 DATED
26.05.2018 ISSUED BY THE 2ND RESPONDENT
- Annexure A18 TRUE COPY OF THE PROMOTION ORDER, DGO NO.
2191/2019/PHQ DATED 21.12.2019 ISSUED BY THE
2NDE RESPONDENT.
- AnnexureA19 TRUE COPY OF THE PROMOTION ORDER, SO.NO.
170/2020/KR DATED 24/11/2020 ISSUED BY THE
3RD RESPONDENT.
- Annexure A20 TRUE COPY OF THE PROMOTION ORDER SO NO.
181/2020/KR DATED 16.12.2020 ISSUED BY THE
3RD RESPONDENT
- Annexure A21 TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED
ON KERALA GAZETTE DATED 19TH JUNE 2011
- Annexure A22 TRUE COPY OF THE DPC LIST OF 2011 PUBLISHED
ON KERALA GAZETTE DATED 14TH JUNE 2011
- Annexure A23 TRUE COPY OF THE SELECT LISTS OF SIS FIT FOR
PROMOTION AS CIS OF POLICE PUBLISHED ON
KERALA GAZETTE DATED 27TH SEPTEMBER 2011
- Annexure A24 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED
IN KERALA GAZETTE DATED 7TH FEBRUARY 2012
- Annexure A25 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED
IN KERALA GAZETTE DATED 13TH MARCH 2012
- Annexure A26 TRUE COPY OF THE DPC LIST OF 2012 PUBLISHED
IN KERALA GAZETTE DATED 29TH MAY, 2012
- Annexure A27 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED
IN KERALA GAZETTE DATED 8TH JANUARY, 2013
- Annexure A28 TRUE COPY OF THE DPC LIST OF 2013 PUBLISHED
IN KERALA GAZETTE DATED 13TH AUGUST, 2013
- Annexure A29 TRUE COPY OF THE GENERAL EXECUTIVE BRACH,
INSPECTOR OF POLICE PUBLISHED ON KERALA
GAZETTE DATED 9TH OCTOBER, 2012
- Annexure A30 TRUE COPY OF THE GENERAL EXECUTIVE BRACH,
INSPECTOR OF POLICE PUBLISHED ON KERALA



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GAZETTE DATED 24TH DECEMBER 2013

Annexure A31	TRUE COPY OF THE COMMUNICATION DATED 02/09/2014 ISSUED BY THE STATE POLICE CHIEF
Annexure A32	TRUE COPY OF THE G.O (P) NO. 2865/2014/HOME DATED 29/10/2014
Annexure A33	TRUE COPY OF THE ORDER DATED 23/05/2016 ISSUED BY THE GOVERNMENT
Annexure A34	TRUE COPY OF THE NOTIFICATION DATED 08/03/2013
Annexure A35	TRUE COPY OF THE NOTIFICATION DATED 06/04/2016
Annexure A36	TRUE COPY OF THE NOTIFICATION DATED 22/07/2013
Annexure A37	TRUE COPY OF THE JUDGMENT DATED 28/01/2015 IN OP (KAT) NO. 56/2014
Annexure A38	TRUE COPY OF THE G.O (P) NO. 2865/2014/HOME DATED 29/10/2014
Annexure A39	TRUE COPY OF THE ORDER DATED 23/05/2016
Annexure A40	TRUE COPY OF THE ORDER ISSUED BY THE STATE POLICE CHIEF ISSUED AN ORDER DGO NO. 293/2022/PHQ DATED 6/2/2022
Annexure A41	TRUE COPY OF THE ORDER, GO(P) NO. 18/2022/HOME DATED 28/02/2022 ISSUED BY THE GOVERNMENT.
Annexure R 5 A	TRUE COPY OF GO P NO. 2865/2014/HOME DATED 29/10/2014
Annexure R 5 B	TRUE COPY OF THE ORDER NO. A1/384/2014/PT DATED 12/6/2015 ISSUED BY ADDITIONAL DIRECTOR GENERAL OF POLICE (TRAINING) THIRUVANANTHAPURAM.
Annexure R5 C	TRUE COPY S.O.NO. 64/2015 DATED 15/6/2015
Annexure R5 D	TRUE COPY OF D.O.NO. 878/15 DR DATED 4/11/2015 ISSUED BY THE DISTRICT POLICE CHIEF
Annexure R5 E	TRUE COPY OF DGO NO.1297/2019 DATED 17/8/2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE
Exhibit P1	TRUE COPY OF OA EKM 646/2021 FILED BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL ALONG WITH ANNEXURES



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Exhibit P2	REPLY STATEMENT FILED ON BEHALF OF THE RESPONDENTS 5 TO 30,32,33 AND 35 TO 40
Exhibit P3	REJOINDER FILED THE APPLICANTS TO THE REPLY STATEMENT FILED BY THE RESPONDENTS 5 TO 23,25 TO 30, 32,33 &35 TO 40
Exhibit P4	REPLY STATEMENT FILED BY THE SECOND REPENDENT
Exhibit P4(a)	MISCELLANEOUS APPLICATION FILED BY RESPONDENTS 1-4 TO VACATE THE INTERIM ORDE
Exhibit P5	REPLY STATEMENT FILED BY THE REPENDENTS 24, 31 & 34
Exhibit P6	REJOINDER FILED BY THE APPLICANTS TO THE REPLY STATEMENT FILED BY THE 2ND RESPONDENT
Exhibit P7	REJOINDER FILED BY THE APPLICANTS TO THE REPLY STATEMENT FILED BY THE RESPONDENT NOS. 24,31 &34
Exhibit P8	REPLY STATEMENT FILED BY THE ADDITIONAL RESPONDENTS 41 & 42
Exhibit9	MA(EKM) 802/2021 FILED BEFORE THE HON'BLE KERALA ADMINISTRATIVE TRIBUNAL
Exhibit10	MA(EKM) 837/2021 FILED BEFORE THE HON'BLE KERALA ADMINISTRATIVE TRIBUNAL
Exhibit11	JUDGMENT IN OA(EKM) 646/2021



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APPENDIX OF OP(KAT) 316/2022

PETITIONER ANNEXURES

Annexure A1	TRUE COPY OF THE RELEVANT PAGES OF THE FINALIZED STATEWIDE SENIORITY LIST WITH NO. E 2-135428/2021/PHQ OF SUB INSPECTORS OF POLICE IN KCP AS ON 31.12.2016 ISSUED BY THE 1ST RESPONDENT
Annexure A2	TRUE COPY OF THE ORDER NO. A4-138888/2020/PHQ DATED 09-11.2020 ALONG WITH ANNEXURE I THERETO, ISSUED BY THE 1ST RESPONDENT.
Annexure A3	THE TRUE COPY OF THE ORDER NO. A4/130001/2021/PHQ DATED 17.10.2021 AND ANNEXURE THERETO, ISSUED BY THE 1ST RESPONDENT.
Annexure A4	TANNEXURE A4: THE TRUE COPY OF THE LIST OF GAZETTED OFFICERS WHO ARE DUE TO RETIE FROM SERVICE DURING 2022 ISSUED BY THE 2ND RESPONDENT VIDE ORDER A6/122730/ 2021/PHQ DATED 17.01.2022.
Annexure A5	THE TRUE COPY OF CIRCULAR NO. 1053/ RULES-1/92/P&ARD DATED 26.05.1992 ISSUED BY P&ARD DEPARTMENT.
Annexure A6	THE TRUE COPY OF CIRCULAR NO. 9481/RULES-1/95-2/P&ARD DATED 03.07.1995 ISSUED BY P&ARD DEPARTMENT.
Annexure A7	THE TRUE COPY OF CIRCULAR NO. RULES 1/17/2017 P&ARD DATED 19.01.2017 ISSUED BY P&ARD DEPARTMENT.
Annexure A8	THE TRUE COPY OF CIRCULAR NO. RULES-1/66/P&ARD DATED 01.02.2017 ISSUED BY P&ARD DEPARTMENT
Annexure A9	THE TRUE COPY OF INTERIM ORDER IN O.A. (EKM) NO. 646/2021 DATED 31.03.2021.
Annexure A10	THE TRUE COPY OF DGO NO. 2226/2021/PHQ DATED 02.10.2021 ISSUED BY THE 2ND RESPONDENT.
Annexure A10(a)	THE TRUE COPY OF DGO NO. 2466/2021/PHQ DATED 03.11.2021 ISSUED BY THE 2ND RESPONDENT.
Annexur A10 (b)	THE TRUE COPY OF DGO NO. 205/ 2022/PHQ DATED 25.01.2022 ISSUED BY THE 2ND RESPONDENT.
Miscellaneous	MISCELLANEOUS APPLICATION



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OP(KAT).Nos. 198/2022 and connected cases

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Application

Annexure A11

THE TRUE COPY OF THE JUDGMENT IN O.A. (EKM)
NO. 646/2021 DATED 31.05.2022 BEFORE THE
KERALA ADMINISTRATIVE TRIBUNAL,
THIRUVANANTHAPURAM.

Exhibit P1

COPY OF THE ORIGINAL APPLICATION

Exhibit P2

A PHOTOCOPY OF THE M.A NO.1111 OF 2022 IN OA
NO. 362 OF 2022 ALONG WITH ADDITIONAL
DOCUMENT.

Exhibit P3

A COPY OF THE ORDER DATED 23.06.2022 IN O.A.
NO. 362/2022.



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APPENDIX OF OP(KAT) 318/2022

PETITIONER ANNEXURES

Annexure A1	TRUE COPY OF THE RELEVANT PAGES OF THE SENIORITY LIST WITH NO. E 2-164877/2019/PHQ DATED 31.01.2020 ISSUED BY THE 3RD RESPONDENT.
Annexure A2	TRUE COPY OF THE RELEVANT FINALIZED STATE WIDE SENIORITY LIST OF SUB INSPECTORS OF POLICE OF KERALA CIVIL POLICE CADRE (KCP) WITH ORDER NO. E2-135428/ 2021/PHQ DATED 02.01.2022.
Annexure A3	TRUE COPY OF THE AMENDMENT OF KERALA POLICE SERVICE (AMENDMENT SPECIAL RULES G.O.(P) NO. 18/2002/ HOME DATED, THIRUVANANTHAPURAM 28.02.2022.
Annexure A4	TRUE COPY OF THE ORDER PASSED BY THE HONOURABLE, TRIBUNAL IN O.A. (EKM) NO. 646/2021 AND CONNECTED CASES DATED 31.05.2022.
Miscellaneous Application	MISCELLANEOUS APPLICATION
Exhibit P1	PHOTOCOPY OF ORIGINAL APPLICATION
Exhibit P2	COPY OF ORDER DATED, 23.06.2022 IN OA NO. 994/2022



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APPENDIX OF OP(KAT) 328/2022

PETITIONER ANNEXURES

Annexure A1	TRUE COPY OF THE ADVICE MEMO ISSUED TO THE 1ST APPLICANT DATED 11.11.2015 BY THE KERALA PUBLIC SERVICE COMMISSION.
Annexure A2	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG.1/21494/15/KEPA DATED 12.02.2016 OF THE 1ST APPLICANT.
Annexure A3	TRUE COPY OF THE GAZETTE NOTIFICATION DATED 14.01.2008 FOR THE POST OF SUB INSPECTOR OF POLICE (TRAINEE).
Annexure A4	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG-I/15351/13/KEPA DATED 25.04.2014 OF THE 20TH RESPONDENT
Annexure A5	TRUE COPY THE LETTER NO.38213/A3/2016/HOME DATED 23.05.2016 OF THE 1ST RESPONDENT.
Annexure A6	TRUE COPY OF THE EXTRACT OF STATEWIDE COMBINED SENIORITY LIST OF SUB INSPECTOR OF POLICE PUBLISHED AS PER ORDER NO.E2-164877/2019/PHQ DATED 14.02.2020
Annexure A7	TRUE COPY OF G.O(P)NO.268/2010/HOME DATED 10.12.2010
Annexure A8	TRUE COPY OF THE APPEAL PREFERRED BY THE APPLICANTS BEFORE THE 1ST RESPONDENT ALONG WITH THE LETTER OF THE 1ST RESPONDENT BEARING NO.A5/351/2020/HOME DATED 29.12.2020.
Annexure A9	TRUE COPY OF THE LETTER NO.A4-138888/2020/PHQ DATED 9.11.2020 OF THE 2ND RESPONDENT SEEKING THE DETAILS OF OFFICERS ALONG WITH ANNEXURE-1
Annexure A10	TRUE COPY OF THE JUDGMENT IN OP(KAT)NO.56/2014
Annexure A11	TRUE COPY OF THE ORDER OF THE TRIBUNAL IN OA.NO.2251/2013
Annexure A12	TRUE COPY OF THE COMMUNICATION BEARING NO.G3-29054/2016/KEPA DATED 19.12.2016 ISSUED BY THE PUBLIC INFORMATION OFFICER, KERALA POLICE ACADEMY
Annexure A13	TRUE COPY OF THE COMPARATIVE STATEMENT OF THE CANDIDATES INCLUDED IN BOTH THE LIST OF



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SUB INSPECTOR OF POLICE IN DISTRICT ARMED
RESERVE AND GENERAL EXECUTIVE BRANCH.

- Annexure A14 TRUE COPY OF G.O(MS)NO.34/2021/HOME DATED
10.02.2021
- Annexure A15 TRUE COPY OF ORDER OF THE HON'BLE TRIBUNAL
DATED 19.02.2021 IN O.A.452/2021
- Annexure A16 TRUE COPY OF LETTER BEARING DGO NO. 897/2012
DATED 13.06.2012 ISSUED BY THE 2ND
RESPONDENT
- Annexure A17 TRUE COPY OF DGO NO.803/2018 DATED
26.05.2018 ISSUED BY THE 2ND RESPONDENT.
- Annexure A18 TRUE COPY OF DGO NO.2191/2019/PHQ DATED
21.12.2019 ISSUED BY THE 2ND RESPONDENT
- Annexure A19 TRUE COPY OF THE PROMOTION ORDER BEARING
S.O.NO.170/2020/KR DATED 24.11.2020 ISSUED
BY THE 3RD RESPONDENT.
- Annexure A20 TRUE COPY OF THE PROMOTION ORDER SO
NO.181/2020/KR DATED 16.12.2020 ISSUED BY
THE 3RD RESPONDENT.
- Annexure A21 TRUE COPY OF THE NOTIFICATION
NO.T4/42055/2011 DATED 28.06.2011 PUBLISHED
IN KERALA GAZETTE DATED 19.07.2011.
- Annexure A22 TRUE COPY OF THE NOTIFICATION
NO.T4/18388/2011 DATED 25.05.2011 PUBLISHED
IN KERALA GAZETTE DATED 14.06.2011
- Annexure A23 TRUE COPY OF NOTIFICATION NO.T4/33227/2011
DATED 07.09.2011 PUBLISHED IN KERALA GAZETTE
DATED 27.09.2011
- Annexure A24 TRUE COPY OF THE ERATTUM NOTIFICATION
NO.94939/2009 DATED 20.01.2012 PUBLISHED IN
KERALA GAZETTE DATED 07.02.2012
- Annexure A25 TRUE COPY OF THE NOTIFICATION
NO.T4/81950/2011 DATED 28.02.2012 PUBLISHED
IN KERALA GAZETTE DATED 13.03.2012
- Annexure A26 TRUE COPY OF THE NOTIFICATION
NO.T4/22947/2012 DATED 11.05.2012 PUBLISHED
IN KERALA GAZETTE DATED 29TH MAY, 2012
- Annexure A27 TRUE COPY OF THE NOTIFICATION
NO.T4/101175/2011 DATED 15.12.2012 PUBLISHED
IN KERALA GAZETTE DATED 8TH JANUARY, 2013.
- Annexure A28 TRUE COPY OF THE NOTIFICATION NO.T4-
69355/2012 DATED 22.07.2013 PUBLISHED IN



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KERALA GAZETTE 13TH AUGUST, 2013.

- Annexure A29 TRUE COPY OF THE NOTIFICATION NO.T4-78250/2012 DATED 27.09.2012 PUBLISHED IN KERALA GAZETTE DATED 9TH OCTOBER, 2012
- Annexure A30 TRUE COPY OF THE NOTIFICATION NO.T4-88014/2013 DATED 29.11.2013 PUBLISHED IN KERALA GAZETTE DATED 24.12.2013
- Annexure A31 TRUE COPY OF THE COMMUNICATION NO.L5-90239/2014/PHQ DATED 02.09.2014 ISSUED BY THE STATE POLICE CHIEF.
- Annexure A32 TRUE COPY OF G.O(P)NO.2865/2014/HOME DATED 29.10.2014.
- Annexure A33 TRUE COPY OF ORDER DATED 23.05.2016 ISSUED BY THE GOVERNMENT
- Annexure A34 TRUE COPY OF NOTIFICATION NO.T4-115082/2012 DATED 8.03.2013 PUBLISHED IN KERALA GAZETTE DATED 02.04.2013.
- Annexure A35 TRUE COPY OF THE NOTIFICATION NO.T4/34505/2016 DATED 06.04.2016 PUBLISHED IN KERALA GAZETTE DATED 26.04.2016.
- Annexure A36 TRUE COPY OF THE NOTIFICATION NO.T4-69355/2012 DATED 22.07.2013 PUBLISHED IN KERALA GAZETTE DATED 13.08.2013.
- Annexure A37 TRUE COPY OF THE JUDGMENT DATED 28.01.2015 IN OP(KAT)56/2014 OF THIS HON'BLE COURT
- Annexure A38 TRUE COPY OF G.O(P) NO.2865/2014/HOME DATED 29.10.2014
- Annexure A39 TRUE COPY OF THE ORDER DATED 23.05.2016 ISSUED BY THE GOVERNMENT.
- Annexure A40 TRUE COPY OF DGO NO.293/2022/PHQ DATED 06.02.2022.
- Annexure A41 TRUE COPY OF G.O(P)NO.18/2022/HOME DATED 28.02.2022
- Annexure R5(a) TRUE COPY OF G.O(P)NO.2865/2014/HOME DATED 29.10.2014.
- Annexure R5(b) TRUE COPY OF ORDER NO.A1/384/2014/PT DATED 12.06.2015 ISSUED BY ADDITIONAL DIRECTOR GENERAL OF POLICE (TRAINING) THIRUVANANTHAPURAM .
- Annexure R5(c) TRUE COPY OF S.O.NO.64/2015 DATED 15.06.2015.



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Annexure R5 (d) TRUE COPY OF D.O.NO.878/15/DR DATED
04.11.2015 ISSUED BY THE DISTRICT POLICE
CHIEF.

Annexure R5 (e) TRUE COPY OF DGO NO.1297/2019 DATED
17.08.2019 ISSUED BY THE DEPUTY INSPECTOR
GENERAL OF POLICE.

Annexure R41 (a) TRUE COPY OF GO (MS)NO.129/2020/HOME DATED
18.06.2020

Annexure R41 (b) TRUE COPY OF G.O(P)NO.174/2013/HOME DATED
05.07.2013.

Annexure R41 (c) TRUE COPY OF G.O (MS)NO.199/2020/HOME DATED
22.10.2020

Annexure R41 (d) TRUE COPY OF G.O (MS)NO.198/2020/HOME DATED
22.10.2020

Annexure R41 (e) TRUE COPY OF G.O (MS) 34/2021/HOME DATED
10.02.2021.

Annexure R41 (f) TRUE COPY OF DGO NO.344/2019 DATED
03.03.2019.

Annexure R41 (g) TRUE COPY OF PROCEEDINGS OF THE DEPUTY
INSPECTOR GENERAL OF
POLICE, THIRUVANANTHAPURAM BEARING ORDER
NO.E2-135428/2021/PHQ DATED 02.01.2021

Annexure R2 (a) TRUE COPY OF G.O(P)NO.18/2022 DATED
28.02.2022

Annexure R2 (b) TRUE COPY OF G.O (MS)NO.51/2022/HOME DATED
17.03.2022

Annexure R24 (a) TRUE COPY OF DGO NO.1297/2019 DATED
27.08.2019 ISSUED BY THE DEPUTY INSPECTOR
GENERAL OF POLICE ON BEHALF OF THE 2ND
RESPONDENT

Annexure R24 (b) TRUE COPY OF DGO NO.906/2019 DATED
29.06.2019 OF THE INSPECTOR GENERAL OF
POLICE ON BEHALF OF THE 2ND RESPONDENT.

Annexure R24 (c) TRUE COPY OF GO (MS)NO.199/2020/ HOME DATED
22.10.2020

Annexure R24 (d) TRUE COPY OF G.O (MS)NO.198/2020/HOME DATED
22.10.2020

Annexure R24 (e) TRUE COPY OF G.O (MS)NO.34/2021/HOME DATED
10.02.2021

Annexure R24 (f) TRUE COPY OF DGO NO.344/2019 DATED
03.03.2019 ISSUED BY THE 2ND RESPONDENT.



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Annexure R24 (g) TRUE COPY OF G.O. (MS)NO.129/2020/HOME DATED 18.06.2020

Annexure RA1 TRUE COPY OF THE ORDER DATED 31.05.2022 IN OA (EKM)NO.646/2021 OF THE HON'BLE TRIBUNAL

Annexure RA2 TRUE COPY OF THE PROCEEDINGS ISSUED BY THE 7TH RESPONDENT VIDE ORDER NO.E2-164877/2019/PHQ DATED 14.02.2020

Annexure RA3 TRUE COPY OF THE RELEVANT PAGES OF THE SENIORITY LIST PUBLISHED VIDE NO.E2-164877/2019/PHQ DATED 14.02.2020.

Annexure RA4 TRUE COPY OF THE COMMUNICATION ISSUED BY THE 6TH RESPONDENT BEARING NO.A4-138888/202/PHQ DATED 09.11.2020.

Exhibit P1 TRUE COPY OF THE AMENDED OA (EKM)/646/2021 FILED BY THE RESPONDENTS DATED 02.04.2022

Exhibit P2 TRUE COPY OF REPLY STATEMENT FILED BY RESPONDENTS 5 TO 23, 25 TO 30, 32, 33, AND 35 TO 40 IN OA (EKM) 646/2021 DATED 04.06.2021

Exhibit P2(a) REPLY STATEMENT FILED BY RESPONDENTS 41 AND 42

Exhibit P3 TRUE COPY OF THE REJOINDER FILED BY THE APPLICANTS TO EXT.P2 REPLY STATEMENT IN OA (EKM) 646/2021 DATED 22.06.2021 BEFORE KAT, THIRUVANANTHAPURAM (ADDL.BENCH ERNAKULAM)

Exhibit P4 TRUE COPY OF THE REPLY STATEMENT FILED BY THE 2ND RESPONDENT IN OA (EKM) 646/2021 DATED 03.08.2021

Exhibit P4(a) TRUE COPY OF MA (EKM) 630/2022 IN OA (EKM) 646/2021 FILED BY THE 2ND RESPONDENT DATED 22.03.2022

Exhibit P5 TRUE COPY OF THE REJOINDER FILED BY THE APPLICANTS TO EXT.P4 REPLY STATEMENT DATED 30.08.2021 BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL.

Exhibit P6 TRUE COPY OF THE REPLY STATEMENT FILED BY RESPONDENTS 24, 31 AND 34 DATED 24.06.2021 BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL

Exhibit P7 TRUE COPY OF REJOINDER FILED BY THE APPLICANTS TO EXT.P6 REPLY STATEMENT DATED 30.08.2021

Exhibit P8 TRUE COPY OF ORDER OF THE TRIBUNAL DATED 31.05.2022 IN OA (EKM) 646/2021



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OP(KAT).Nos. 198/2022 and connected cases

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Exhibit P9	TRUE COPY OF FULL TEXT OF THE SENIORITY LIST DATED 14.02.2020
Exhibit P10	TRUE COPY OF REVIEW APPLICATION NO.17/2022 FILED BY THE PETITIONERS BEFORE THE HON'BLE KERALA ADMINISTRATIVE TRIBUNAL THIRUVANANTHAPURAM (ADDITIONAL BENCH ERNAKULAM) DATED 17.06.2022
Exhibit P11	TRUE COPY OF THE ORDER OF THE HON'BLE KERALA ADMINISTRATIVE TRIBUNAL THIRUVANANTHAPURAM (ADDITIONAL BENCH ERNAKULAM) IN RA (EKM) 17/2022 IN OA (EKM) 646/2021 DATED 05.07.2022

**APPENDIX OF OP(KAT) 329/2022**

PETITIONER ANNEXURES

- Annexure A1 TRUE COPY OF THE NOTIFICATION ISSUED IN GAZETTE DATED 28.09.2007 INVITING APPLICATION FOR THE POST OF SUB INSPECTOR OF POLICE TRAINEE, GENERAL EXECUTIVE BRANCH WITH CATEGORY NO.315/2017-318/2017.
- Annexure A2 TRUE COPY OF THE APPLICATIONS INVITED FOR THE SUB INSPECTOR OF POLICE (TRAINEE) DISTRICT ARMED RESERVE WITH CATEGORY NO.11/2008-14/2008 WITH GAZETTE DATE 14.01.2008.
- Annexure A3 TRUE COPY OF THE ADVICE MADE BY THE PUBLIC SERVICE COMMISSION TO THE 1 ST RESPONDENT WITH NO.RIC(1)/16113/13 GW DATED 11.11.2015.
- Annexure A4 TRUE COPY OF THE ADVICE MADE BY THE PUBLIC SERVICE COMMISSION TO THE 2 ND RESPONDENT WITH NO.RIC(1)/16113/13 GW DATED 11.11.2015.
- Annexure A5 TRUE COPY OF THE RECOMMENDATION MADE BY THE 2 ND PETITIONER TO THE 1 ST PETITIONER DATED 25.03.2010 WITH NO.S4- 8461/08.
- Annexure A6 TRUE COPY OF GO(P)NO.268/ 2010/HOME DATED THIRUVANANTHAPURAM 10.12.2010 ISSUED BY THE 1 ST PETITIONER.
- Annexure A7 TRUE COPY OF GO(P) 30/ 2011/HOME DATED, THIRUVANANTHAPURAM 05.02.2011 ISSUED BY THE 1 ST PETITIONER.
- Annexure A8 TRUE COPY OF THE ORDER PASSED BY THE KERALA ADMINISTRATIVE TRIBUNAL IN OA.2340/2013 DATED 24.01.2014.
- Annexure A9 TRUE COPY OF THE ORDER DATED 28.01.2015 IN OP(KAT) 64 OF 2014(Z).
- Annexure A10 TRUE COPY OF THE RELEVANT PAGES OF RANKED LIST PERTAINING TO SUB INSPECTOR TRAINEE GENERAL EXECUTIVE BRANCH (OPEN) WITH RANK LIST NO.394/13/SS VI WITH CATEGORY NO.315/2007.
- Annexure A10(a) TRUE COPY OF THE RELEVANT PAGES OF RANKED LIST PERTAINING TO SUB INSPECTOR TRAINEE GENERAL EXECUTIVE BRANCH (CONSTABULARY) WITH RANK LIST NO.394/13/SS VI WITH CATEGORY NO.317/2007.



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Annexure A11	TRUE COPY OF RANK LIST PERTAINING TO DISTRICT ARMED RESERVE WITH RANK LIST NO.395/13/SS VI WITH CATEGORY NO.011/2008.
Annexure A12	TRUE COPY OF THE HALL TICKET OF 2 ND RESPONDENT WITH REGISTER NO. S 498 ISSUED BY KERALA PUBLIC SERVICE COMMISSION FOR GENERAL EXECUTIVE SUB INSPECTOR SHOWING THE SELECTION PROCESS.
Annexure A13	TRUE COPY OF THE HALL TICKET ISSUED BY KERALA PUBLIC SERVICE COMMISSION FOR ARMED RESERVE SUB INSPECTOR WITH REGISTER NO.S118138 SHOWING THE SELECTION PROCESS.
Annexure A14	TRUE COPY OF THE ORDER PASSED BY THE KERALA ADMINISTRATIVE TRIBUNAL IN OA.18/2019 DATED 28.06.2019.
Annexure A15	TRUE COPY OF THE ORDER PASSED BY THE 1 ST PETITIONER GO(P)NO.2865/2014/HOME DATED THIRUVANANTHAPURAM 29.10.2014.
Annexure A16	TRUE COPY OF THE RELEVANT PAGES OF THE SENIORITY LIST WITH NO.E2- 164877/2019/PHQ DATED 31.01.2020 ISSUED BY THE 3 RD PETITIONER.
Annexure A17	TRUE COPY OF THE RELEVANT PAGES OF COMBINED STATEWIDE SENIORITY LIST OF SUB INSPECTORS OF POLICE IN KERALA CIVIL POLICE CADRE WITH ORDER NO.E2-164877/2019/PHQ DATED 14.02.2020.
Miscellaneous Application	MISCELLANEOUS APPLICATION
Annexure A18	TRUE COPY OF THE INTERIM ORDER, STAYING THE FURTHER PROCEEDINGS IN OA(EKM) 646/2021 DATED 31.03.2021.
Annexure R5(a)	TRUE COPY OF THE DGO NO. 1297/2019 DATED 17.08.2019 ISSUED BY THE DEPUTY INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2 ND PETITIONER.
Annexure R5(b)	TRUE COPY OF THE DGO NO. 906/2019 DATED 29.06.2019 OF THE INSPECTOR GENERAL OF POLICE ON BEHALF OF THE 2 ND PETITIONER.
Annexure R5(c)	TRUE COPY OF THE GO(MS) 199/2020/HOME DATED 22.10.2020.
Annexure R5(d)	TRUE COPY OF THE GO(MS) NO. 198/2020/HOME DATED 22.10.2020.



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Annexure R5 (e) TRUE COPY OF GO(MS) NO. 34/2021/HOME DATED 10.02.2021.

Annexure R5 (f) TRUE COPY OF THE DGO NO.344/2019 DATED 03.03.2019 OF THE 2 ND PETITIONER.

Annexure R5 (g) TRUE COPY OF THE KERALA POLICE SERVICE (AMENDMENT) SPECIAL RULES, 2022 NOTIFIED IN THE KERALA GAZETTE AS SRO 197/2022.

Annexure R2 (a) TRUE COPY OF THE KERALA GAZETTE NOTIFICATION GO(P)NO.18/2022/HOME DATED 28.02.2022.

Exhibit P1 PHOTOCOPY OF THE O.A NO.124/2021 ALONG WITH ANNEXURES.

Exhibit P2 P2:PHOTOCOPY OF M.A.NO.201/2022 FILED BY THE RESPONDENTS 1 TO 3 HEREIN ON 31.01.2022 ALONG WITH ANNEXURE IN THE ORIGINAL APPLICATION.

Exhibi P3 PHOTOCOPY OF REPLY STATEMENT DATED 14.12.2021 FILED BY THE RESPONDENTS 5 AND 7 HEREIN ALONG WITH ANNEXURES IN THE ORIGINAL APPLICATION.

Exhibit P4 PHOTOCOPY OF M.A.NO. 501 /2022 FILED BY THE RESPONDENTS 5 AND 7 HEREIN ON 10.03.2022 ALONG WITH ANNEXURE IN THE ORIGINAL APPLICATION.

Exhibit P5 PHOTOCOPY OF REPLY STATEMENT FILED BY THE SECOND PETITIONER HEREIN ON 15.03.2022 ALONG WITH ANNEXURE IN THE ORIGINAL APPLICATION.

Exhibit P6 PHOTOCOPY OF THE FINAL ORDER OF THE KERALA ADMINISTRATIVE TRIBUNAL DATED 23.06.2022 IN O.A.NO.124/2021

Exhibit P7 TRUE COPY OF THE ORDER OF THE KERALA ADMINISTRATIVE TRIBUNAL IN OA(EKM) NO. 646/2021 DATED 31.05.2022



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APPENDIX OF OP(KAT) 348/2022

PETITIONER ANNEXURES

- Annexure-A1 TRUE COPY OF THE NOTIFICATION ISSUED IN GAZETTE DATED 28.09.2007 INVITING APPLICATION FOR THE POST OF SUB INSPECTOR OF POLICE TRAINEE, GENERAL EXECUTIVE BRANCH WITH CATEGORY NO.315/2017 - 318/2017
- Annexure-A2 TRUE COPY OF THE APPLICATIONS INCITED FOR THE POST OF SUB INSPECTOR OF POLICE TRAINEE DISTRICT ARMED RESERVE WITH CATEGORY NO.11/2008 - 14/2008 WITH GAZETTE DATED 14.01.2008.
- Annexure-A3 TRUE COPY OF THE ADVICE MADE BY THE PUBLIC SERVICE COMMISSION TO THE 1ST APPLICANT WITH NO.RIC(1)/ 16113/13 GW DATED 11.11.2015 ALONG WITH TYPED COPY
- Annexure-A4 TRUE COPY OF THE ADVICE MADE BY THE PUBLIC SERVICE COMMISSION TO THE 2ND APPLICANT WITH NO.RIC(1)/ 16113/13 GW DATED 11.11.2015 ALONG WITH TYPED COPY
- Annexure-A5 TRUE COPY OF THE RECOMMENDATION MADE BY THE 2ND RESPONDENT TO THE 1ST RESPONDENT DATED 25.03.2010 WITH NO.S4-8461/08
- Annexure-A6 TRUE COPY OF G.O.(P) NO.268/2010/HOME DATED, THIRUVANANTHAPURAM 10.12.2010 ISSUED BY THE 1ST RESPONDENT.
- Annexure-A7 TRUE COPY OF THE G.O.(P) 30/2011/HOME DATED, THIRUVANANTHAPURAM 05.02.2011 ISSUED BY THE 1ST RESPONDENT.
- Annexure-A8 TRUE COPY OF THE ORDER PASSED BY THE HON'BLE ADMINISTRATIVE TRIBUNAL IN OA 2340/2013 DATED 24.01.2014.
- Annexure-A9 TRUE COPY OF THE JUDGMENT DATED 28.01.2015 IN OP(KAT) 64 OF 2014(Z)
- Annexure-A10 TRUE COPY OF THE RELEVANT PAGES OF RANKED LIST PERTAINING TO SUB INSPECTOR TRAINEE GENERAL EXECUTIVE BRANCH (OPEN) WITH RANK LIST NO.394/13/SS VI WITH CATEGORY NO.315/2007.
- Annexure-A10(a) TRUE COPY OF THE RELEVANT EXTRACT OF RANKED LIST PERTAINING TO SUB INSPECTOR TRAINEE GENERAL EXECUTIVE BRANCH (CONSTABULARY) WITH



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RANK LIST NO.394/ 13/SS VI WITH CATEGORY
NO.317/2007

- Annexure-A11 TRUE COPY OF RANK LIST PERTAINING TO
DISTRICT ARMED RESERVE WITH RANK LIST
NO.395/13/SS VI WITH CATEGORY NO.011/2008.
- Annexure-A12 TRUE COPY OF THE HALL TICKET OF 2ND
APPLICANT WITH REGISTER NO. S 498 ISSUED BY
KERALA PUBLIC SERVICE COMMISSION FOR GENERAL
EXECUTIVE SUB INSPECTOR SHOWING THE
SELECTION PROCESS.
- Annexure-A13 TRUE COPY OF THE HALL TICKET ISSUED BY
KERALA PUBLIC SERVICE COMMISSION FOR ARMED
RESERVE SUB INSPECTOR WITH REGISTER NO. S
118138 SHOWING THE SELECTION PROCESS
- Annexure-A14 TRUE COPY OF THE ORDER PASSED BY THE HON'BLE
ADMINISTRATIVE TRIBUNAL IN OA 18/2019 DATED
28.06.2019.
- Annexure-A15 TRUE COPY OF THE ORDER PASSED BY THE 1ST
RESPONDENT GO (P) NO.2865/2014/HOME DATED
THIRUVANANTHAPURAM 29.10.2014.
- Annexure-A16 TRUE COPY OF THE RELEVANT PAGES OF THE
SENIORITY LIST WITH NO.E 2-164877/2019/PHQ
DATED 31.01.2020 ISSUED BY THE 3RD
RESPONDENT.
- Annexure-A17 TRUE COPY OF THE RELEVANT PAGES OF COMBINED
STATEWIDE SENIORITY LIST OF SUB INSPECTORS
OF POLICE IN KERALA CIVIL POLICE CADRE WITH
ORDER NO.E2-164877/2019/PHQ DATED
14.02.2020.
- Annexure-A18 TRUE COPY OF THE INTERIM ORDER, STAYING THE
FURTHER PROCEEDINGS IN OA(EKM) 646/2021 DATED
31.03.2021.
- Annexure-R2 (a) TRUE COPY OF THE KERALA GAZETTE NOTIFICATION
G.O. (P) NO.18/2022/HOME DATED 28.02.2022.
- Annexure-R5 (a) TRUE COPY OF THE DGO NO.1297/2019 DATED
17.08.2019 ISSUED BY THE DEPUTY INSPECTOR
GENERAL OF POLICE ON BEHALF OF THE 2ND
RESPONDENT
- Annexure-R5 (b) TRUE COPY OF THE DGO NO.906/2019 DATED
29.06.2019 OF THE INSPECTOR GENERAL OF
POLICE ON BEHALF OF THE 2ND RESPONDENT.
- Annexure-R5 (c) TRUE COPY OF THE G.O. (MS) 199/2020/HOME
DATED 22.10.2020.



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Annexure-R5 (d) TRUE COPY OF THE G.O. (MS) NO.198/2020/HOME DATED 22.10.2020

Annexure-R5 (e) TRUE COPY OF THE G.O. (MS) NO.34/2021/HOME DATED 10.02.2021.

Annexure-R5 (f) TRUE COPY OF THE DGO NO.344/ 2019 DATED 03.03.2019 OF THE 2ND RESPONDENT.

Annexure-R5 (g) TRUE COPY OF THE KERALA POLICE SERVICE (AMENDMENT) SPECIAL RULES, 2022 NOTIFIED IN THE KERALA GAZETTE AS SRO 197/2022.

Exhibit-P1 TRUE COPY OF O.A.NO.124/2021 FILED BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM

Exhibit-P2 TRUE COPY OF M.A.NO.201/2022 IN O.A.124/2021 OF THE HON'BLE KERALA ADMINISTRATIVE TRIBUNAL.

Exhibit-P3 TRUE COPY OF THE REPLY STATEMENT FILED ON BEHALF OF THE 2ND RESPONDENT IN O.A.124/2021 OF THE HON'BLE KERALA ADMINISTRATIVE TRIBUNAL.

Exhibit-P4 TRUE COPY OF THE ADOPTION MEMO IN O.A.124/2021 OF THE HON'BLE KERALA ADMINISTRATIVE TRIBUNAL.

Exhibit5 TRUE COPY OF THE REPLY STATEMENT FILED BY RESPONDENTS 5 AND 7 IN O.A.124/2021 OF THE HON'BLE KERALA ADMINISTRATIVE TRIBUNAL

Exhibit-P6 TRUE COPY OF THE M.A.NO.501/2022 IN O.A.124/2021 OF THE HON'BLE KAT

Exhibit-P7 TRUE COPY OF THE ORDER DATED EXHIBIT-P7: TRUE COPY OF THE ORDER DATED 23.06.2022 IN O.A.124/2021 OF THE HON'BLE KAT

Exhibit-P8 TRUE COPY OF THE FINAL ORDER DATED 31.05.2022 WITH THE CAUSE TITLE OF O.A. O.A. (EKM)NO.646/2021 OF THE KERALA ADMINISTRATIVE TRIBUNAL

**APPENDIX OF OP(KAT) 198/2022**

PETITIONER ANNEXURES

Annexure A1	TRUE COPY OF THE GOVERNMENT ORDER G.O. (MS).NO.196/95/HOME DATED 26-07-1995
Annexure A2	TRUE COPY OF THE RANKED LIST PUBLISHED BY THE PUBLIC SERVICE COMMISSION WITH EFFECT FROM 11-09-2013
Annexure A3	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG- I/5687/16/KEPA DATED 19-04-2016 ISSUED TO THE 1ST APPLICANT BY THE PUBLIC SERVICE COMMISSION
Annexure A4	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG- I/5687/16/KEPA DATED 19-04-2016 ISSUED TO THE 2ND APPLICANT BY THE PUBLIC SERVICE COMMISSION
Annexure A5	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG- I/5687/16/KEPA DATED 19-04-2016 ISSUED TO THE 3RD APPLICANT BY THE PUBLIC SERVICE COMMISSION
Annexure A6	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG- I/5687/16/KEPA DATED 19-04-2016 ISSUED TO THE 4TH APPLICANT BY THE PUBLIC SERVICE COMMISSION
Annexure A7	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG- I/5687/16/KEPA DATED 19-04-2016 ISSUED TO THE 5TH APPLICANT BY THE PUBLIC SERVICE COMMISSION
Annexure A8	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG- I/5687/16/KEPA DATED 19-04-2016 ISSUED TO THE 6TH APPLICANT BY THE PUBLIC SERVICE COMMISSION
Annexure A9	TRUE COPY OF THE APPOINTMENT ORDER NO.TRG- I/5687/16/KEPA DATED 19-04-2016 ISSUED TO THE 7TH APPLICANT BY THE PUBLIC SERVICE COMMISSION
Annexure10	TRUE COPY OF THE GOVERNMENT ORDER G.O.MS.NO.377/HOME DATED 19-07-1962
Annexure A11	TRUE COPY OF THE GOVERNMENT ORDER G.O.MS.NO.25/HOME DATED 17-05-1963
Annexure A12	TRUE COPY OF THE RANKED LIST NO.395/13/SS VI, CAT. NO.011/2008 PUBLISHED BY THE P.S.C.



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WITH EFFECT FROM 11-09-2013

Annexure A13	TRUE COPY OF THE GOVERNMENT ORDER G.O. (P).NO.268/2010/HOME DATED 10-12-2010
Annexure A14	TRUE COPY OF THE REPLY STATEMENT FILED BY THE 1ST RESPONDENT IN O.A.NO.2340/2013
Annexure A15	TRUE COPY OF THE REPLY STATEMENT FILED BY THE 2ND RESPONDENT IN O.A.NO.2340/2013 DATED 05-12-2013
Annexure A15(a)	TRUE COPY OF THE REPLY FILED BY THE PUBLIC SERVICE COMMISSION IN O.A.NO.2340/2013
Annexure A16	TRUE COPY OF THE ORDER DATED 24-01-2014 IN O.A.NO.2340/2013 ISSUED BY THE TRIBUNAL DISMISSING THE O.A.
Annexure A17	TRUE COPY OF THE JUDGMENT DATED 28-01-2015 IN O.P. (KAT)NO.64/2014
Annexure A18	TRUE COPY OF THE JUDGMENT DATED 08-07-2003 IN O.P.NO.14881/1998 OF THE HON'BLE HIGH COURT OF KERALA
Annexure A19	TRUE COPY OF THE JUDGMENT DATED 08-07-2003 IN O.P.NO.15487/1998 OF THE HON'BLE HIGH COURT OF KERALA
Annexure A20	TRUE COPY OF THE GOVERNMENT ORDER G.O. ().NO.2865/2014/HOME DATED 29-10-2014
Annexure A21	TRUE COPY OF THE ORDER NO.E2-164877/2019/PHQ DATED 14-02-2020 AND THE RELEVANT EXTRACT OF THE SENIORITY LIST ATTACHED TO THE SAME.
Annexure A22	TRUE PHOTOCOPY OF ORDER NO.E2-119589/2021/ PHQ DATED 08-09-2021 ISSUED BY THE 2ND RESPONDENT
Annexure A23	TRUE PHOTOCOPY OF THE ANNEXURE-1 SENIORITY LIST
Annexure A24	TRUE COPY OF THE COVERING LETTER NO.A4- 130001/ 2021/PHQ DATED 17-10-2021 ISSUED BY THE 2ND RESPONDENT
Annexure A24(a)	TRUE COPY OF THE ANNEXURE-1 APPENDED ALONG WITH ANNEXURE-A24 COMMUNICATION
Exhibit P1	TRUE COPY OF O.A.(EKM.) NO.1266 OF 2020 FILED BEFORE THE KERALA ADMINISTRATIVE TRIBUNAL, THIRUVANANTHAPURAM (ADDL.BENCH AT ERNAKULAM)
Exhibit P2	TRUE COPY OF ADOPTION MEMO FILED BY THE STATE IN O.A.(EKM.) NO.1266 OF 2020 BEFORE



2023/KER/37275

OP(KAT).Nos. 198/2022 and connected cases

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THE KERALA ADMINISTRATIVE TRIBUNAL,
THIRUVANANTHAPURAM (ADDL.BENCH AT ERNAKULAM)

Exhibit P3

TRUE COPY OF COMMON JUDGMENT IN O.A.(EKM)
NO.1266 OF 2020 OF THE KERALA ADMINISTRATIVE
TRIBUNAL, THIRUVANANTHAPURAM (ADDL.BENCH AT
ERNAKULAM)

Exhibit P4

TRUE COPY OF DGO NO.1297 OF 2019 DATED 17-
08-2019